श्री राम नरेश यादवः यह उत्तर प्रदेश सरकार की भी जिम्मेदारी है, सूर्व पर किस तरह से राहत पहुंचे वह प्रदेश सरकार की भी जिम्मेदारी है।

श्री अश्विना कुमार: यहां हमने फटिल इबर पर सब्दडों दे दो है, जो अपने उट लो है, आपको पना नहीं है।

SHRI H. HANUMANTHAPPA (Karnataka): Madam, we have to discuss drought problem whenever it occurs. Even if it occurs

श्री प्रमोद महाजन (महाराष्ट्र):
श्रभी-श्रभी जो हारकर श्राये हैं उनकी
बात की इतना सीरियसली नहीं लेना
चाहिये।

उपसमापितः जो सुखे की बात है वह तो सीरियस लेना चाहिये।

श्री प्रशोद महाजनः उत्तर प्रदेश सरकार के बारे में जो कह रहे हैं, उसके बारे में ...(व्यवधान),

उपसभापतिः प्लीज, आईर। उत्तर प्रदेश सरकार को सीरियसली लें या न लें जो सुखा पड़ा है देश में च हे उत्तर प्रदेश में हो, च हे राजस्थान में हो, च हे कहीं भी हो वह बहुत गंभीर मामला है और सरकार को उसके बारे में कुछ न कुछ ध्यान देना चाहिये, चाहे वह राज्य सरकार हो, च हे सेंद्रल गवर्नमेंट हो। बोलिये विस्वजित जी।

डा. अवरार अहमद (राजस्थान): धन्यवाद मेंडम, अपने राजस्थान सरकार का नाम लिया।

THE BUDGET (GENERAL), 1991-92' — Condt.

SHRI VISHVJIT P. SINGH (Maharashtra): Madam Deputy-Chairman, I rise to support this Budget but my support is tempered with certain reservations. I know that this Budget document is actually a result of an earlier document which was circulated to the Members. I have expressed my apprehensions at that juncture when I said that the circulation of this document is actually a circulation of the entire

economic policy of the Government of India. That policy statemen! actually carried within it details oi the entire economic package as desired by the Government, including the budget, the industrial policy, the trade policy and what I would refer to as the exist policy also. All of it i is there in that document. There is not one part of it referring to the budget which has been contravened and set in front of us. So our apprehensions were quite clear that that, in fact, was the document on which everything was based. One problem I find is that though this strategy has been spelt out as to what we are going to dodevaluation, seeking of IMF loan, disinvestment in the public sector—there is no clear thinking about what we want to achieve, what the results are want to achieve at the end term. We are making such systemic changes. What is going to happen at the end of the road? Merely talking in platitudes is not going to suffice. Merely saying that India has a glorious future, that we are going to take up a place in the worldall very well. How are you going to take a place in the world? Today our share of international trade has diminished to a miniscule percentage. What percentage of world trade do you eventually want to have for India at the end of your Plan? What are you planning? What is your timebound programme for the public sector? How much percentage of the public sector shareholding are you going to finally disinvest? I know you said 20 percent in certain areas and then you talked about sick areas of the public

sector which would go in for BIFR reconstruction. In other words you know that you are going to close down. So disinvestment is becoming a very large percentage. I would like to know what the quantum is of the value involved. Then you talk about sectoral adjustment, that certain areas will now be handed over to foreign investment, that certain areas will be handed over to the private sector. I want to know what the overall question going to be. At the end of the term how much percentage do you envisage remaining in the public sector, how much percentage do you envisage remaining in the private sector, how much percentage do you envisage remaining in the foreign sector? I would like to know the details of it. You have not fixed targets for investment. What is going to be your future investment? What is your target at the end of the term for your investment in the private sector? What is your target at the end of the term for investment by foreign companies? Your Budget document talks of growth of export. I would like to know what target you have fixed for growth of export. What is the figure? What is the volume you wish to reach? You talk of the crisis of balance of payments. I want to know: When will this balance of payments crisis come under control? When will we get on top of this problem? What is the resource curb which you envisage for attainment of foreign exchange resources? By when will we become self-sufficient? When will we start making profits? By when will the balance of payments be in favour of India? Have you formulated any scheme for that? Whenever any systemic changes are made, there are certain historical models which are seen, there are certain roles which are envisaged. I would like to know from the honourable Finance Minister which model role he has adopted for us. I agree, his simple answer would be that we are a unique country and that our problems are unique and therefore, we will have to evolve our own model. I wiuld like to know... (Inter-

ruptions) ... I would like to know if this is the answer you are going to give. I anticipate it... (Interruptions) ...

SHRI KAMAL MORARKA (Rajasthan): It is the Brazilian model ... (Interruptions')...

SHRI VISHVJIT P. SINGH: No. Mr. Morarka. They have not said so. So please, let us be fair to them.

So, I would like to know what the model is that you have envisaged. I would like to know it because we must take into consideration the historical precedent. Is it the precedent of the US model which was totally monopolistic? It created vast monopolies with the patronage of the State and thus achieved very high growth which stabilised industries. It is only later that competition came in. Whether you look at the steel industry or the railway or the automobile indus-ry or any other sector, you will find they were all under a monopolistic situation. In fact many of the areas have still remained in the monopolistic situation. Again, take the example of Japan. In Japan for that matter it was a complete monopolistic situation where particular business houses were given licences and allowed to operate and expand. Even today, the Ministry of Trade and Industry, in Japan actually controls what is happening with a very heavy hand. In fact, this is the main area of conflict between the US and Japan. If you are talking of the Japanese model, it is a controlled model. If you talk of Korea, it is again totally controlled with only the economy of scale being the main consideration at the back of the Government's mind. 1 would like to know from you what kind of model is that you have evolved. Closer home is China, where the model evolved was of a geographical nature. A particular geographical area was taken and was freed of controls. Only the coastal belts and certain industrialised States in the coastal belts were freed of controls and not the whole country. What is the kind of model that you have

(Shri Vishvajit P. Singh)

adopted for yourself? Why I would like to know this is because it is important if you consider the amount which is required by India today. On a minimum basis, the amount required is very minor if taken in international For such a minor amount we are making such vast systemic changes which I think, is not justified. I still implore you that any one sectoral area could have been taken, any tone geographical area could have been taken and they could have been freed of controls and we would find the But we have results of the experiment. chosen not te do that and we have chosen to change the entire system. I would like the out to hon. Minister through you, Madam, that we are heading towards another very grave danger. have already undergone a major devaluation of our currency. Now the trade policy envisages the creation of Exim Scrip which could be freely traded at a dollar value and this would help in limiting the quantum of import. There is a grave danger here too, because the need for import will be higher than the quantity of Exim Scrip available. Though the Exim Scrip is not yet in the market, it is already being traded in future at a premium of 331/2 per cent. The market forces will force the Exim Scrips up to a level of at least Rs. 50/-per dollar. Once the Exim Scrip starts being traded at Rs. 50/- per dollar, the black market or the unofficial rate for the dollar will also correspondingly rise. And, when that rises, a la lany of the South American countries or the third-world countries, which have taken large IME packages coupled with structural adjustments in the past, we will find ourselves under pressure from the IMF for further devaluation which will, in its own time, cause the same problem once again creating a spiral. I know that the honourable Finance Minister will say that the IMF loans have been taken by India, in the past also. I agree. But, in the past, when

the IMF loans were taken, such major systemic and strutural adjustments had not been made. This is the first time we are making those structural adjustments, those systemic changes. Therefore, I warn the honourable Finance Minister to be careful about this. It is not that it is inevitable and it is not that this will happen. If you use abundant caution, if you are careful, and if you make sure that enough Exim Scrips are available, then this will not happen.

THE DEPUTY CHAIRMAN: Your time is twenty minutes and now you can speak up to 12.58.

SHRI VISHVJIT P. SINGH: My party has asked me to take lesser time. I will finish soon after making one or two major points.

I refer to para 12 of Part A of the Budget Speech of the honourable Finance Minister wherein he talks of direct foreign investment in specified high-priority industries with foreign equity at 51 per cent. Then, talking about the steps to be taken, he goes on to say that a higher equity would be allowed.

Madam, in the past, when we passed the FER Act, the whole idea; was that the MNCs would be controlled. We wanted them to hand over control to the Indian companies. Unfortunately, it has not happened. In this connection, Madam, I want *to* quote from my own speech in this House on 28-4-86 and I crave your indulgence. I am quoting:

"When a 'foreign company had to cut down its shareholding to 40 per cent, there has to be disinvestment which has to take place. For example, if there are 400 shares, 40 per cent of 400 shares, that is, 160 shares are to be kept and the balance 240 shares have to be sold in the Indian market with only 160 shares remaining in the hands of the foreign companies. Instead of that, they have been allowed to float 600 shares, to mop up capital

from the Indian market which amounts to dilution and not disinvest- j ment."

This is what has been happening in the past. We must learn from our errors of the past. The FER Act has been misused by the MNCs in their favour. They have dispersed their oldings amongst small Indian shareholders. So, the control has remained in the hands of the foreign companies only. They have not even amended their articles of association to allow the Indians to take over even that 16 per cent shareholding which would still be controlled by the private companies. I have raised this issue in the past also.

Madam, we are one of the few countries in the world with such foreign vast investment.We classify those companies as Indian companies. Once they come down to 40 per cent, they are classi fied as Indian companies under the FER Act. My point is that even with this 51 per cent you are going to class them as Indian companies and that is my fear and that is my major fear. I am saying this be cause, once they are classified as Indian companies, they are then en titled to all the benefits which the Indian companies are entitled to the taxation under the various subsidy schemes, under the sales tax and various other schemes. I say to you that let these companies operate with a higher percentage. I have no objection. But make sure that there is a special law for it. Make sure that there are special controls for them. Make sure that the areas are identified. And they do not take advantage of those concessions which are available to Indian companies. No country in the world allows th's. In France, with only 20 per cent shareholding a company is classified as a foreign company, in Australia with 15 per cent, In Japan with only 10 per cent, and even in the USA a company with a substantial foreign holding is not allowed to take advantage of those concessions which are available to

American companies. I implore the hon. Finance Minister to make sure that while we welcome their investment here we welcome their entry into this market. Let me tell you, Madam Deputy Chairman, that this market is a huge market. They want to enter this market because this market has 140 million strong middle class. They want to come here. So let us be clear that while we want to bring them here use must control them.

I would like to point out one more thing, one more danger. And this is from the Bhopal gas tragedy I would like to point out. I am quoting from the BUSINESS INDIA, March 10-23, 1986:

"Ever since the Bhopal gas leak disaster of December, 1934, Union Carbide Corporation (UCC) has sought to distance itself from its Indian subsidiary Union Carbide India Ltd. (UCIL). Despite its majority shareholding in UCIL, UGC has disclaimed all responsibility for the technical as well as business decisions that culminated in the disaster. Officials of the parent company have consistently maintained that the UCIL is an Indian company managed by Indians, over which UCC exercises little control; and UCIL officials have implicitly endorsed this view."

And the Governmest could only prove this difference by quoting the provisions of the FERA and by showing that the actual shareholding of UCIL is 50.9 per cent in foreign hands. If you allow these companies as Indian companies, this further danger is going to come that they will not have any international liability. (Time bell rings).

I come to my last point, Madam.

Mly last point deals with para 56. I have heard a lot of rumblings in this House and in the other House regarding the Rajiv Gandhi Foundation. Unfortunately, the hon. Finance Minister's choice of words in

[Shri Vishvjit P. Singh]

para 56 has not been quite appropriate. Let me set the record straight. The fact is that the quantum of allocation for the Rajiv Gandhi Foundation is not Rs. 100 crores; it is only Rs. 20 crores. Let us be quite clear. The balance of money is what the Finance Minister hopes to give in future years. But the allocation is only Rs. 20 crores. This House at the moment is concerned only about Rs. 20 crores which have been allocated to the Rajiv Gandhi Foundation. I wish to set the record straight about this, Madam.

With these words Madam, I once again say that with these reservations I support the Budget.

Thank you, Madam.

THE DEPUTY CHAIRMAN: Dr. Sivaji. Your party has 32 minutes, and there are two speakers. Kindly abide by the time you want to give to the second speaker.

1.00 P.M.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh); Madam, we expected much from the economic wisdom of the Finance Minister. But ultimately it appears to be that his economic wisdom has been compromised with the political expediency of the Treasury Benches. And instead of acquiring the virtues of both, the economic wisdom of the Finance. Minister as well as the political expediency of the ruling party, the Budget exhibited the evils of both, and ultimately the Budget turned out to be a damp squib and a whimper.

Madam, the Finance Minister in the course Of his observations on the proposals, mentioned that there is additional taxation to the tune of Rs. 2,617 crores. But, in fact, when we calculate in terms of the additional imposition of burden on the nation, it will turn out to be about Rs. 3200 crores per annum since these proposals are valid only for the coming seven to eight months. And the Railways imposed a taxation of Rs. 580 crores, which per year amounts to Rs. 700

crores. Petroleum price hike is 20 per cent. It amounts to Rs. 1500 crores per annum. All these figures put together constitute about Rs. 5600 crores. Madam, you are aware that last October, there was a surcharge of 25 per cent due to the Gulf crisis on petroleum products which costed about Rs. 2300 crores. And on the 15th of last December there was an additional excise and customs duty to the tune of Rs. 1340 crfercs. There was an additional depreciation allowance of Rs. 750 crores. And the surcharge on the income-tax was raised from 8 to 12 per cent. All these figures put together constitute about Rs 10,050 crores.

Madam, the hon. Finance Minister in his proposals mentioned that the rise in the fertilizer prices is to the tune of 40 per cent. But, yet, there is an anomaly in his speech. The hon. Minister mentioned that it costs only about Rs- 400 crores. But the figures vary. As per the computation of figures, 40 per cent hike in the fertilizer the prices amounts to Rs. 2600 crores. heavy amount as far as the farming community is concerned. Nowhere else and never in the history of independent India since 1947 such a heavy dose of burden was imposed on the farming community. Madam, let the Ministry or the Government deny the fact that the additional burden is not more than Rs. 2600 crores on fertilizers. Madam, we are aware that the existing subsidy on the fertilizer is to the tnue of Rs. 4400 crores. And all this huge amout of Rs. 4400 crores is intended for maintaining the inefficiency of the fertilizer industry in this country as well as to fill the coffers of the Government. Madam, some time back, I came across in a glossy advertisement in all the newspapers that the subsidy intended on fertilizers is rolled back to the coffers of the Government in the of high taxation on naphtha, high railway freight rate and high cost of power supplied to the fertilizer industry and all other Madam, in spite Of the tall talk of the Government from the house-tops stating that the fertilizer subsidy is there to safeguard the interests of the farming community, when we go into the figures, we find that our farmer is paying five

times more than his counterpart in Japan to get the same quantity of fertilizer. Not only in Japan, in the neighbouring countries like Pakistan and Bangladesh, the farmer is paying three times less than the price which our farmer is paying to get the same quantity of fertilizer. Madam, in my district of Guntur, the fertilizer allotment is 2 lakh metric tonnes per annum. Two lakh tonnes of fertilizers are available with the dealers. But unfortunately, the entire quantity went into hoarding and it is blackmarketed and the Government is silent on these things. Madam, the Government claims that the hike in the fertilizer price is being neutralised by the hike in the minimum support price. But h does not stand to scrutiny because we know vagaries of nature are there and the farmer is not confident or the Government is not confident to see that the farmer gets yield. There is no comprehensive crop insurance scheme in this country. Therefore, in spite of using fertilizers and other things, if there is a Government dictum, the farmer gets a minimum support price only if he is able to produce. If nature fails, it is not possible for the Government or anybody else to compenstate for the hike in fertilizer price. Second point I would like to mention about the fertilizer hike is that I am very much afraid that the agricultural production in this country may go down with the hike the fertilizer price. Madam, the cost of production will go up. If a farmer uses 10 bags of fertilizer per acre, with the hike jn the fertilizer price the farmer will have to spend Rs. 500 more per acre. For want of money, the farmer may not be in a position to ses that sufficient nutrients are used in the farm and thereby the cost of production goes up and the output also may come down.

Madam, there are several anomalies in the Budget proposals of Dr. Manmohan Singh. In the 'Budget At a Glance' the hon. Finance Minister has stated that the corporation tax has been hiked from Rs. 6350 to Rs. 6744. But on the same page it is mentioned that the hike or net addition to the Central Government is Rs. 1304 crores. I don't know how the

anomalies took place at the begining. They stated that the hike is round about Rs. 250 crores. At the bottom of the page it is mentioned that the Central Government share is something like Rs. 1304 crores. Like that several anomalies have taken place.

[The Vice-Chairman (Dr. Nagen Saikia) in the Chair].

Sir, Dr, Manmohan Singh has mentioned umpteen number of times that we should try to tighten our belt. But at the same time the non-plan expenditure of the Government increased to the tune of Rs. 80000 crores. It means the Government is capable of spending about Rs. 400 crore on every working day and the Government is capable of spending more than Rs. 1 crore every minute.

Sir, if we go back to 1947, when late Shri Shanmugham Chettiar introduced his Budget in that budget the total expenditure of the Government at the time was about Rs. 104 crores. Among those Rs. 104 crores Rs. 42 crores were spent on refugees and only Rs. 18.5 crores were spent on establishment. But we have travelled a long way from Rs. 18.5 crores to Rs. 18000 crores to be spent, on non-plan expenditure. To meet expenditure, the Government resorted to several methods like imposing heavy taxation, borrowing, both internal and external, and not satisfied with that, they resorted even to bring in fake currency notes in the Government printing press. The Minister replied this morning to question that the value of the rupee today compared to that in 1947 is only 7 paise. Even a beggar does accept one rupee. Government borrowings both external and internal are in very huge amounts. It is hightime that we use article 292 of the Constitution of India which imposes certain restrictions Government borrowings. Tt says: executive power of the Union extends to borrowing .upon the security of the Consolidated Fund of India within such limits, if any, as may from time to time be fixed by Parliament by law and to the giving of guarantees within such

[Dr. Yellamanchil Sivaji] limits, if any, as may be so fixed." So, utilising this provision, the Parliament should take this opportunity to pass a Resolution fixing a ceiling on the borrowing power of the Union Government. It was suggested by the C'nakravary Committee which was appointed to review the working of the monitary system. Tt was also recommended in several reports of the Public Accounts Committees, in their 9th Report, in their 36th Report, in their 52nd Report, in their 64th Report and even Comptroller and Auditor General during 1988 recommed-ed in his report that such a law should be passed by the Government. So, I would suggest that a

About fiscal deficit, 1 would say that it is to the tune of Rs. 40,000 crores. Tt is a counterfeit affairs. During the entire first Plan, the deficit was to the tune of only Rs. 333 crores: in the second Plan it was Rs. 948 crores; in the third Plan, it was Rs. 1150 crores, and in the present Budget, the fiscal deficit is about Rs. 40.000 crores. If somebody resorts to printing fake notes, he is likely to be prosecuted and according to law, his place is prison. Similarly, if the Government, whether it is of Dr. Manmohan Singh or Mr. Yashwant Sinha or anybody else, resorts to deficit financing and consequently printing of notes much more than allowed to, and contrary to normal fiscal norms, to the tune of Rs. 40,000 crores or Rs. 50,000 crores per annum, the right place for that Minister is also the jail, whether it is Tihar jail or Rajamundary jail or Ballary jail in Karnataka. So I would advise the Government not to be tempted to print more and more notes.

Resolution may be passed by Parliament so that

people get an opportunity to observe and under-

stand the financial position of the Government.

Such laws exist in countries like the U.K. and

in other parts of the world.

Then the Government resorted to selling gold. In spite of what the Finance Minister asserted that we can get back this gold from the Bank of England, I am reminded of a proverb in Sanskrit which says:

'कोना कनके विते पुस्तके परहस्त गते गते :

It means that once gold is transferred to somebody else, it is not possible to get it back.

The balance of payment position has* been very critical since 1985-86. The negative balance of payments is to the tune of 50.000 crores of rupees since then. So, we resorted to commercial borrowings. Since 1985-86, the commercial borrowings went up from Rs. 8000 crores to Rs. 30,0000 crores. It was during Shri Raijv Gandhi's period. The commercial borrowings involved more rates of interest than the loans from the IMF and the World Bank. Therefore, the Government went in for the sale of gold and the devaluation of the rupee and the Government was confident that by devaluing the rupee, the exports could be augmented. But the figures available speak to the contrary. During 1980-85, the value of the rupee went down by one-third but the exports went up by only 9 per cent. But, in 1987, the value of the rupee went down by j 1.3 per cent, but the exports went up by 28.3 per cent. These figures show that there is no relation between the value of the rupee, revaluation or devaluation, and the exports. We are spending about Rs. 42,000 crores on imports every year'. Half of it is accounted for by petroleum, vegetable oils, fertilisers, iron and steel and cement. It is not possible to reduce these imports. Rs. 4000 crores is being spent to import diamonds, gems etc., whch are to be processed and exported as jewellery. It is not possible to cut down these imports too. Ultimately, we are left with the import of capital goods. During Shri Rajiy Gandhi's period they allowed the import of capital goods stating that this would augment the exports, but it did not happen. In the trade policy also, they mentioned that the CCS is being replaced by 30 per cent REP. So, if 30 per cent REP is given in place of of CCS; who will be benefited? The

Government transfer the wants burden from them thus, allowing the exporters to resort to black-mar keting, to encourage black money and smuggling in this country. The Gov ernment is not capable of monitoring where the dollar goes and how it travels in the country. We are com ing across such cases in several areas everyday, day in and day out. The second aspect which I would like to mention is about the augmenting of exports and giving of reliefs. If the industrial goods or manufactured goods are exported then there will be value addition, and we can en courage those exporters But when the goods agricultural like raw toba cco. raw cotton, raw iute or cardamom, spices, chillies etc, are exported, I don't see any reason why relief is given only to the exporters and not to the farmers. The credit should go to the farming community. What the hell the exporter does? He just buys them and he resorts to all sorts of mal-practices and there is no quality control, thereby, in the United States—we came across in THE HINDU—all our agricultural goods were impounded in the ports. Most of our commodities have been adulterated and mixed with foreign materials. As a result, our exports went down in the international market. I feel that the exporters are not serious and with all intentions, they spoil our market in the international arena. Even though they are not capable of exploiting or creating new markets, they are spoiling our traditional markets. I, therefore, suggest that any relief,—where it is 30 per cent REP or CCS, whatever it is, -which is given, should be...

417

The Budget

SHRI JAGESH DESAI (Maharashtra): It is not relief.

MENTAY PADMANABHAM (Andhra Pradesh): They have taken it away.

DR. YELAMANCHILI SIVAJI: I suggest that whatever relief is given should be given to the farmer. For example, every year, Rs. 200 crores

worth of tobacco is exported from this country. The farmer is not capable of importing things like fertiliser, pesticides, etc. But there are commodity boards in the country. We have the Tobacco Board, the Spices Board, the Tea Board, the Coffee Board, etc. All these Boards can coordinate and see that the producer who exports these things gets the benefit. If Rs. 200 crores worth of tobacco is exported, the farmer should be able to get about Rs. 60 crores worth of fertiliser, pesticides or some other agricultural input. This can ba distributed to the growers on pro rata basis, depending on their contribution at the auction platform.

SHRI JAGESH DESAI; A good suggestion has come.

DR. YELAMANCHILI SIVAJI: The Minister is not serious about my suggestion.

SHRI MENTAY PADMANABHAM: The Minister is not serious about the problems of agriculturists.

DR. YELAMANCHILI SIVAJI: Dr. Ratnakar Pandey and others say that this is the last Budget of this Government.

SHRI SUKOMAL SEN (West Bengal): The Finance Minister, Dr. Manmohan Singh, has his own prescription. He will not consider the prescriptions of other doctors.

DR. YELAMANCHILI SIVAJI: Then, Sir, the Government is in need of money. They are in need of gold. Gold is not available. Why don't they think of issuing gold bonds? Gold can be deposited with the banks and it can be returned, say, after ten or fifteen years. This will attract gold deposits because of the interest component. You can, in turn, jolly well deposit this gold with the Bank of England or some other bank to get more loans. You can resort to this method.

[RAJYA SABHA]

[Dr. Yelamanchili Sivaji]

In regard to unearthing of black money, the Government has announced two schemes. I do not think you will get anything from this. You are not capable of unearthing black money. You are not capable of collecting, you are not capable of recovering, the income-tax and excise duty arrears. In this connection, I would like to suggest that whoever goes in for construction of a house of less than one thousand square feet, he need not be asked to explain the source. You can announce like that. As you know, housing is an industry which has a lot of employment potential like in the areas of brick-making, rock-breaking and other things. Not only that. The Government will also get a lot of revenue in the form of excise duty on steel and cement. After acquiring house, the saving psychology among the people will also go up. Then, they go for things like fridge in the houses, the Government gets much more money. Therefore, you can announce that one need not explain the source when one goes in for construction of a house of less than one thousand square feet.

Sir, I have just one or two things more to say. I will take less than two minutes. I wonder at the wisdom of the North Block people. I do not think they are wise.

VICE-CHAIRMAN (DR. NAGEN SAIKIA): Dr. Sivaji, you have already taken twenty-four minutes.

DR. YELAMANCHILI SIVAJI; I do not think they are wise. For example, there is an item in the Finance Bill which says: 'Donkey' stallions imported for the purpose of breeding mules will have reduced tax from 105 per cent to 40 per cent ad valorem. I wonder at the wisdom of the North Block people. I do not know what I prompted them to say that import duty on donkeys is being reduced.

How many donkeys are imported into the country every year which warranted the Finance Minister to reduce the duty on donkeys imported for breeding purposes?

Then, there is the expenditure tax. Here, the Finance Minister says that if among four-telephone, deep freeze, a cloak room and an A. C.—two are there, it will attract 20 per cent expenditure tax. Therefore, if I enter a hotel and there is one wash-basin and a telephone in that hotel. I have to shell out sixty paise extra to get a plate of idli. On this account the Government proposes to collect Rs. 165 crores and it is not desirable. Sir, there are many other points for me to make. I may get a chance to make those points during the Finance Bill.

SHRI G. SWAMINATHAN (Tamil (Nadu): Sir, during my younger days when I was in college, I happened to read a book by Arthur Koestler. The name of written the book was, 'The God that failed. It was 30 years ago and that book was about munism in USSR. That book created a lot of controversy. Subsequently, he happened to be the Vice-President of Yugoslavia He wrote many books on communism which the hon. Finance Minister may know. In that book he has said that communism cannot It is doomed to failure because survive. it; is against private initiative, because it is a human tendency to earn, save and create and capital. a wealth But what happened in this country? After we have modelled our planning and our approach to the model of planning of the USSR, we thought that creation of wealth itself is a wrong thing. We have been advocating that nobody should create a wealth. Anybody who created capital, that man was called a 'caDitalist'. There has bepn a difference between, capital and capitalist

422

and then he was doomed to be condemned not only by the community, by the Government but by everybody else. Ultimately, what was happened? During the last many decades we have been thinking of distribution of poverty and not creation of wealth.

I am very happy to find in this budget, that there has been a new direction given to the budget, wherein the Finance Minister is bold enough to recite two things. One is, creation of wealth and the other is capital. He has given a new thrust and a new direction to the Indian economy after all these years. But my only feeling is that he is very fearful, he is not bold enough to announce his policies surely so that the path we can undertake should be very fast. Even in USSR you might have noted that between Gorbachev and Yeltesin there is an argument going on as to how fast they have to go to the market, consumer to the market economy. Yeltesin wants the Government to go very fast because he wants the changes to be brought about very quickly. Otherwise, what will happen in this process of change between the existing method of planor socialism or communism. ning whatever you may call it, and market economy is, there will be a gap and India may find itself in a serious-, situation. Every country which has undergone a change is faced with serious consequences of unemployment and so many other problems. Even USSR is under the grip of a change. Restructure, they call it. Therefore, I would recommend to Government—if at all it is taking a step—to take the step 'surely' and take a 'fast' step so that the interim period will be slower so that the agony that the people may experience may also become shorter.

I would only recommend this. The Central planning has been disbanded in USSR. Recently, the plenum has also said that the planning has failed in the USSR. After disbanding the Central planning they have given all the powers to the regional planning.

Central planning mechanism is only a coordinating agency or it is only an indicative of the kind of planning method that they are going to follow in USSR. Ultimately, while we model our planning process under the scheme of USSR. under the Gosplan, I want to impress on the Finance Minister that the planning process will take us nowhere, because it has taken no cuontry anywhere. Not only the USSR but also the East European countries, all the communist countries which have been formulating their plans on the model of USSR have ultimately failed and they have given away this planning task. So, the question is whether the planning process may go, whether there has to be some coordination. There are kinds of planning processes. There is a centralised planning, there is an indicative kind of planning, and there many plans which the honourable Finance Minister may be knowing. I would very strongly recommend that the Government of India should think very seriously about Central planning and, also, the plan process should start from the State onwards. The Centre should fund the States and the State should have its own schemes. schemes should not be thrust from the Centre. Now, ultimately what happens is there are so many Central schemes which are not conducive to the States. But whether the States want it or not, unless they adapt those schemes, which they think are not necessary for them, they don't get money. So, ultimately-, for getting money they are reluctantly adopting the Central schemes to the States which have been a failure in many States. So I would advocate every State should have its own planning mechanism and every State should be allowed to compete with the other States as has haooened in Eurone. There, every country has its own mechanism of competition. So there should be competition hetween the States. Otherwise the States will be going on asking for Plan funds and non-Plan funds, there will be fights why only

[Shri G. Swaminathan] so much is being given to our States and why so much is given to the other States and, ultimately, the Centre will always be in trouble. So, ultimately, whatever you want to give, you give that amount to the States and let the States decide on their own planning. Let the States have their own competition amongst themselves. If the States come up in their own way and if one does better than the other, then the efficiency of the State will be counted.

SHRI JAGESH DESAI: Is there no State planning in Tamil Nadu?

SHRI G. SWAMINATHAN: In Tamil Nadu State planning is there but, ultimately State planning is only an appendage of the Central planning.

SHRI JAGESH DESAI: The projects come from the State Governmens.

SHRI G. SWAMINATHAN: Projects come from the State Governments but allocation and everything comes from the Central Planning Board. Yojana Bhavan is the ultimate controller of the whole thing. Our Chief Minister had to come and convince the Yojana Bhavan. She came and met the Deputy Chairman of the Planning Commission. She had to convince him, this is the money we want and this is according to your finances: Tamil Nadu is getting only five per cent while the other States are getting 11 per cent, and the formula that you are adopting is not proper. These are all the kind of arguments. Endlessly these arguments are going on and we are not able to solve the problem. So, this is what I want to tell you.

Another matter I want to tell you is about the public sector. Regarding the public sector, in the East European countries and even in China— for want of time T am not quoting the rjrpcs-ruttinfjs: T have got the rjress-cuttings—sick public sector industries have been close down. Uutimately what is happening is that either the

workers do not work well and they want more money or the management is not earring for the public sector. I am a Member of the Committee on Papers Laid on the Table of Raiva Sabha. The other day this Committee met and we called some Chairman and Director and those people came Managing from the Tea Board or some industry. It was found that this particular industry has lost twice the amount of its capital within a period of 10 to 12 years. The lady who came last time said, "Sir, I am here only for six months and so I do not know the history of this industry" Subsequently when we met again, a gentleman came and said, "I have taken over only now. Even about the last six months I do not know." Ultimately we found that there is so much of rotation of the Chairman, Managing Director, etc., that nobody is willing to take the onus of the loss. They say, "We are trying to do something better next time." And next time that gentleman will not be there! It seems to be careless and the Members were so aghast that the public sector industries are run in this way. Our own Chairman. Mr. Reddy was there. They said they wanted to close down one coffee shop which was in Australia. He said that when he went to Australia he found that the coffee shop was very profitable and why they were closing it down The gentleman who came said, "Sir. I don't know how profitable it was because T have had no occasion to see it. T will very shortly go to Australia and find it out." He wanted to go to Australia at the expense of that sick industry!

Sir, once a sick industry is to be closed down then every worker is agitated. He will say, "What will hannen to me?" Then the management peonle, those who are in the offices, they go soot-free, become Secretaries or Managiig Directors and no resDonsibility can be fixed on ariv-body. Ultimately there may be a Secretary who may be here, and he may also get transferred and he may not

also, be there. Ultimately the Minister who is controlling may not also be

there. Ultimately the Members who may be talking may not also be there. But the lesponsibility is from bottom to top, and no body is willing to take "any responsibility. They would say, whether the industry is sick or not, I am not interested; somehow or other you provide employment for me; I want my salary. This is the condition. So, if you are hard on this matter and say that sick industries will be closed down as it is being done in USSR, then everybody will company will get sense. Suppose the become sick. Then, ultimately I will lose my Then you have a man for life-time. I would say that as proprietor you have ten years. You have at least five years, years for Managing Director and Chairman. Yon should be responsible for results In the private industry we say, "You put one man. You don't interfere with him. But he is responsible to somebody produce results." Here no results are produced, and he continues having the same perks, same enjoyment and everything else. This has to be shunned.

Then, I would also recommend very strongly privatisation of all the private sector industries because ultimately what is happening in many of the countries is this. We want money. A lot of money, money in crores of rupees has accumulated in all the public sector industries. These industries, will slowly become inefficient. They will also close down one day. (Interruptions)

SHRI JAGESH DESAI: Three private companies closed in the last six months, and 60,000 persons have been rendered jobless.

SHRI G. SWAMINATHAN: I do not know. Even in the USSR Mr. Grobachev says, "I am closing them down." This is Gorbachev formula. I want to read one extract because 1 know friends like him will ask me, t Interruptions)

Mr. Gorbachev went to the G-7. He wanted loan, he wanted money, as we are asking for money from the IMF. The Soviet Union is also trying to become a member of the IMF. Ultimately he gate crashed into the G-7, the group of all the industrialised countries. He asked for money. He said, "My country is in a very poor state of affairs." I want to read this portion:

"The Soviets promised large scale privatisation. Mr. Gorbachev was prepared to offer a new blueprint with more radical ideas. The West was not ins stant on time or commitment on the privatisation but on more firmer commitment."

What the G-7 wanted from Mr. Gorbachev was a firmer commitment bn piivatisation, scaling doing of the defence spending. They put all these conditions. With all these conditions he wanted to accept it.

Now, he wants to go to the IMF. This has appeared in "THE HINDU" of 27-7-1991. And official of the IMF has said:

"I cannot figure out what the Soviets are doing. They do not have a reform programme in place, and they cannot have. They cannot muster with the IMF."

These conditionalities are put. Whether it is India or the USSR or any other country... (Time bell rings)

Only five minutes, Sir. I have not yet come to the points. Excuse me.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): It will be difficult to allow you to take five more minutes. You conclude in a minute.

SHRI G. SWAMINATHAN: I will conclude in two minutes.

Because there is no time, I will make only the points.

Sir, I find that a lot of conce&sions have been given. Two concessions

[Shri G. Swaminathan] have been given to black-money holders. To black-money holders they say "last chance" every time. Every black-money holder knows now that he can accumulate black money. The funniest part of it is that you can give black money for housing, and you are charged only 40 per cent. A regular income-tax payer whose income is over Rs. 1 lakh now has to pay 50 per cent income-tax and also 8 per cent surcharge. But a man who has accumulated black money can go scot free by giving 40 per cent. 1 strongly object to this.

Another thing is regarding remittances from abroad. Again I find that remittances from abroad are going to be allowed. Then they can be given by gift. All the black money from abroad will come. That is the intention of the Government.

Ultimately, about the bonds, Sir, I will say only one word. You say that they can remit through bonds. There is no gift tax. There is no income-tax. They can have interest and all that. I was talking with a NRI in America, who has got a lot or money. He said, "I am not interested to invest because the dollar value is going up. Suppose I give money today at the dollar value of Rs. 20 or whatever it is, tomorrow after five years when the dollar value goes up to Rs. 25, who will pay me that much money?"

I find the phrase "exchange-rate protection." If by "exchange-rate protection" what you mean is protection of its value in dollars according to the exchange value after five years, then, most probably they will be interested. Otherwise, they may not be interested in it.

There is no concession to the middle class in IT. The same Rs. 22,000 is there. The hon. Finance Minister has said that income tax will be nil on Rs. 22,000 and that it will be 30 per cent for income exceeding Rs. 22,000 up to Rs. 80,000. Even at the rate of 12 per cent inflation, they should extend it to Rs-25,000.

There is this injustice to the middle class. The employees have been asking for raising this limit to Rs. 50,000. Sir, I want the Government to give this concession to them.

About the tourism industry, they have already said spoken about the concession given to the tourism industry. I want 80(I)' should be given not only to the tourism industry but also to small-scale industries.

The excise duty on the LPG you have increase. You have increased it on various other things including the colour TV sets. The black and white TV has already become obsolete. I do not know. Everybody is now going in for small colour TV sets. Why are you objecting to their purchasing to the colour TV sets? I do not know this.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Pleas© conclude.

G. SWAMINATHAN: Tamil Nadu has requested on three items and I would like *to* remind the hon. Minister about that. **One'** is that we want Kanyakumari to be made a free port. Hong Kong is to be closed in 1997. You may allow a free port for Kanyakumari.

SHRI V. NARAYANASAMY (Pondicherry): Pondicherry also.

SHRI G. SWAMINATHAN: Yes, Pondicherry also, but Pondicherry and Kanyakumari should not clash.

For the mass transport system phase-I, we want some more money. You are giving only Rs. 12.5 lakhs and it has to be completed very shortly.

Regarding the Telugu-Ganga project we wanted Rs. 3000 crores. Because Krishna water is also going to come to Madras, then it will be Rs. 1333 crores. For preservation, distribution and disinfection of water we have applied for a loan from the World Bank. We request the Government of India to immediately take up the matter, because Madras is suffering. You know the Cauvery

water dispute is very serious. Wewant to take up the case withthe World Bank and see that wegetmoney as early as possible.

SHRI JAGESH DESAI: One thing I would like to say in the interest of the nation. Mr. Swaminathan has said regarding the bonds in dollaSs: The value of the dollar will go up and on maturity it should be repaid in dollar. Otherwise the people will not be interested to invest in that and we will not get the foreign exchange. If it is in dollars and when it matures, you give in dollars so that they don't have to lose anything.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): It is his calculation and his opinion. Others have nothing to do with that. Shri Pra-gada Kotaiah. (*Interruptions*) I have already called the next speaker to make his speech.

SHRI PRAGADA KOTAIAH (Andhra Pradesh): Sir, it has been the accepted policy of the Government of India to protect the handloom industry against the competition of the mechanised sectors of the textile industry. I have very carefully read the Address of the President given to the joint session of Parliament. carefully read the Budget I have also speech and the Budget proposals of our hon. Minister Ot Finance. I have also read the Industrial Policy. It is very unfortunate that no mention has been made in ali the three documents about the proposals to protect the handloom Industry. What are the problems "of the handloom industry? handloom industry is not a tiny industry. It is not a smali-scale industry, which was started with just Rs. 75 lakhs and was getting all sorts of facilities from the Government. The handloom industry is the king of the cottage industries. Even today it is providing employment to more than 20 million people, both directly and indirectly, but no serious attempt has been made to help it. In. what manner is the Government going to pro-tec it? The basic problems of the

handloom industry are three. One is that the supply of raw material at reasonable and stable prices. To that end the Government has done nothing. The Government in the Textile policy have "Special efforts would be made to ensure adequate availability of yarn and other raw materials at reasonable rates of handlooms." During the last four vears the prices of cotton varn have gone up 100 per cent. For instance, 405 count of yarn of 10 bundles lbs. was being sold at Rs. 125 four years back. Now its price Rs. 275. What is it that the Government of India have done? Normally the handloom weavers pay 30 per cent over and above the cost price of the yarn in the form of reeling, bundling, bailing, transport, freight, taxes, profits of and middlemen mills etc' The composite mills use the varn spun in the spinning section for conversion of cloth. This difference is 30 per cent. This has been established by several committees-not non-official committees—appointed by the Government themselves What has been done to remove the disparity in the price of yarn used by the handloom weavers and the composite mills? Sir, we have been asking that at least the hank yarn produced in the mills be procured at and stable price and a reasonable arranged for its distribution to the handloom weavers. All the while they have been subsidising all other things except the raw material of handloom weavers. Government are giving paper at the subsidised price to the consumers. Government are giving sugar at subsidised price to certain consumers. Government are giving rice at subsidised price to certain consumers. This industry is a familybased industry. This industry is labour-intensive industry. The handloom weaver does not want thousansd crores of rupees or hundreds of crores of rupees for modernisation of his industry. He does not require any soft term loan. He does not require any infrastructural facilities. His own cottage is the factory. His own implements are used for training. His cottage if the

[Shri Fragada Kotaiah] training institute. They do not want any training from the Government. But they are acquiring the skills from generation to generation producing the cloth and not only required by this country but for exporting also. Even today the handloom industry is producing more than one-fourth of the cloth required by the country for internal consumption and also for export purposes. Through exports, we are earning more than Rs. 350 crores. We are only producers of the handloom products. We are paying tax on yarn. We are paying tax on dves and chemicals. We are produc-ing artistic products for export purposes but incentives are being given only to the exporters. But the producer is getting nothing in this country.

With regard to excise duties, the Minister was telling yesterday that the proposals involved a revenue loss of about Rs. 250 crores in a full year. I was laughing at it. He said that he expected that the benefit would be passed on to the consumer in the form of reduced prices. Sir, in 1986, the then Textile Minister announced in the Parliament that he would give concessions on textiles in the form of reduction of excise duty. Ultimately Rs. 141 crores of excise duty concession was given. In 1987 there was a further reduction of excise duty Rs. 300 crores. At that time, the Minister told the Parliament that all these concessions would percolate down to the consumers in the form of reduced prices. But the hopes of the Government were But still the same argument is belied being advanced by our hon. Finance Minister. Government are allowing reduction in customs duty for some people. But how many of them are getting this concession? The common man is not getting this excise duty benefit customs duty benefit. In 1957, the Central Government was able to convince the State Governments to replace sales tax by additional excise i duty. According agreement additional to the excise duties are to be!

levied on cloth produced by mills and also powerlooms. But are you levying additional excise duties? Sir, let the Finance Minister or the Commerce Minister or the Textiles Minister come with me. We will go to the bazar. I will show two-thirds of the mill cloth being sold in the form of cut-pieces, in the form of pant-bits, in the form of seconds, all suitable for wearing. They are cut according to size. Shirt-pieces, pant-pieces other cut-pieces will be according to size. Sari will be only of two pieces. They are being sold free of excise duties. is the case with powerloom cloth. I sent a representation to the Government. I sent a representation to the present hon. Finance Minister also requesting him to consider levying additional excise duties and normal duties on mill cloth and powerloom excise cloth which have not been subjected to the levy of normal and additional excise duties. But I got a reply signed by the Minister himself that the Government was considering imposing excise duties on handloom cloth. That shows that the Minister could not find time to look into the mail going even from Members of Parliament. Some P.A. or clerk writes a letter and places it before the Minister and the Minister blindly signs it. He has not looked into the representation sent by me. What did I represent? I represented that the mill cloth in the form of cut-pieces and powerloom cloth coming direct from the looms should be subjected to imposition of normal and additional excise duties. But the reply I have received from the Minister that the Government would examine the question of imposing excise duty on Sir, this is the way in which our handlooms. ministries are functioning.

Some people may say, some economists may say, that the handloom industry will die and there is no need to help the handloom industry. But it is not a fact. A fact-finding committee, in the year 1941, went into the question of handlooms and **mills.** What did it say? The Committee

headed by Prof. P. J. Thomas, referring to the from the powerloom sectorcompetition there were only 15,000 powerlooms in the whole of the | country at that time—said that if a mill did not make profit, it would automatically close down, but a handloom would go on working helplessly —because the person concerned had no alternative to earn his livelihood. Sir, the handloom industry has been struggling hard for survival. It has survived during the last 100 years and it will survive as long as our womenfolk stick to their traditional habit of wearing the sari, thanks to Indian women for keeping up their modesty by sticking to the wearing of the sari, a traditional habit. Therefore, the handloom industry does not die. It will survive. Do you want the 20 millions of handloom weavers to have a very low standard of living? If a unemployed, the worker is labour department will run; the ministry concerned will run; the factories inspector will run; labour and industrial courts will be there. But, in Andhra Pradesh, more than 60 handloom weavers died out of starvation or by suicide because of their continued unemployment and prolonged hunger. Was there any movement in the Government? No. the Government did not move because they are in the rural areas. Nobody is worried about because the handloom weavers have them union to shout slogans and make noise. no The Government will come forward to help those who are capable of organising themselves. who are capable of shouting slogans and making noise or those who are having a powerful lobby in Parliament. All those things are lacking for handloom weavers.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please be brief because there are 13 speakers from your party.

SHRI PRAGADA KOTAIAH: Sir, give me five minutes and I would be able to complete my speech. Although this is a very big industry yet it has

been ignored and it has suffered a lot. 20 million people all over the country are suffering.

(Time bell rings)

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): You please conclude within three

SHRI PRAGADA KOTAIAH: Sir, Pandit Jawaharlal Nehru, in the year 1950, accepted the principle of reserving certain items of cloth for the handloom industry. Not now, but it was in the year 1950. The first notification was issued on 15th April 1950. But unfortunately that notification was struck down by the court. During the last forty years, notifications were being issued but the mill and the powerloom financiers went to the courts for obtaining stays. Ultimately, we could not get any benefit. I am also a handloom weaver coming from a traditional handloom weaver family. We could not get the benefit of reservation. Ultimately, a law was enacted in the year 1985. The Government of India appointed a study group on our representations. They went into the whole question and said, we shall have an independent legislation and all the reservations to be made to the handloom sector, shall be included in the Act itself. And that Act should be included in the Ninth Schedule of the Constitution to avoid litigation. But that has not been done. An Act was passed, a separate notification was issued but that was stayed by the Supreme Court in 1986 and till now, they could not do anything. What requesting the Government is, the Act should be amended to include the items of cloth reserved for handlooms to ensure provision of continuous employment to handloom weavers that the amended Act should be and the Ninth Schedule of the included in Constitution.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Kotaiah, please conclude because there are 13 speakers from your party.

SHRI PRAGADA KOTAIAH: I will just conclude. Now I am referring

[Shri Pragada Kotaiah] to the figures of the Budget proposals. They have provided Rs. 257 crores for the handloom industry out of which Rs. 136 crores are intended for subsidy on 'Janata Cloth'. It is a consumer-oriented scheme. The entire subsidy which is being given on Janata cloth, goes to the consumers but unfortunately they show Rs. 136 crores in handloom weavers budget. After deducting that, what is the amount actually intended for the benefit of the handloom industry in the form of plans, schemes etc.? It is only Rs. 85 crores. If it is divided among the families of poor people, it will be Rs. 171 per family. The amount earmarked for the handloom industry is Rs. 257 crores out of which Rs. 136 crores are intended for subsidy on Janata cloth and the remaining amount is only Rs. 85 crores that is intended for the benefit of 20 million people. If we divide that, it comes to Rs. 170 per family. But, Sir, the

2.00 P.M.

Government are running the National Textile Corporation with 124 mills, out of which 105 mills are nationalised and 9 mills are managed by the Corporation and for which they are spending Rs. 424.11 crores. Can you imagine...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please conclude.

SHRI PRAGADA KGTAIAH: Kindly give me one minute and I will conclude. See, for an industry providing employment to 20 millions of people the Government have provided Rs. 85 crores, but for an industry taken over by the Government having 124 mills with a work-force of 1.5 lakhs they are spending Rs. 424.11 crores. For each family it comes to one lakh, thirty thousand and one hundred rupees. That is how the Government is protecting the cottage industries. The workers of the cottage industries are suffering very much. Something has to be done for their welfare. Our Prime Minister is a scholar, a knowledgeable statesman and a friend of the poor. The

Government have to consider all these things and give protection to the workers of the handloom industry, who are actually suffering in this country. Thank you.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Shri Hiphei. I think the Members from the Congress Party will have to be very careful of their time because there are 13 speakers and the time left out of the allotted time is not more than two hours.

SHRI HIPHEI (Mizoram): Sir, thank you very much for calling me to speak. I also thank you because it gives me a chance when the House is thinly populated and I also thank you for pronouncing my name very correctly "Hiphei". Sometimes my name has been wrongly pronounced particularly by those people who are working with All India Radio and Doordarshan. They used to pronounce "Hiphe". Henceforth, it may kindly be pronounced correctly.

Sir, before I come to the point regarding the Budget, I would like to support the hon. Finance Minister because he has rightly dedicated the Budget to the inspiring memory of late Shri Rajiv Gandhi. Sir, this is for the first time I speak after the brutal assassination of Shri Raiiv-Gandhi. So, I would like to speak on this. The brutal assassination of Shri Rajiv Gandhi shocked every individual of India, it shocked the whole nation, it also shocked the whole world. Sir, he died at a time when we needed him most. India was res-, pected and esteemed by the world under his dynamic leadership. To me he was one of the brightest stars in the world's political horizon of these times. He was not only a great leader, but also a great friend of the down-trodden and the tribal people of India. Sir, particularly we, the tribals in the north-eastern India, loved him very much, respected him very much for he loved us first, he cared for us first, he attended to our needs

first. We loved him very much. He came to Mizoram many times. He used to stay in a very remote area. He spent a whole night in an interior village with us. We gave him the best protection that we could give. Every garland and every thing that was handed over to him was properly "checked by the security personnel. Had the same method been .applied on that fateful night, his life would have been saved. But it was not done. Many of us, 1 think, Sir, are ready to die on his behalf. But none of us could represent. He could only represent us. He died for the nation; he died for democracy; he died for secularism. So, those assassins, those conspirators behind the assassination are the enemies of the nation, are the enemies of democracy and are the enemies of mankind, I condemn them. Now, today his handsome face, his smiling face and his well-built bodyphysical body—is no more with us. Sir, his ideologies, his policies for a united India, for the welfare of the downtrodden people and for the welfare of the tribal people are going to be pursued. My sorrow, my lamentation and my sympathy are with the bereaved family. The only thing that I can do is to pray to Almighty God for their eomfort.

Sir, coming to the Budget, being a layman I do not have any statistical figures, but I would like to point out a few points in a broad way. India is a very old nation but a young country. It is only 44 years old. But it has been a respected country; it has been a fast developing country. Our economic position has never been so bad as it is today. We have been following the policies adopted by Shri Jawaharlal Nehru. The policy of socialistic pattern of democracy makes India very great, very honourable. We had the confidence of the world in our economy for the last many years, 42 years, but today that has been lost. We have lot completely the confidence of the world in our economy. There is something wrong

that we have to set right. I am not going to give the details of those defects. Our hon'ble Finance Minister, who is a doctor in economics, given some reasons that led to downfall of our economy confident that under the leadership our learned Prime Minister and Finance Minister, Dr. Manmohan Singh, our sick economy will be redeemed; the lost image will be regained. Today India has become a sick country in economy. It is to be healed. In order to restore our lost image we have to adopt, as has been rightly said by the President when addressed both Houses of Parlia ment and as has been rightly Minister by the Finance had unpleasant decision.

[The Vice-Chairman (Shri Bhaskar Anna ji Masodkar) in the Chair]

In order to rebuild our economy we

have to swallow even bitter pills. If required, we may have to undergo a minor operation so that the Indian economy is rebuilt. It is wisely said: "We have an hour to

suffer a life time to live". So, we have to adopt unpleasant and hard measures so that we are able to rebuild our economy within two or three years.

A very important point that has been left out by the Finance Minister, very important in bringing down the image of our economy, is the law and order problem. When you say law and order problem, it becomes a political problem. Today we call it a law and order Tomorrow it becomes problem. insurgency, and then a secessionist movement. Unless this law and order problem, unless this political problem is nipped in the bud, tomorrow it will become a major hurdle in the nation's progress and that will cost us huge amounts of money. Today how much money has gone into the hands of the underground people? How many brinks have been looted and how many shops have been looted?

[Shri Hiphei] How much amount has been

forcibly cohected? Those elements, antisocial

elements, are collecting huge-. amounts of

money which are not accounted lor in our

Reserve Bank. So we have to solve this law

and order problem. I would like to give you

one example. Some years back the Darjeeling

Gorkhaland movement was there. That could

have been solved immediately if District

Councils were given in time by the

Government. Tea gardens were badly

affected. The national economy was badly

affected. Only after considerable damage took

place did they solve the problem. Solving a

problem after we spend huge amounts of

money is of no use. We have to solve the

problem in time. I would give you one more

example. In Mizoram trouble started in 1960.

There was a teaching that Mizos were not

Indians and Mizoram was not part of India. It

was a secessionist movement. The movement

declared independence in Mizoram. That

should have been solved in time. But timely

action was not taken. We brought peace to

Mizoram only after twenty long years. For

that our Chief Minister Shri Lalthanhawia had

to sacrifice his chief ministership. I had to

sacrifice my ministership in order to give

room to the rebel leaders. We had done it . I

ask: How many national leaders have sacrific-

ed their ministership, their chief-ministership, for national integration? This is not only for

Mizoram, but it is also for the entire nation.

Now peace hag been brought to Mizoram.

Mizoram has become one of the most

peaceful States in India.

Prime Minister visited Bangladesh and did not visit Mizoram. no leader from the Centre visited Mizoram-Mizoram is in India and vet nobody visited it. Seven persons were killed and more than r5,000 houses, both private and public were damaged. Over ;50ft buildings of the Public Works Department, 400 kms of road, 104 kms of transmission lines were damaged. We approached the Central Government for assistance. But we were given no assistance. The estimated cost of damage was Rs. 36.16 crores. But, so far, from the Centre we have been able to get only Rs. 10 lakhs at the first instance and later Rs. 27.50 lakhs. The total comes to Rs. 37, 00 lakhs whereas our demand was for Rs. 36.16 crores. Sir. I am constrained to mention in this connection that the tribal people of M.zoram feel neglected by the Centre at this hour of trial and tribulation. 1 would like to appeal to the Central Government, I would like to request the Prime Minister and the Finance Minister, to extend their helping hands to the State of Mizoram urgently. I fully appreciate the constraints of funds at the national level. But the suffering and pain of The Mizoram people will, I am sure, justify further scaling down of expenditure in some non-essential sectors and providing that fund to the poor and needy State of Mizoram..

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Hiphei, you have to conclude now

SHRI HIPHEI: Yes, Sir, I have just got a few more points. But was that appreciated? It was not appreciated, Sir. I would like to bring to your notice a particular thing. On the night of 29th and 30th April a cyclonic storm hit Bangladesh. This storm affected Mizoram too. But the then

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude.

SHRI HIPHEI: Sir, the Budget has been praised and criticised. We are sitting here together to either praise or oppose the Budget. But 1 would like to take the opinion of the neutral people. I would like to quote some of the comments made by the neutral people. I will just read out the headlines, Sir. "Industry welcomes" Budget proposals. Positive response from the trade bodies. The other is, "Tax expert lauds the Budget." These are the comments made by various people. This shows that our Budget proposals are not bad

and that they are acceptable. Sir, let me quote.

VICE-CHAIRMAN THE (SHRI BHASKAR ANNAJI MASODKAR): You need not quota them. You may show them to the Finance Minister if you want.

SHRI HIPHEI: It is not my opi-hion. It is the opinion of neutral people, and it is their comment. I can say that our Budget, though not satisfactory, is acceptable in order to rebuild the national economy.

Thank you.

THE VICE-CHAIRMAN (SHRI **BHASKAR** ANNAJI MASODKAR): Shrimati Chakravarty. Please conclude in five minutes.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Thank you, Sir.

Sir, the Budegt reminds me of the story of a two thugs' and a goat. poor Brahmin and The story is well known. I will not narrate it. Here the two thugs' very skillfully deceived the poor Brahmin by convincing him that he is carrying a donkey. I want to say that I must commend our Finance Minister for his seemingly pragmatic approach to the Budget. But all his fine arguments simply bear testimony to the inherent weakness of fiscal policy of the Government as presented by the way of Budget, All these fail to convince the people. Of course, we cannot expect a balanced Budget at this But even though we might expect something better, yet I fail to understand why the Finance Minister has dedicated his Budget to a departed leader. It is personal view. I have nothing to say in this matter. I do not think this dedication will ease the terrible situation created by acut= rise for the consumers. price This approach sentimental cannot mismarise poor consumers. The bending backs of the poor people lower middle classes and the cannot be straightened by an emotional. approach.

The Budget represents the fiscal policy of the Government. Now we are a nation universally accepted as a pauper. We have informed the world by selling our reserve gold to show to what extent, to what low, we can climb down. All this has happened because of pursuance of wrong economic policies. Even by selling gold what the Government will achieve? This is not a permanent solution. It is only a stopgap measure. In July we have drawn another amount of Rs. 220 crores form I.M.F. It is not without conditions. Conditional Loans have always a humiliating effect on our national prestige.

I want to put a question to the hon. Minister: If these loans can produce an economy? All these years the Government did not encourage entrepreneurs across the sea. How can you expect that foreign investment will lift us from the mo-'rass of the economic disorder that we are facing today? Even if it happens, at what cost? there be a flow of money from across the seas for all the time for all the purpose?

The aim of the Budget is to have a provision for the eradication of poverty. But what have we seen with this fiscal policy? With this fiscal policy can we achieve the desired goal, that is to say, the eradication of poverty? I don't think we can achieve it. Instead of driving out poverty, probably the Minister is going to throw out the poor from the country.

The major problem that is facing the country is one of the price-rise. According to the index shown by the Minister, it is 13.40 per cent. But from current data I got that it is 14 per cent. I am subject to correction. The price of every item is sky high. Just before the introduction of the Budget the price of every essential commodity went up and certain goods were in short supply too. After the Budget; there is a "further rise in pri-

(Shrimati Bijoya Chakaravarty) ces. So this is an inflationary Budget. We have seen that the prices of railwav fuel and fertilizers, power, transport, other items have been increased. The enhancement of prices of these items has given rise t(rise in prices of other articles. This is what has happened today. Everyday we are seeing a new price rise. I think there is a competition amongst the busi nessmen, industrialists and retailers to raise the prices I would like to ask the of their items, Finance Minister, what has this fiscal policy given to the buyers? The position of buyers is the same as before. How does the Finance Minister hope to bridge the gap between the buver's capacity to pay and inflationary pressures that are there in the country? I do not know how far vou will be What have we seen all these successful. years? There is nothing but a glaring regional imbalance, and it is more so in the northestern region, including Assam already transport is a major criterion for an all-round economic development. But it is very much lacking in that part of the country. So I would like to urge upon the Government to allot a major amount for an all-round development of transport in the north-eastern region, including Assam. We have raised this issue many times in the House.

Members from the north-eastern region have asked for a BG line up to Tinsukhia. This has not been done even after 40 years of independence.

There are other proposals which have been approved by the National Front Government. One is the fourth refinery, controlling of Brahmaputra by constructing the dam, gas cracker project and Central University, i hope that all these will be Eighth Plan. There is included in the unemployment problem in abnormal rise of Assam Not to speak of general graduates thousands of Engineering graduates, Doctors are unemployed in Assam. There are more than 20 lakhs unemployed youth in

Assam. If one region is not properly developed, it will tend to cripple the whole nation. If the Finance Minister thinks that India consists of only of some parts, then I have nothing to say.

I would like to remind the Finance Minister to keep sufficient funds aside for the purposes of women. You know that women working in the unorganl sed sector, in Handloom in fields, etc. are the worst exploited people in the country. Government should pay attention to the problems of women.

With these words, I conclude.

SHRI ANANTRAY DEVSHANKER DAVE (Gujarat): You have not said anything about Rs. 100 crores for the Rajiv Trust.

SHRIMATI BIJOYA CHAKRAVARTY: If it is used for the purpose of a private person, I object. **But if** it is used for the development of the country, I have no objection.

SERI SANTOSH BAGRODIA (Rajasthan): I support the hon. Finance Minister for his reasonably satisfactory Budget under the cir cumstances given in the country. But I do differ on some points.

There is no doubt that never has India's prestige been so much brought down as during the last 17 months with two irresponsible Governments at the Centre. We ourselves announced that we have been insolvent, while we were not. The country has not mentioned 18 billion dollars of gold in the country. We have not mentioned 12 billion dollars of silver. It is difficult to estimate the foreign exchange in the private sector of the But even this figure could easily be country. 30 million dollars, making 112 billion dollars. Our total foreign debt has not been more than 80 billion dollars. The only difference is that this was not in the State coffers, But that does not make the country insolvent.

Sir, while discussing the Budget, the most Important problem of the

[30 JULY 1991]

country is population. Unfortunately, the Finance Minister has not thought of any policy of population control like some kind of incentive or some kind of disadvantage to a couple with two or three children or one or two children, because no kind of compulsion has worked in the past and is not going fo work in the future. So if we can have some kind of economic policy on population control even at this stage, i am sure the Budget will become more purposeful in the present circumstances.

Another point on which I strongly differ with the hon. Finance Minister is that there is no scheme for employment increase On the one hand, population is increasing, on the other there is no scheme for employment increase. When we think of new, modern technology, r can say from experience that industrialists are thinking of areas where no labour is required. We spend Rs. 20 crores for a particular project. The finances are given at a lower rate of interest Investment (allowance or depreciation and all benefits under the taxation system are allowed. But the total employment is only 2000 or 2500. Where is the policy in this Budget which gives benefit to anybody who puts up an agro-based industry like tea or coffee or jute or many agro-based industries where employment opportunities are immense and industries which are essential for the country also? There is no benefit for such industry. This must be considered so that at least the income-tax is reduced for such industries. May be some other benefits can given whereby the rate of interest is much lower than the other industries where finances required at a much higher level We are can also decide when wo discuss about this that if somebody is investing in an industry with employment at the level of Rs. 20.000 or Rs. 30,000 per employee, his taxation should be at a lower level. And if the employment is at the level of Rs. 1 lakh or more, there the taxation has to be different Some kind of a scheme for employmentoriented

industries must be introduced. And when I talk of this kind of taxation for employmentoriented industries, I would like to draw the attention of the hon. Finance Minister to a particular dilemma faced by some industries at the moment. The DGS&D has introduced a system by which only those who export will be given the DGS&D orders. On principle, it may be right But, Sir, some industries have been put up in backward areas for regional development. These industries do not need any foreign exchange. These industries use only the local raw material. Here I want to be specific about the jute industry. There are a number of jute mills which are up-country mills which make only sacking goods and which have been established only for local development and which have been established for producing things which are used by the local market, And if they are forced to export, and if they do not export they are asked to close down, then, I think, we will be disturbing the entire concept of regional development and self-sufficiency in the country. This matter should be taken up seriously before it affects the up-country jute milis in the country.

Sir, a small remark has been made, a hue and cry has been made even by our Leader of the Opposition, and the hon. Member who spoke just before me also mentioned about the donation or subscription of Rs. 100 crores under the Central Budget for the Rajiv Gandhi Trust. In fact, yesterday one of the Members compared it with some other Trust created in Maharashtra. It only shows, in my opinion, that there is a lack of broad-mindedness. There is little comparison between the Trust in Maharashtra and this one floated because this particular Trust has been created because of tremendous public demand, and for an individual for whom Rs. 20 crores or Rs. 100 crores of donation by the country is just a small bit. We have also to see what is the purpose of Trust. This is a universal practice that whenever a Trust is

[S'nri Santosh Bagrodia]

created, the name of some big leader, very popular leader is given. And the State Government or the Central Government can always help this kind of a Trust for further development of the society. What is wrong in this? In fact, I would like to appeal to the hon. Finance Minister that an amount of Rs. 200 crores is insignificant in today's context and that this entire Rs. 100 crores should be given in the first year itself.

Our Finance Minister... (Interruption)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): He is not yielding. Please take your seat.

श्री अनन्तराय देवशंकर दवे : मैं बता रहा हूं कि मैं कोई विरोध नहीं कर रहा हूं । श्राप सौ करोड़ दीजिए या दो सौ करोड़ दीजिए, हमारा कोई विरोध नहीं है । मैं तो कह रहा थां कि श्रार्थिक स्थिति ऐसी है ।

SHRI SANTOSH BAGRODIA: Can I have your protection, Sir? I am not yielding.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJ MASODKAR): You please go ahead.

SHRI SANTOSH BAGRODIA: Sir, i am now coming to another point. On the question of borrowing, there was a hue and cry that we are taking money from the IMF. There is nothing wrong in borrowing money. As a hard-headed businessman, I explain this in a simply way without the technical jargon of an economist that borrowing in principle is all right if you can repay not only the interest and the principal put also create a reserve out of su-plus. This is how growth is done in all countries. When you borrow in rupees we should be able to earn rupees. Similarly, when you borrow in foreign currency you should be able to earn foreign currencies. When T talk of earning of foreign cu-rencies the deposits from NRIs are not earnings.

Whateyer I am able to export is my earnings. This is here that I have my dis-

agreement with The hon. Finance Minister. The hon. Finance Minister has very rightly said that the country has never faced a crisis of this type. The Finance Minister has rightly said that he will have to go to a period of three years of austerity and living within our means. He has also assured to put the economy on rails if we can follow this policy consistently for three years. But he has not mentioned how is he going to earn the foreign currency which will be needed to repay the additional loans which he is taking from the IMF. He has already drawn a very grim picture of the heavy external debts on this country. I would have been satisfied if there would have been a difference in approach.

The riglit approach would have been, in my opinion, if the Finance Minister would 'have given this august House as to his projection of the world exports after the end of austerity period of three years. Let me tell this august House that India had 2 per cent share of the total world exports about 30 years ago. It has been going down steadily. If has gone down to 'half per cent. The Finance Minister has nowhere mentioned as to what efforts he is going to make to regain this share. He has not committed and not even given his projections as to whether we will regain the entire share in fee next three years or we will regain at least a part of it.

Let us see at our neighbours. China is of a large size than us and have a different type of political structure. There have been other smaller countries like Formosa, Korea. Indonesia and now even a small country like Thailand who are taking a large slice of the world exports. Why are we failing. The total exports of India are still at 17 billion dollars. China's exports are 54 billion dollars. How are we going to bridge this gulf? At least we have to change our total perception. We will have to talk in terms of our share of the world exports. Comparing the exports in rupees visa-vis last year does not help because our base itself is so low. The world is running very fast. Unless we increase our pace, we will be leff behind in this race and become irrelevant. Export is not an easy job.

Let us examine exports now at micro level of textiles. This represents about 29 per cent of our exports. Now let us see the scenario of the world exports of textiles. Our share about 30 years back was 14 per cent of the world exports of textiles. It has come down to 2 per cent. Now let us see what our neighbouring countries have done. China has increased its share from 1 per cent to 8 per cent. South Korea, Formosa etc. they all have increased their shares to around 6-7 per cent. Japan deliberately brought down its share from 15 per cent to 7 per cent because they started applying their minds to more profitable areas. Even a small country like Thailand has now 1.75 per cent of the world exports.

Our whole approach has to be change-ed. Why are we failing in textiles? It is because we are not able to compete on the quality front. Price is no our major problem. Our problem is quality. I can tell you from hard ground realities that other countries are much more hard-headed than we are. Textile is a generic word. Textile has to be broken up into at least 50 areas like cotton yarn, cotton fabrics, cotton processed fabrics, polyester viscose yarn, polyester viscose fabrics, viscose yarn, viscose fabrics, cotton garments, polyester garments. Now, even rich countries of Europe for whom textiles have no meaning, maintain the production data of important countries, their consumption, their share of world export. None of these datas are available in this country. We have a huee Planning Commission, a 'huge Textile Ministry, but if I ask them, "please give me the production of polyester viscose yarn of France, Germany, Italy or America." they have no data. If I ask them, what is share of the polyester viscose yarn of this country in the world production, they have no data. Now, unless we have these data we will miss the opportunity. National data is not enough if we want to become a global player.

When you see the ground realities in textiles you find that the garments of China are much higher than Indonesia. Garments of Indonesia sell even higher than India. We are practically at the lowest level in garments. When one goes into the details as to why this is so it is

because while we have invested lot of money in the top managers, we have trained them in MIT and Harvard, there is not a single workers' training institute for textiles in this country. This poor worker does not have a vision of the total textile industry. Most of India's problems in exports are that a worker mixes one count with the other count, because 'he does not have any concept. In France and Germany I have seen that students who are not found fit for higher studies after higher secondary at the age of 19, 18 or 17, are sent to the textile training schools. For two years they are given classroom training and after that those who are found to be very intelligent are given another two years training. When such workers run French, German and Italian textile mills and we have to rub our shoulders with those units, it is impossible to do so unless we change ou whole attitude. I know that lots of talks are being done for workers training, for workers uplift but actual bold decisions are not being taken. We have still great strengths. Our worker still gets not more than 8 per cent or 9 per cent of the wages an European worker gets. Our engineers get much less than what an European engineer gets, still we are not able to export.

While I am taking today in this Parliament, the European Economic Commission at Brussels is delivering a judgement against anti-dumping enquiries for syntheic spun varns. What has the Government done? Is there a separate cell for fighting these antidumping enquiries? There is none. I can tell you from my first hand experence that we have made a mess of anti-dumping case's. These cases are fought in legal courts and they cost crores and crores of rupees. Oar Export Promotion Councils are just not organised to be global. They will have to be made global. Obviously. I cannot go into much greater details but there is lot to be done if this country has to avoid another calamity after two years when the time comes for repayment of these loans. ..

VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Your time is up already. How much more time will you take?

SHR SANTOSH BAGRODIA: I was told that I can take 20 minutes.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR You have taken 14 minutes already. Actually in the allocation of time, 13 minutes have been allotted for each Member of your party.

SHRI SANTOSH BAGRODIA; I will try to be concise.

When we became independent, the country had no infrastructure. It was necessary to protect India's industry from ruthless competition of huge giants of the world. But once we had grown adult, this protection should have gone. The country unfortunately started with a very right concept but while implementing these concepts we have miserably failed and in that process ail of us, the industry, bureaucracy, the political structure, have made this country a very soft State. We will have to become a hard State in order to rub or shoulders in fierce competition of the ruthless markets of the world.

I am in agreement with the Finance Minister that the State should not take the responsibility of areas like stell-mak-Ing, areas like drilling; all Such areas which can be entrusted to the private sector should be passed on to them. It is definitely more involved than the public sector but they are nowhere near International efficiency.

There was nothing wrong with the principle of a socialistic State. The disparities in this country had to go down and wherever you make experiments the implementation is as important as the concept. In the process of implementation, we have founded an economy based on very high income taxes. I need not say that Governments after Governments have formed committees to find a panacea for curbing this heavy evasion of income tax. Tha whole industrial and commercial economy of this country is based on this, black money. This money is not so black as it is made before the layman. And when we talk of unearthing black money, our Finance Minister has not been able to give us any definite programme for unearthing black money, other than

threatening that unless this is done by these moneyed people, there will be more punitive action. Even there was a question on the 16th by Shri Pramod Mahajan and myself on this matter as to how are you going to unearth black money, and the Minister only gave an account of the system Of survey operations, searches and seizures in depth valuations. But this way we are not going to bring out the black money. The reality is that very hard decisions are required to be taken. There are Schemes of disclosures but in my opinion these are not going to help in unearthing black money. We have

failed to implement, in principle, our decisions to unearth black money in the country. Never had any Government

Imposed such indirect taxes like the one In this Budget. This dependence on indirect taxes, which we have failed to implement in principle is a wrong decision.

Can you build a fund international compe. titive economy where an industry is compelled to spend a substantial portion of their time in creating black money, then keeping accounts for it and then ploughing it back or spending it lavishly? A structural change in our approach on direct taxation—a departure from the taxation from the earning point to the spending point, not by excise and sales tax, but by expenditure tax-is needed. There was austerity in this country's culture. We have changed this austerity to lavishness. It would not be very difficult to bring an atmosphere of austerity provided we, at the top, set the example. Unless the Ministers and the MPS set an example, I don't think austerity would come to the country.

Imposing expenditure tax on the airconditoned restaurants is just a cosmetic. We will have to be ruthless with ourselves. Never was there this opportunity to create an atmosphere of austerity. The people of this country have always responded in times of emergency. This is an economic emergency. If the people at the top give the right call, the public will respond.

When we talk of devaluation, the postoperative care is as important as the devaluation itself. I do not know whether the Minister is taking enough steps in regard to post-operative thing? here. There is a strong rumour in this country that a third devaluation is likely to come. If the Government can give an assurance that there will not be further devaluation for another one or two years the orders for exports will start coming in. Otherwise, the buyers all over the world feel that they could wait for some more time to see if there will be any further devaluation. Hawala rates will go high. Probably it would be better if we make it a free currency. The real value of the rupee will be introduced in the world market. This point may be considered because the purpose of the devaluation is not fully achieved as it is supposed to have been.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude. You had already taken 20 minutes. You are taking your own party's time.

SHRI SANTOSH BAGRODIA; I will take only one or two minutes more... I compliment the Finance Minister for reducing the expenditure in these hard days. I also wish the Finance Minister is really tough with the Ministeries. Otherwise, this will not be a good Budget but, finally, it will land into 20,000 crores of deficit. Ihe Finance Minister has said on 29th July, "I think, you have to give us a period of time. If you think that the inflation could be brought under control immediately, this is not correct". I fully agree with him. But I would like to know what fe that period of time. He had also mentioned that he would make the tax system simple credible and rational which makes us think that honesty is the best policy. I would like to know whether the Finance Minister has got any scheme. The present tax structure is so complicated. When I write to the PRO of the Income Tax or the Customs or the Excise to seek clarifications regarding the tax to be paid and the time within which it has to be paid there is no reply. Then, we have to follow the advice of some consultants who make their own advice and, in the process, something goes wrong and they try to evade it. Then, corruption develops. I request the Finance Minister to introduce a new system where the PRO is bound to reply within a specified time. With these few words, I conclude. Thank you, Sir, for giving me the opportunity to speak.

SHRI CHIMANBHAI MEHTA (Gujarat): Mr. Vice-Chairman, Sir, most of the points in regard to the Budget have been covered by opposition as well as ruling party Members, either in favour or against. Therefore, my attempt would be not to repeat them, but to concentrate on one or two points and, relevant to them, there may be some supplementary points.

The Government and ruling party Members have said inside and outside the House that they are for a consensus approach. I welcome this attitude because there is need for consensus in the country, at least, on vital economic matters. The crisis is there. Nobody is disputing it. But we cannot discuss these things in detail in this House or in the other House. The Budget reflects our philosophy political and ideological, add concretises, in economic terms, our approach.

I was happy when the Finance Minister said in the morning that the Budget would not be inflationary, but it would be disinflationary. Well, very good. tt it happens, it will be a good news for our country. But cam you bring down prices? And how? We can discuss it in the House in a very general way, in a manner of dialogue. I will bring out one figure. You will bring out another figure. There will be different strategies. It may not be fruitful.

Now, the important question is, how to increase exports? Some say that exports won't increase. Some others say that exports would increase. Which are the areas where exports would increase and which are the areas where they would not increase? Some Members have criticised the Budget saying that it would not accelerate and push up the growth rate. How to do it? This is a very vital job, I may give some views and the Finance Minister, if he gets time, may reply in a general way. But would it be fruitful? How can we reduce the external debt? It is now around Rs. 2 lakh crores. The internal debt is also considerable. One-third of our Budget goes for paying interest. Can we reduce

[Shri Chimanbhai Mehta]

the debt? In what way? Here, I would suggest that the Finance Minister should constitute a standing Commitee of Members of Parliament to monitor our economy regularly. We can exchange our views and also suggest corrective steps. These are very important questions. I hope, the Finance Minister, while replying to the debate, would clarify these things. If he does so, this Budget discussion would have been really fruitful. Otherwise, we will be merely making speeches and they will be appearing in the newspapers. When we talk of a countries approach, we have to work out the modalities.

We have not yet discussed the new industrial policy and the trade policy. But is a reflection; there Both these documents require a thorough discussion. Largely the controversial point is 51 per cent foregin participation. Although the industrial policy document has taken some care of this aspect there are some conditionalities. It is not that they just come How much they are going to earn in foreign exchange and bring here, that is also one of the major component of 51 per cent foregin participation, but whether it will be honoured, how it has to be done what are series of industries that are likely come in-of course, you have given details in annexure II---all these questions require a thorough discussion. About the .trade policy also, whether this 30 per cent REP benefit will boost up export or not, whether it will create another avenue for black money, ali these issues are there to be discussed.

Haying made this observation I want to come to one vital point. We are going to have a budget of around rupees one lakh thousand crores. Rs. 70,000 .crores on revenue expenditure, I am not going in its detail, but the subsidies being withdrawn from some of the items is. having its effect on prices going up. Although he has taxed only to the tune of Rs. 2600 crores, the total net taxation by the last Government and this government comes to around Rs. 9000 crores. In one signle year here is such a huge taxation in the country. This is

bound to push up the prices. The overage price rise in 1950s was only 2 per cent in 60s it was 6 per cent. in 70s it was 8 per cent and in 80s it was 9 per cent. Today it has come fo 13 per cent.

SHRI JAGESH DESAI: Why don't you touch the year 1989 when it was 21 per cent?

SHRI CHIMANBHAI MEHTA: taking decades, entire average. not taking a particular year because I am not allowed that much time. taking the figure of 50s onward. is why I say that this taxation is likely to push up the prices. I want to ask whether you can reduce taxes drastically. (Interruptions), If you can do it. will be a major achievement. deficit is around Rs. 40000 crores-fiscal deficit and budgetary deficit. Why do this deficits occur? Over the years these deficits are occurring and are going up and up. What are the reasons for this increase in deficits? The one reason that you may give is that you are using that money for the Plan. But the Plan is not giving commensurate result. If I go on investing money by borrowing, with out raising my own capital from that in vestment and if that investment does not bring even the interest part, I think will have to look into the whole thing and review it properly. 3.00 P.M. Now I am coming this question whether you can drastically reduce the taxes. You may not do everything at one go, but here the excise duties and customs are going to add up to Rs. 42,000 crores. In 1948 it was just Rs. 300 crores only. Ultimately the burden falls

The Finance Minister has rightly pointed out that there is large scale tax evasion. Recently an industrialist of India, Mr. Ramakrishna Bajaj, came out with a document that there is an evasion or black money generation to the tune of Rs. 80,000 crores. per year. Some institutions put it at Rs. 50,000 crores. Naturally, tax evasion is the major source

on the people and the general economy.

458

[30 JULY 1991]

from where they do it. Then why do yon have such a taxation system? Where the man is interested more in evading than giving you, is it not time for us to think about it and come out with some bold initiatives? Once the Congress Government, when Mr. V. P. Singh was the Finance Minister, reduced certain taxes and got more revenue. There is nothing wrong in it and you reveue might get more sometimes by reducing thi taxes SO that the Government may not suffer. But you have to Plan it out well in advance, much before you come to the date of submission of the budget to see whether it is possible or not. Otherwise this scheme of bringing out black money by paying 40 per cent levy will be repeated and they will be at it for laundering this.money into white. FERA, violations also occur. Swiss banks are laving our money in pinions and this is happening largely because of our wrong taxation system. As we have referred to in the past, it is a high-cost economy and a high-cost economy is not able to complete externally also-aad this is one of the fundamental diseases of the Indian taxation system and Indian economy. Therefore, (think, Dr. Manmohan kindly consider it. Singh might consider a new approach. Otherwise you will go on borrowing, you will have greater deficit financing and there would be a question of further devaluation and what not-if is for you to decide. Therefore, all these issues have come up before us.

It is a fact that a new stage of development has come about. Our public sector has done well-I will not condemn it. Yesterday Mr. Jagesh Desai gave the figure of 12 per cent of gross profit. Okay, I say they have contributed Rs. 18,000 crores to the Government exchequer through excise, customs and other taxes, but then the private sector is also doing that. Having an investment of Rs. 1,03,000 crores if the net return ;s not commensurate with what is expected, then there has to be a second look, particularly at those which are in the sick sector. For me whether it is private sector or public sector is not

the question. I say, it is a very artificial controversy you are raising. Efficient sector is my sector—neither public sector nor private sector. Now I go for the efficiency sector and, therefore. we have been inviting foreign capita! so that our efficiency should increase; But if the private sector is inefficient, then take action against them. If the public sector- is inefficient, take action agains them. And how to do it, how you can approach all these issues, all these have to be worked out. Now, some suggestions I would

You can stop evasion of taxes atleast in certain fields. How many items you have with you on which you are levying excise? Hundreds of items. Three years back an economist said that they were 1,605 items. You cannot levy so much. You cannot impose excise on such a vast number of items. There are raw materials, semi-finished items, finished items. Decide it at one stage. I know it because I work among textile workers also. On ready fabrics, finished goods generally they avoid tax. But if you have a tax at the yarn stage, which is the demand, then, you will be able to collect almost all the money because yarn is not being produced by thousands or lakhs of units while fabrics are produced by lakhs of units. Therefore, you cannot go threre. It breeds corruption. There is avoidance of tax. This is what is happening.

Now, I think, the State has to enter into one particular field. Wherever employment required, orientation because is unemployment is a very very major issue, in that particular sector, either the State should mobilise the private sector or individuals or the State may themselves come in at least to mitigate the problem of unemploy-i ment.

Then you have given incentives for export, 30 per cent REP. Then, why dont you give incentives to those industries which are growing very well because they are also helping

(Shri Chimanbhai Mehta) our nation? Therefore, work out some scheme. Those who grow excellently must be rewarded with tax incentive also.

Then, of course, it is a question of Finance and also particularly the Health Ministry also. Small family incentive has to be given. Recently you have seen in Kerala they had the highest literacy in India. Therefore, the population growth is 1.5 per cent, while the general growth in India is more than 2.4 per cent. Therefore, literacy is a very important subject. Literacy may help tremendously in family planning. Both are correlated. But in the Budget for education you have provided just a paltry amount of Rs. 900 crores. You sit with me. I will provide Rs. 4,000 crores from the same Budget by analysing where to cut and where not to cut. This is most crucial because in backward districts education at the primary level and vocational education have to be given. We have to work out these two most important ingrafdients.

Then, about the petroleum prices, you have increased them by 20 per cent. I think it is too high. I agree with Mr. Desai's suggestion to run on alternate day the vehicles of odd number or even number, whatever it is. You can work it out.

There is flaring of gas. According to my flaring of gas. According to my estimate, Rs. 2500 crores are lost due the flaring. But our Ministry goes on giving different figures on different dates. Why don't you stop the flaring of gas?

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): Rs. 1800 crores are lost due to flaring in Bombay-High.

SHRI CHIMANBHAI MEHTA: We also respect Rajiv Gandhi much more. Our relations, my personal relations were always good with him. I would say Rs. 100 crores should be given outright. But let it be a Government trust. What is wrong in that? You accept this proposal that **the Government** must set up the

Trust or the Government should take over the Trust just now.

DR. RATNAKAR PANDEY (Uttar Pradesh): The Trust is working already.

श्री चिमनभाई मेहता: यह ठीक है, फिर भी कभी कभी ट्रस्ट को लिया भी जाता है। उसनं थोडा...

डा० रत्नाकर पाण्डेयः सौ करोड़ भ्रापने दिया है।

एक माननीय सदस्यः नहीं, 20 करोड़।

डा० रत्नाकर पाण्डेंग: 20 करोड दिया है। भ्रापको नेता जो हैं रेड्डी शाहब, अभी में उनको पढ रहा था। च हते क्य हैं अप लोग? राजीव गांधी को श्रद्धां जिल देने के लिये श्रीर साम जिक कार्यों के उत्थान के लिये सी करोड़ का प्रावधान शगर गवर्नमेंट क्रफ इंडिया ने किया है तो यह कोई गुनाह नहीं किया है, पांच साल के लिये। इउना तो मै चंदा मांगकर दे सकता हूं। मैं इस सदन में वह रहा हूं कि आप अपोजीशन के लोग राजीव गांधी के मरने के बाद भी इने नीचनपूर्ण वक्तव्य दे रहे हैं, यह ग्रक्षम्य है। इसको यह सदन बर्दास्त नहीं करेगा। ...(व्यवधान)...20 करोड़ रुपया चंदा मांग दूं? जितने भी मेंबर हम यहां बैठे हैं उनसे हम मांगकर दे देंगे। भ्रापकी सरकार ने 20 करोड रुपया... (व्यवधान)...

SHRI CHIMANBHAI MEHTA: These are irrelevant things. (Interruptions). What I am saying is that the Government should set it up and use the Government money in that. (Interruptions).

डा० रत्नाकर पाण्डेय: उपसभाध्यक्ष महोदया, मेरा इनसे प्रथन है कि राम जानकी ट्रस्ट या दाहिया ट्रस्ट, क्या इनको ये सरकारी ट्रस्ट में ट्रांसकर करेंगे जो ग्रापके नेता बिण्वनाध प्रताप सिंह के हैं।

SHRI CHIMANBHAI MEHTA: They want to say so much. (Interruptions) Chairman Shankar Dayal Sharma is the Member, that is why he should be the Chairman of the Trust. It does not seem good that he is a member and someone else is the Chairman. Generally when the Vice-President is a Member of any Committee or when Rashtrapati is a Member of any Committee, ipso facto they become the president of the organisation. I do not want to go beyond that.

VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Mehta, you should not bring in Chairman and his propriety. It is not the proper forum.

I know it is an emotional issue.

SHRI CHIMANBHAI MEHTA: All right. Then I come to another point. When Mr. Madhu Dandavate was the Finance Minister he had raised an issue about fixing of a ceiling on borrowing-both internal and external—by the Government so that the Government will always understand how much it should spend and how much it should collect.

Now I come to my State. I would say we are building a very big project on the Narmada. It is a question of life and death for us and it is not a luxury. NRIs should be permitted to invest their money on the Narmada project. There is also a proposal for the issuance of debentures, which is pending with Central Government. It should be favourably considered and we should be allowed to issue debentures.

Now, I would like to make a point about corruption. That is a major problem the country is facing. Our economy is suffering terribly because of corruption at all levels. To an extent reforms in the official policy are helping us to curb it. If licensing system to a certain level in certain industries is not required, one can easily stop corruption there. So far

so good. In the same way some trade policies are being reformed. Let us see they will bring about good results, because 30 per cent incentive on REP is very attractive, but how much would be exported and from which sector is also a thing to be considered. I am not going in detail on that.

You should not feel that I am criticising you alone. I want to criticise myself also because I believe in conscientious approach. When we say prices are rising—that is a fact—it is the duty of everyone here including the Opposition to bring down the prices. Let us discuss it. Therefore, I suggest for creation of a standing committee to go into the reasons for price rise and steps to check it. If we say nothing should be cut in the Plan, if there are certain items where you cannot touch, then, borrowing becomes almost compulsory, deficit financing becomes compulsory. We were also in power and we know what kind of difficulties we faced at that time. It is our habit in India, once you are in the ruling party, you answer in a particular way, you approach the problem in a particular way. If you go to the Opposition side, you have a different approach to the problem. Therefore, we should sit together and solve these problems. We should have a consensus on these things. When I say we should have a standing committee, it does not mean That it should be a statutory body. But it should meet frequently where our representatives can take part in the discussions and discuss about the price rise, etc. Therefore, it is in your own interest that you should adopt this new approach. We are talking of consensus. Some people are talking of coalition Government, whether it comes through or not, I do not know. But consensus approach has to be worked for complex problems in this period of great crisis which the country is passing through. We should put all our shoulders together to work out solutions for these problems. But, at the same time, don't take the Opposition for granted. are prepared to lend

[Shri Chimanbhai Mehta] our cooperation but how much cooperation you are prepared to take remains to be seen. We are also saying that we will agitate to bring down the prices. If you don't take our suggestions seriously, it means you dom't want to understand "shouldering the responsibility". I will not go into the story of minority Government or majority Government. That is not a part of the budget. You are in power, you have secured a "vote of confidence". You are ruling at the Centre. Nobody is interested in elections at the moment. But solve the problems in a very sincere manner, sober manner and try to take everyone into confidence. Thank you very much.

HIE VICE-CHAIRMAN (SHRI ASKAR ANNAJI MASODKAR): Mr. Kalita, not present. Mr. Salaria. Please be brief.

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): I thank you, Sir, for having afforded me this opportunity, I shall be as brief as possible.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You have to be very brief.

SHABBIR AHMAD SALARIA: As promised. The present state of economy in our country is really disturbing and it has led to the present vagary in which certain measures have been taken to give a new thrust to the economy to revive it from its present position. The present state in which the Indian economy is, is not the creation of something which took place overnight. But it is the result of our planning in the preceding decades in which we were very much enamoured by the philosophy of State control which has ultimately led to so many enterprises which were losing concerns and it did not add to the national wealth. But simply for the sake of the theory and the proposition that there should be social control, that there should be Government control continued

with that policy and called it mixed economy. But the stage in which we have landed is now clear to everybody. question that arises, therefore, is how to resurrect the economy from the present stage the nation. In this and how to save regard, the first thing that is revolutionary in the present Budget is that privatisation has been allowed and it is now the endeavour of the Government to see that privatisation Now, there is no is given a good chance. denving the fact that privatisation is now a necessary thing because the State has not yielded the results we wanted from the same. It has not led to the betterment of the lot of the general public and the poorer sections of the society. Privatisation has one defect in it that it is likely to become monopolistic and it may exploit the labour. If safeguards are taken by the Government that these ill-effects of privatisation do not take place, which were there when the Industrial Revolution took place in England and which ultimately led to the communist theory, I think that would be better for our country. If that care is taken and privatisation is resorted to, we will have a chance to revive our economy. In the case of State control, there was no owner of the property and nobody was at stake because nobody's personal property was involved and that led to the situation in which we are at present. But, apart from that, it cannot be denied that the present Budget is going to have inflationary effects.

However much may be said from the other side, from the Government side, the fact remains that since we are going to increase and we have increased the prices of petroleum and petroleum products. The result would foe that freight charges will go up; hire charges for passengers will go up and these will be added to the prices of commodities. The Railway Budget has already increased the freight charges on sugarcane. It is not exempt. Although gur and sugar have been exempt, sugarcane is not exempt. This is bound to increase the price of sugar and there-i'ore, aH products in which sugar is used.

The second question which arises for consideration is wih regard to the efforts of the Government to lessen 'the effect of the present measures which have been taken in the Budget to net more of income and to change the structure of the economy. For that purpose, the steps which have been taken in the form of certain conveniences meant for the general public are not going to have the effect of saving them from the rigour of the rise in prices. The subsidy on agriculture, particularly on manures, has been taken away. The result would obviously be a rise in the prices of agricultural products. Therefore, that would also have an inflationary effect. The Government should think of diminishing the effect thereof on the general public and on the consumers by doing something about the subsidies which have available to the agriculture sector up-till now.

So far as the question of our defence expenditure, which takes the major chunk of our income, is concerned, what is needed is that we should have, on our external affairs side and on our defence side, relations with countries which are nearer us, which are our neighbours of such a nature that all the countries which are included in the SAARC and those which are not included in the SAARC but are our neighbours, sit together and find ways and means to diminish * the possibilities of war and fear of war amongst the various smaller nations which are living here and thereby the defence expenditure can be diminished, as has been done by European countries, and as has been done by America and by other countries. If we succeed in that, it is hoped that the expenditure will come down considerably and the position of our economy will improve a lot.

With regard to the question of expenditure by the Government, the Government is the biggest incurrer of expenditure and the expenditure which is incurred by the Government on vehicles and on so many other things which are there is so much that it is not possible to resurrect the economy unless that is diminished. It is quite all right that we tell our people that they should tighten their belt but the Government should also tighten its belt. The Budget does not show any serious effort on the part of

the Government taking into consideration the seriousness of the situation with which we are confronted with, which should have been taken to save the expenditure by the Government agencies, by the Government offices and for that purpose, what I submit is that the Government should think of lessening the number of vehicles which are made available to the high bureaucrats, to the Ministers and to others and in that way, we can save money. The expenditure which we incur on furniture is very high. In our homes, once we purchase furniture, for six or seven vears, it remains aH right. But with the Government departments, this has to be incurred every year and that is a loss. Similarly, in the case of stationery, there is the income-tax department which publishes forms every year and spends lakhs of rupees. It changes the form after one year-return form -with the result that lakhs of rupees are wasted. When the new forms come in you have to fill in the new form. Similarly, such things are taking place in other departments of the Government and an effort should be made to lessen that expenditure.

In Persian they say, and in English the translation is, "Set a thief to catch a thief". Let the bureacrats themselves think, sit together and form a committee and find ways and means from their own experience from which items the expenditure can be lessened. They are best suited to find out these things because they have the experience as they

worked for long in the Government

[Shri Stabbir Ahmed Salaria]

and they know it. If they are called upon to do it, I hope, our bureaucrats will rise to the occasion and out of their national spirit, will definitely be able to give us a formula of lessening the expenditure. So far as I am concerned. I know some points which I can place before them and they can also consider them. But their experience is vast, their knowledge is vast. They have worked in the Government administrative departments and they can definitely tell the Government ways and means to lessen the expenditure by the Government department and Government agencies.

So far as the State of Jammu and Kashmir is concerned, the impact of the Budget is going to be far more because the freight there is more and we have to carry things to long distances up to Ladakh which is situated at hundreds of miles from here and which is the highest city in the world. Therefore, so far as Jammu and Kashmir is concerned, we are going to face much more difficult days than the rest of fellow citizens and I would request the Government to consider that aspect of the matter and relieve the people of the State in view of the fact that they are living far away from the Centre and in view of the fact that the freight charges are going to be higher there. In view of the fact that the freight charges are going to be higher and in view of the that part of the community fact that is very much backward, is very much poor and deserves certain special consideration in this fregard.

I thank you very much for having afforded me an opportunity to put down my submissions.

SHRI PRAKASH . '. YASHWANT AMBEDKAR (Nominated): Hon. Vice-Chairman, I propose to examine this Budget not *to* its fullest extent, but only the social implications and the social aspects of it. No doubt the Budget also means balancing the revenue and the expenditure sides which I will not

deal with at the moment. Alongwith the Budget I find that mere is a different section of the society which is left out. Whether they are reaching them, whether we have understood them and whether their demands are going to be reflected in our Budget is what we have to examine. For the same reason I have divided the society into four classes. One is the industrial class. The second is the urban class which is again divided into the middle class and the slum-dwellers. The third is the rural class which is again divided into land and landless people. And then we owners the fourth class which consists of Scheduled Castes and Scheduled Tribes. As far as the Plan outlay goes, 72 percent of the Budget is spent on common items. common items that I refer to are energy, transport. communication and social services. Leaving this apart, when we speak of the middle class, as I have said, this is a class which has a fixed, limited income. It is a class where two factors are more important. One is the housing factor and the other is the time and preserving factor. As far as the housing factor-both for the slum-dwellers and the middle class, is concerned, only 4 per cent of the Plan outlay is kept for the Housing Department. If we have seen the replies that have been given in this House, for a number of cities and specially for the Union Territory of Delhi, where the demand for houses is more, we have not been able to provide adequate funds for housing. From what we have offered to this middle class and to the slum dwellers in this Budget, I don't think they will get any solace. I don't think this salaried class or this middle class or these slum dwellers will have a respite as far as housing is concerned. We have left them at the sweet will of the contractors and the builders, and if I may say, in fact, by not providing adequate facilities or by not constructing houses or by not taking construction of buildings as an industry, I don't think there will be any substantial change in the Government's policy.

The second factor to which I am coming over here is preserving of time. . We are again under a wrong notion as

far as the items which have been taxed as luxury items are concerned. Do they really form luxury items as far as the middle class is concerned? I know that in the name of poverty we have been treating these items as luxury items. But . let me inform the hon'ble Minister that those who are living in poverty do not have the resources to buy items which you classify as luxury items. Today you have taxed these luxury items. The previous Budget had also taxed these luxury items. What are we doing with the tax system? We are vertically raising the tax system thereby squeezing the population which is in a position to buy these things. I would request the hon'ble Minister to think and appreciate as to whether he can think of taxing the whole system horizontally instead of taxing vertically. If you do that it may be that 2000 people would be buying these items instead of 200 people buying them today. I would like to know whether the revenue raised by excise duties will be more if these items are 'bought by 200 people or by 2000 people at a lower tax. Here the first thing that the hon'ble Minister should see is that the excise duty collection is small. I think that the Minister will ponder over it The second class I refer to is the agriculturist class. It is again, as I have said, the land-owners and the landless. As far as the landless are concerned, we find in the Budget that Rs. 2,100 crores are going to be spent under the Jawahar Rozgar Yojana. The hon'ble Prime Minister and the hon'ble Finance Minister were candid enough in informing the nation that they will have to face the bare facts of life. May I ask the hon'ble MSinister whether through this scheme something like 890 million mandays are going to be generated?- The first priority people who are going to be benefited are those who live below the poverty line. And what is the population of those people who live below the poverty line? The population is something like 35 per cent. If you consider this 35 per cent, it comes to nearly 430 or 450 million population.

[The Vice-Chairman (Dr. Nagen-Safkis) in the Chair]

How many days of manpower are provide? you going to Is it not a waste of resources? Is it not a populisfic slogan? Is it not a populis-tie thing wasting national resources? I come from a State where this scheme is in existence for the last 20 years. I know what the fate of the scheme is. If I may say so, between the workers and those persons who are responsible for its implementation, it is adha tumhara adha hamara. I have no doubt that even this scheme is going to have the same fate, adha tumhara adha hamara. The workers are going to say, "let us have half" and those persons who are responsible are going to say, "let us have half. In this way the scheme is going to be distorted. May I ask the honourable Minister, instead of wasting this money in providing manpower, if we cannot think of treating those people who live below the poverty line and their families as economic units and make them economically viable so that once and for all we develop their economic units in sucn a way that they do not require any more help from the Government? What kind of tendency are we creating through this kind of schemes? Instead of making them stand on their own legs, we are making them crawl, we are making them crippled, we are making them slaves. So I appeal to the honourable Minister to think of such a scheme.

Next I come to the population of (Scheduled Castes and Scheduled Tribes. Many things have been said in this House into which I don't want to go now. We have spent crores and crores of rupees for their development. But we do not find any development in them. We do not find any development in them because whatever money we have spent on them, if it is divided per individual, per family, it is just Rs. 240 per year. With this meagre amount of Rs. 240 per individual per year can you raise anybody's economic standard? I don't think so. Instead of trying to reach the whole of the Scheduled Caste and Scheduled Tribe population, can we not go in a phased. manner picking up some families from each district, from each State, and

[Shri Prakash Yashwant Ambedkar] developing them economically, giving them something every year, giving them subsidies, so that over a few years they develop fully and they in turn can help their brethren? I know today an atmosphere is developing, a question is being asked as to how long we are to support this class. We are sending a wrong message in this manner. I think this has to be corrected.

The last point I come to and which has been agitated in this House is this. And I don't think many of us have noticed it. This is a Money Bill which is covered by Arlicle 110. What can cover under Article 110 are given from (a) to (g). more particularly, (a) to (f). The Government through this Budget is proposing to give to a private trust a sum of Rs. 20 crores every year...

THE MINISTER OF STATE IN IHE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I would like to tell my friend that it i, not a p-ivate trust. It is a public charitable trust. It is not a private trust at all.

SHRI PRAKASH YASHWANT AMBEDKAR: As far as this House is concerned, it is a private trust, whatever it may be as far as the public is concerned...

SHRI RAMESHWAR THAKUR: No, this is absolutely wrong. The legal status cannot change. It is not a matter of your private opinion.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Minister, it is his own opinion. Let him have his say.

SHRI V. NARAYANASAMY: He cannot say "as far as this House is concerned". He can give his own opinion.

SHRI PRAKASH YASHWANT AMBEDKAR- I am talking of the aniive House...

डा॰ रत्नाकर पाण्डेय: उपसभाव्यक्ष जी, मैं मंत्री महोदय से जानना चाहता हूं कि फिछने दिनों जो ग्रम्बेडकर जी की सीवीं जबन्ती मनाई गई, उस पर भारत सरकार का कितना रुप्या खर्च हुआ ?.... (जबदान)... श्री प्रकाश यशवन्त अम्बेडकर: पाण्डेय जी, मेरी वात सुनिए, उसके बाद कुछ कहिए।...(स्थवधान)...

IHE VICE-CHAIRMAN [DR. NAGEN SAIKIA): Dr. Pandey, don't enter into arguments. There is no occa sion for you to interrupt. Please sit down.

Mr. Minister, he is making his own point. You can reply afterwards. It is his personal opinion he is giving. Let him have his say.

SHRI RAMESHWAR THAKUR: It may be his personal opinion 'all right. but the legal status cannot be changed in this House. It is a wrong statement. That is what I was trying to correct,

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): You can do it when you get your opportunity to **reply.**

भी भूयतेश चतुर्यही (राजस्थान) संवाल तो ठीक किया है पाँडे जी ने।

डा. रस्ताकर पाण्डेय: कितना रुप्या अपिने दिया वह तो आपको बताना पहेगा।

भी रामेरवर ठाक्रर: माननीय सदस्य महोदय को अभी डिटेल तो में नहीं दे सकता हं जेकिन यह कहना चाहता हं कि इस सदन की यह मयांदा रही है कि हमारे देश के जो वरिष्ठ श्रीर दुसरे गणमान्य नेता रहे हैं उनके नाम पर देश के विभिन्न भागों में संस्थान बनाए गए हैं। उनकी बादकार में सरकार से ग्रीर गैर सरकारी छोतों से रुपए खर्च किए जाने हैं ग्रक्ट कामों के लिए । यह ५६ले भी किए जाते थे, ग्रामे भी किए जाएंगे ग्रीर हम समझते हैं कि इस ५र किसी को अधिकतगत रूप में या दलगत नीति नहीं अपनानी चाहिए । इसमें मयदि। ग्रीर संयम रखना चाहिए ग्रीर में समझता है कि हमारे माननीय सब्स्य इस मयोदा को भार करके अभनी राध को कानत कर रहे हैं।

SHRI PRAKASH YASHWANT AMBEDKAR: I have very frankly informed the hon. Minister that Monty

Bills are defined by Article 110. Article 110 (a) to (f), lays down as to what is covered in the Money Bill. I am just pointing it out to you. Under the circumstances that we are faced with today, we might pass the Bills. We might pass this Budget. But, in my opinion, the part that you are referring to, allocating Rs. 100 crores to a public trust, is not covered by this Money Bill. I have already said that this needs to be examined and has *to* be placed in this House.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please conclude.

PRAKASH YASHWANT AM-BEDKAR: The Opposition in this House has been requested to support the Budget. But we should have some conscience. We do believe in conscience. We do believe that in the name of Shri Rajiv Gandhi we should have some schemes. 1 do not oppose these schemes. But I am opposed to the nature in which the fund is being diverted. There is an alternative .and. I can suggest the alternative course that could be taken. That part of the money, which is also a part of the Budget, cannot be parted away. I appeal •to the hon. Minister fo think over it and, instead of placing it under a separate head, he could place it under the head of Social Welfare Department and from this department it can flow through the Trust which the Government intends. I do hope the Congress party will take note of (his. The party wants us to support the move and I am afraid we will have to distance ourselves from it which would lead to a lot of distortion in the coming days. We hope the hon. Minister will reply and come out with a definite answer in this regard.

SHRI RAMESHWAR THAKUR: I would like to assure the hon. Member that he will get a reply. Meanwhile, I would like to mention that the Government of India during the last 40 years has been giving grants to hundreds of public charitable institutions and foundations in the country, whether they are named after political figures or otherwise. Therefore, we should not make such distinctions. We should not make

political statements. You may have your personal view. That is a different matter. ... (Interruptions') ...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Minister, this is not the time for you to intervene. He is expressing his view and you should not be worried about it.

SHRI PRAKASH YASHWANT AMBEDKAR: He has not answered my point. Anyhow, with these words, Sir; I con-o'ude. Thank you, Sir.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Now, Dr. Ratnakar Pandey. 1 would once again request the Members to abide by their time. Now, the Congress (I) Members have got thirteen minutes each. Yes, Dr. Pandey.

डा॰ रत्नाकर पाण्डेय: मानतीय उप-सभाइयक्ष जी, भी शापका जतज है कि शापने मुझे वर्ष 1991-92 का जो बजट प्रस्तुत किया जा रहा है या किया गया है, उस पर अपने स्पष्ट विचार प्रगटकरने के लिये सझे आपने मौका विधा है।

जब यह बजट हम प्रस्तृत कर रहे है तो हमें यह नहीं भूलना है कि जैसे 1977 से 1980 तक मोरारजी देसाई श्रीर चौधर। चरण सिंह की सरकार रही ग्रौर इन लोगों ने देश को दरिद्र, कंगाल, व्यवस्था-विहीन, आधिक स्थिति से दिवा-लिया. सोने का मुख्य श्रासमान को छुने वाला बना करके हमको ट्टीफ़टी ग्रर्थ-व्यवस्था ग्रौर शासन व्यवस्था लौटायी थी. उसने भी बदतर स्थिति में माननाय विश्वनाथ प्रताप सिंह जी ग्रीर चन्द्रशेखर जी की सरकार ने इस देश की अर्थ-व्यवस्था को छिन्न-भिन्न और तहस-नहस जो सपर पावर्स हैं उन पर श्राधारित श्रीर लिखित बनाकर के पण के गरीबों का नकसान करके चीप गौप्लैरेटी हामिल करने के लिये एसे-एस बायंद करके कि हम किसातों के कर्ज माफ़ी करेंगे, किया कुछ नहीं । इलैक्शन मैनिफ़ेस्टो अपना लाकर के इस देश की करोड़ों जनता को बेयकफ़ तो बनाग ही साथ ही जो बैंकिंग सिस्टम ंथा, जो हमारी एक साख थी अर्थेक्यवस्था [डा॰ रत्नाकर पाण्डेय]
की, जो भारत ग्राधिक दिन्ह से दुनिया
की छठवीं महत्वपूर्ण पतित्यों में हो गया
था राजीव गांधी जो के समय में, उमे
ग्राज 27वें स्थान पर लाकर के खड़ा
कर दिया इन लोगों ने । 15 महीने मैं
छठ से 27वें स्थान पर हम ग्रा गय हैं।

वित्त मंत्री जी ने जब बजट प्रस्तत क्या है, उसमें पहले तक नये-तये राज-नीति में अने के कारण, सरकार में अने के कारण वे समझ ही नहीं रहे थे--क्या दायित्व है, इलैक्शन सैनिफ़्रेस्टो पढा नहीं या । जो कुछ कहा था उसका सरकारी बेंच से भी और सारे दंश की जनता की द्योर से भी ग्रौर विरोधियों की छोर से भी विरोध हम्रा। जनता के बीच में जो इलैक्शन मैनिफ्स्टो लेकर के हम आये हैं, कांग्रेस जो घोषणा-पत्र में जनता से वायदा करके श्रायी है हैं व्यवस्था की उसमें चाहे मनमोहन सिंह जा वित्त मंत्री हों, चाहे ठाकूर जी वित्त मंत्री हों, चाहे दलबीर सिंह जी वित्त मंत्री हों या ए ट्जैंड कोई वित्त मंत्री हो राजीव गांधी ने इस देश की जनता से मत प्राप्त करने के लिये जो कमिट-मेंट किया था श्रार्थिक ब्राधार पर ग्रीर अधिक स्तर पर उसने एक कदम भी पछि हटने का कोई प्रश्न वर्तमान सरकार के सामने श्रीर जो हमारा बजट प्रस्तुत डप्रा है उसमें कहीं नहीं है, कोई सिंह नहीं कर सकता कि हमारा जो कमिट-मेंट है पिलक से उसमे हम पीछे हटे हैं। श्रपने बजट में जिन लोगों के पास साधन हैं....(**व्यवधान**)

श्री रामेश्वर ठाकुर: हमारे मानलीय सदस्य गण्डेय जी, वडे विहान हैं । में जमता से वहना चाहूंगा कि बाद में हमारे वित्त लंबी जी उत्तर देंगे एक-एक क्लाज का जो मैनिफोस्टो का है, उसके मुताबिक क्या-क्या विवरण है हम प्रस्तूत करेंगे । लेकिन नप्पना से कहना चाहूंगा कि हम उप प्रायणा-पन से अन्वरह में श्रीर उस घोषणा-पन्न का हर तरह में पालन करने का कर्तव्य और दायित्व हमारी सरकार का है और उस दिशा में हमारा पूरा करेंगे और उस दिशा में हमारा पूरा

डा० रत्नाकर पाण्डेंग : उपसभाध्यक्ष जी, में खुट जब तारीक कर रहा हूं तो मंत्री जी को....(व्यवधान)

श्री ईश दत्त यादवः (उत्तर प्रदेश): मंत्रों जी के स्पटिकरण के बाद श्रापको कुछ नहीं कहना चाहिये।

डा० रत्नाकर पाण्डेय: नहीं हम तो तार फ़ कर रहे हैं कि उससे पीछे बैक नहीं करेंगें चाहे कुछ हो जाउं चाहे, कोई मिनिस्टर हो । कोई मिनिस्टर हो जाए इससे कोई फर्क नहीं पड़ता है । जो कमिटमेंट हमारा जनता से है. हम उसे पुरा करेंगे । हमारी पार्टी उसे पुरा करेगी । वित्त मंत्री जी ने इस बजट में अपने साधनों का जिक्र किया है और जिन लोगों के पास साधन नहीं हैं उनकी तरफ़ विशेष कमिटमेट को परा करना चाहती हैं। वे अर्थव्यवस्था के क्षेत्र में भी एक क्रांति लाना चाहते थे ध्यान देने की कोशिश की है। उन्होंने इस बात की कोशिश की है जो लोग गरीकी की रेखा के नीचे रहते हैं उन पर कम बोझ पड़े ग्रौर जो गरीको की रेखा के उत्पर रहने बाले धनी लोग हैं उन पर श्रधिक बोझ डाला जाए, इसके लिए वे बधाई के पात हैं। कुकिंग गैस, पैहोल, फ़िज, एयरकंडी शनर, रंगीन टी.वी., बी.सी.ब्रार. ब्राटि के दाम बढे हैं लेकिन ब्लैक एंड व्हाइट टे व्यो का दाम घटा है। मैं चाहंगा कि जो लोग ब्लैक एंड व्हाइट टेलीविजन लेने के इच्टक हों उनको सरकार ग्रंपनी तरफ़ से महैया कराए क्योंकि बाजार में जो विजनसमीन हैं वे अपनी तरफ से उसकी दुगनी-दिगनी किस्त वसूल कर लेते हैं। ग्रगर ग्राप गरिवी को सचम्च मार्डन टेबनोलाजी देना चाहते हैं, जो श्रीमती इंदिरा गांधी और राजीव गांधी का एक सपना था, तो सरकार अपनी तरफ़ से कम कीमत पर गरीबों को इह व्यक्तैक एंड व्हाइट टेलीविजन रगलब्ध

जहां तक मिट्टों के तल, खाद्य तल कीटनाशक, बिजली के बत्व श्रादि का सवाल है, जिनका प्रयोग श्राम जनता करती है, उनके दाम श्रापने घटाएं हैं, इसके लिए श्राप बधाई के पास हैं।

महोदय, इस बार 16,350 करोड रुपए ग्रापने डिफ़्रेंस के लिए रखे हैं। साथ हा ग्रापने काला धन बाहर निकालने की भी बात की है। यह काला धन बाहर कैमे निकलेंगा ? क्या इस बारे में ग्रापके पास कोई कंकीट प्रपोजल है ? उस दिन लोकसभा दीर्घा में बैठे हए हम ग्रापके वित्त मंत्रो जी का भाषण सन रहे थे। उन्होंने कहा कि लोग अपना काला धन उद्योग में लगा सकते हैं या ए बर खरीद सकते हैं बैंक में डिपाजिट कर सकते हैं। तो क्या ग्रापको विश्वास है कि इस काम में आपको सफलता मिलेगी ?

महोदय, मैं स्पष्ट रूप से कहना चाहता हं कि भारत में जनतंत्र श्राया श्रीर जिनको करना या वे करके चले गए। हजारों-हजार एकड, दो-दो सौ एकड जमीन लोगों के पास थी लेकिन एक झटके में जमींदारी जन्मलन एक्ट ग्राज ग्रीर उस एक्ट के तहत यह कानुन बना दिया गया कि 18 एकड़ से अधिक जमीन कोई नहीं रख सकता । राजीव जा गर बी की मिटाना चाहते थे। ग्राज भले ही उनका नेतृत्व हमें प्राप्त नहीं है लेकिन श्रापका सरकार उनके इस कमिटलैंट को प्रा करना चाहती है। वे ग्रर्थव्यवस्था के क्षव में भी एक क्लांति लाना चाहते थे। महोदय, जो बड़-बड़े पूर्जियति हैं. जो दो नंबर का धंबा करने वाले सफेंदपोल लोग हैं, जिनकी ब्लैंक मनी की परलल इकी-नामी चल रही है, जो सोने की तस्करी कर रहे हैं, राष्ट्रीयता को चलज कर रहे हैं, गांजा, भांग और नशीले पदायों का ब्यवसाय करते हैं और तस्करों के प्रति-निधि वनकर विधानसभाग्रों ग्रीर संसद में बरे हुए हैं, एसे लोगों की पहचानने को डिटरमिनेशान भ्रापकी सरकार में है क्या ग्रापको सरकार में यह दढ़ इच्छा शक्ति है कि िस तरह से ऊमीन के मामले में 18 एकड़ को सीविम की गई थीं वैसे ही यह तय कर दिया जाए कि एक सीमा से अधिक धन किसी के पास न हो । क्या कोई सीलिंग आप बैल्य पर लगाने जा रहे हैं जब तक आप बेत्थ पर सीलिंग नहीं लगाएंग तब तक ब्राप

4.00 P.M. श्रमीरी ग्रौर गरीबी के भेद को नहीं मिटा सकग । पुंजीपति बढते जाएंगे । श्रापने एन. श्रार. श्राई. की 51 ५रसेंट से 100 ५रस्ट पंजी लगाने की छुट दे दी है । वही एन. ग्रार.ग्राई,. जैसे बड बड़े कंपिटलिस्टों के घराने जो 10-12 इस देश में हैं व सरकार को डिक्टट करते हैं, चाहे सरकार किसी की हो उसकी नीतियों बनाते हैं। इसी तरह से एन. ग्रार. ग्राई. को ग्राप्ते अपनी ग्रथ-ब्यवस्था सधारने के लिए छट दी है, विदेशी धनी मानी येठों की बुलाने का ग्रामंत्रण दिया है ग्रीर इस प्रकार आप धनिक घरानों का सुजन कर रहे हैं। एक और ग्राप काले धन की बाहर निकालाना चाहते हैं, लेकिन जब तक कैबिनट में बैठ हुए चाहे प्रदेशों के हों चाहे देश में हों, सब लोग ग्रानी संपत्ति की घोषणा नहीं करे कि हमारी संपत्ति क्या है, तब तक काला धन बाहर नहीं निकल सकता। ये लोग जो सरकार के मंत्री रहे हैं वह घोषणा कर कि हमारी संपत्ति क्या है। पिछली सरकार क बारे में कहना चाहता हूं, पिछने 4 मह'नों की जो सरकार रही हैं मेरे पास जानकारो है. ग्रीर माननीय उपसभाष्यक जां. में ऊरूरत पड़ने पर सदन में बह जनकारी रखंगा कि उन्होंने फर्जी टस्ट बनाकर देश के श्रनेक भागों में हजारी एकड़ अमीन ट्रस्टों के माध्यम से वय-वितक संपत्ति बनाई है। ग्रापकी सरकार ने इस पर कोई कार्यवाही की है। चाहे देवस्थली हों, चाहे हरियाणा हो, चाहे मध्य प्रदेश हो, चाहे कर्नाटक हो, चाहे महाराष्ट्र हो, हर जगह जमीन टस्टों के नाम करके उस पर कब्जा किया गया है। श्रादर्शकी बात वह लोग करते है। जिस समय खाडी युद्ध हुआ उस समय इस देश में रिष्यग्रलिंग जहाजों में की गई ग्रीर ऋपनी अर्थ व्यवस्था की किरबी रख डिया गया । विदेशों वे लॅंग डिक्टट धरने लग थे कि हमको युद्ध के जहाजों में तेल नहीं भरने दोग तब हम उमको खाने के विना मार देंगे।

इसलिए सबसे बडी चीज जो हमारी शरकार ने बज्द यहा है उसमें जी मह [RAJYA SABHA]

[डा० रत्नाकर पण्डेय]

ताकतें हैं, जो दुनिया की वड़ी बड़ी ताकतें हैं उनके दवाव में हमने यह वजट पेण नहीं किया है बल्क इस देण की 85 करोड़ जनता के ग्रांख के ग्रांसु पोंछने के लिए यह वजट रखा है। जो 1380 करोड़ छ्त्या शापने डिफोंस के लिए रखा है उनमें जो डिफोंस की योजनाएं हैं उनको तेजों से कायान्वित करना चाहिए। हमारे डिफोंस मिनिस्टर कहते हैं कि कहीं दंगा होता है, कहीं ग्रानरेस्ट होता है, ला एंड ग्रांडेंग की स्थिति होती है तो ग्राप सेना पर निभंग करते हैं। क्या इस तरह की बात डिफोंस मिनिस्टर को करने का ग्रांडेंग ही डिफोंस मिनिस्टर को करने का ग्रांडेंग ही डिफोंस विश्व का है, चाहे ग्रांडेंग की स्थान कर में वाहरी, सब में डिफोंस का है, चाहे ग्रांडेंग की हम प्रयोग कर में।

ग्रापने उद्योग को लाइसेंस मुक्त किया है। ब्रावने एकाधिकार के ब्रांतर्गत क्राने वाली कपनियों को नए उद्योग लगाने और उत्पादन क्षमता बढ़ाने की व्यापक छट दी है। विदेशी पूजी निवेश को बढ़ाकर 51 से 100 प्रतिशत कर दिया है इसप विदेशी कंपनियों को अधिक पंजी लगान के अवसर मिलेंगे और नियति संतूलन को ठीक करने में उनसे सहायता मिलेगी। प्रवासी भारतीयो को भारत में ज्यास पुंजी लगाने का ग्रापने श्रवसर प्रदान किया है। मैं पुरे सदन की श्रादाज मे श्रापको बता रहा हूं कि जैसे कुछ म्दठी भर घराने हैं वह तरकार को नीतियो को डिक्टेंट करते हैं कि इस तरह की नीति वनाइए, उसी तरह से कहीं बाहर से आए हुए पूंजीपति भी इस देश में अभनी पूंजी लगोकर शासन पर हाबी न होने पार्वे, इसके लिए अपकी अरकार उसा करेगी?

महोदय, मध्यम वर्ग को इस वजट से दुख हैं। रसोई गैस की कीमत श्रापने बढ़ा दी है। उसको श्राप ठाकुर साह्य एक झटके में ठीक कीजिए। उससे श्रापकी विश्वसनीयना खत्म हो रही है। आयकर की सीमा में छूट दीजिए नाकि जो मध्यम वर्ग के लोग हैं.....

DR. YELAMANCHILI SIVAJI: Are you supporting the Budget or not?

DR. RATNAKAR PANDEY: Let me complete first. Then I will tell you whether I support it or oppose it.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): No interruptions. Please conclude.

DR. RATNAKAR PANDEY: Sir, give me some time. We are democrats. We are behind our party.

श्री **ईश दत्त यादवः** आप सरकार का समर्थन कर रहे हैं या विरोध कर रहे हैं?

डा. रत्नाकर पाण्डेय: जमकर समर्थन कर रहा हूं । लेकिन सरकार पर श्रंकुश लगाकर समर्थन कर रहा हूं । अपने दल के श्रंदर पूर्ण स्वतंत्रता है वाणी की श्राप लोगों की तरह गुलाम बनकर रहने वाले नहीं हैं । हमारे यहां डिक्टेट करने वाले नेता नहीं हैं । हम लोग किसी के गलाम नहीं हैं ।

DR. YELAMANCHILI SIVAJI: Dr. Pandey you have said that this is the last budget of this Government.

DR. RATNAKAR PANDEY: Only Congress can give a strong Government. You have given two Governments of 11 and 4 months each and you are talking about stability of our Government. Our Government will continue for five years.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): No Interruptions. Please let him complete. Democracy is not the subject now.

डा० रत्नाकर पाण्डेय: श्राज रुपये का भूल्य तेजी से घट रहा है । श्रभी तक कोई ऐसा बजट नहीं श्राया जिससे मुद्रा-स्फीत श्रीर महंगाई न बढ़ी ही । जो दुर्गति हमारी अर्थव्यवस्था की आप लोगों ते कर दी थी उसको देखते हुए मुद्रा-स्फीत श्रीर महंगाई को कम करने वाला यह बजट है । महंगाई को बहाना हमारा काम नहीं है । मुद्रास्फीत को बढ़ाने बाला बजट कहकर आपने इसकी श्रालो-चना की है लेकिन यह ठीक नहीं है ।

पेट्रोल के धाम बढ़ गये । पहले 125 रुपये में इस लीटर पेटोल लेते थे और ग्रव 155 या 165 रुपये में दस लेटर लेते हैं । सारा झगड़ा पेट्रो-डालरों को लेकर है । जो सो-काल्ड सुपरपावर्स हैं उनमें ग्राप किस रूप में ग्रपने केडि-बिलिटी बनाये रखेंगे ? खाडी युद्ध के समय राजीव गांधी रूस गये थे और अगद भी गये थे। वहां पर लोगों ने उनका बड़ा अम्मान दिया था अबिक वह केवल सांतद थे। उनकी स्मति में कम ने कम पेटोल के दाम करने की कोशिश करें तभी यह सरकार सार्थक कहनायेगी। जो वायदा श्रापने किया है उसको पुरा करिये इतने जनता की निगाह में आपकी श्रच्छाई झलकेगी। गृहिणी बरी तरह से परेशान है। साराधर उनको हैं देखना पड़ता है । बीड़ी, निगरेट, पान-मनाला सब के दाम ग्रापने बढ़ा दिये। (व्यवधान)

माननीय सदस्य: गृहिणी बीडी सिग-रेट नहीं पीती...(व्यवधान)

हा० रनाकर पण्डिय : मेरा कहना यह है कि विता मंत्री जी ने अच्छा किया जो बीडी सिगरेट ग्रादि ५र दाम बढ़ा दिये । जो स्मोकिंग करता है, मोदक पदार्थ लेता है उनकी ब्राहत इनके दाम बढ़ने से छटेगी। सरकार यह अच्छा काम कर रही है। पें कहता हं कि सरकार को इस पर और भो टेक्स बढाना चाहिए ताकि प्रदूषण न हो । वातावरण स्वस्थ हो सके। में तो कहता हूं इसमें जितना ग्राप बढ़ा सकते हैं बढ़ायें। लेकिन हमारी परकार करती वया है ? एक तरफ नशाबंदी के बड़े-बड़े विज्ञापन देती है समाज टल्याण विभाग की छोर से छौर दसरी और शराब के ठेकों की नीलामी करती है। क्योंकि उसने एक्साइज मिलता है,। उससे पैसा मिलता है। मेरा कहना यह है कि दोहरी नीति हमारी नहीं होती चाहिए, चाहे हमारी सरकार हो या कोई और सरकार हो।

मार्किट में सभी चीजों की कीमतें बढ जाती हैं जबकि बजट में नहीं बढ़तीं। भरकार की कामयाजी तभी मानी जायेगी

जब बजट में सरकार जितनी कीमत किसी चीज की बढाये उत्तनी ही कीमत बाजार में बढ़े। प्राज होता क्या है कि कहा जाता है कि बाजार में खली चीनी दस रुपये किलो है लेकिन बाजार में 15 रुपे किलो विकती है। जो ब्लैक मार्किटिंग होती है उसको श्रापको देखना होगा और उपभो ताओं को संरक्षण करना होगा तभी श्रापका बजट लाने का कोई माने होगा।

ग्रापने इस बज्ट में पांच नई योज-नाओं की घोषणा की है। आपने कहा है कि पिछडों के लिए श्राप निगम बनाने जा रहे हैं, यह बड़ी अच्छी बात है। लेकिन यह निगम खाली कागजों पर होकर न रह जाये । इसका कोई रिजल्ट निकलना चाहिए । कुछ लोग इस निगम के शदस्य बनकर ग्रानी उदग्पति करते हैं ग्रीर गरीओं के लिए, पिछड़ों के लिए वह कुछ नहीं कर पाते। श्रापके कुछ मंत्री मंडल-मंडल बद की तरह से रटते रहते हैं । श्राप पिछड़ों के लिए, पिछड़ी जातियों के लिए और जो गरीबी रेखा से नीचे जिन्दा रहने बाले हैं उनके लिए कुछ करिये। वह मंडल जिसवी खद की 10 हजार, 6 हजार एकड जमीन हो, ग्राप विहार के रहने वाले है, इसकी जानते हैं वह गरीबो श्रीर पिछड़े बगों की सुधार की बात नहीं कर सकता है। इनलिए उसका नाम श्रापकी सरकार के किसी मंत्री की जवान पर नहीं आना चाहिए, इसका आप ध्यान रखें। अन्यथा उतका परिणाम उस मंत्री को भगतना पड़ेगा। श्राप पिछडे वर्गों को कपर उठाना चाहते हैं तो उनके लिए काम की जिए, लेकिन वह मंडल का नाम न लेकर किया जाना चाहिए। आप पिछडे वर्गों के लिए एक योजना निगम बना रहे हैं। आप इसको पिछडा वर्ग राजीव गांधी निगम नाम दी जिये।

कमं चारियों की सुरक्षा के लिए ग्रापने विशेष फाड बनाने की घोषणा की है। इसी प्रकार से साम्प्रदायिक दंगों से प्रभा-वित बच्चों की देखभाल के लिए आपने

[डा० रत्नाकर पांण्डेय]

कड़े कदम उठाने की बात कही है। राजीव जी ने इनैक्शन मैनिफेस्टो में जो बायदे किये थे उनकी अपने पुरा किया है। राष्ट्रीय एकता के तहत युवकों के लिए देश के शन्य भागों में जाने को प्रोत्साहन देने और सुविधायें देने का काम ग्रापने किया है। भारत ग्रीर एणिया उपमहाद्वीप के अन्य देशों से भ्रम्पर्क बढ़ाने के लिए रियायतें देकर ग्रापने इलैक्शन मैनीफेरटो में जो कहा गया था उसकी पति की है। में जानना चाहता हूं कि जो अगत्लन बढ रहा है। उसको मुधारने के लिए अपकी सरकार के पास क्या डोाय हैं [?] में कुछ डाटा देना चाहना है। 1990-91 के संशोधित बजट अनमानों की तलना में राजस्व 17585 करोड रुपयों से घटकर 13854 करोड हो। गया है ग्रीर बजट घाटा 10.772 करोड से घटकर 7719 करोड हो गया है ग्रीर राजकोषीय घाटा 4331 करोड से घटकर 37727 करोड तक आ गया है। इनलिए में कहना चाहता हूं कि यह जितना भी घाटा है यह सब ग्राप न करें। कोई ग्रीर योजना बनायें। ग्रापकी सरकार पांच साल तक जलने वाली है। ग्राहकी सरकार के पीछो राजीव गांबी का बलिदान छिपा है, जनता का समर्थन छिपा हैं। स्राप पांच वर्षों की योजना बनायें। यह जो ग्रसंत्वन है, जिल्ला घाटा है उपको ग्राप परा करें और एक टाइम बोज्ड फ़्रेम वर्क तैयार करें। खाद, अनाज और चीनी पर जो टैक्स लगाया गया है उसको फिर से रिब्स् करें और अरूरत पड़े तो इसी सदन में जल्दी से जल्दी आपने जो टैक्स बढाया है उनको दूसरे मदों में खर्च करने के लिए योजना बनायों। ये सब चीजों किसानों की ब्रावण्यकतार्थे हैं, देश की जनता की भावध्यकता हैं। इनके लिए भाग स्रप्रतिष्ठा प्राप्त न करें। उर्वरकों ५२ 40 ५२सेंट की बुद्धिकी गई है। यह अच्छा नहीं है। 1726 करोड़ की बचत इससे होगी। उर्वरक किसानों की ग्रावश्यकता है। इनको ग्राप बंद करिये । इस कटौती के फल-स्वरूप केन्द्र को प्रतिवर्ष 744.2 करोड को क्षति होगी। इसके लिए आपने करा-बान किया हैं। मैं इस सारे हाटा में न जाकर कुछ सजेशन्स देना चाहंगा । स्रापने राजीव गांधी सामाजिक ट्रस्ट के लिए 20 करोड़ रुपये दिये हैं । राजीव गांधी की रुखि गरीबी दूर करने में, श्रस्पुण्यता निवारण में, वातावरण, सुधार में; सफाई में, शिक्षा में, कला और संस्कृति में थी। इसके लिए अपर पैस की कमी हो तो जैसाहमने पहले कहा था, श्राप इसको रेजें करने की बात करें तो हम लोग पैका जुटा देगे। इसके लिए कम से कम एक हजार करोड़ रुपये होने बाहिए ग्रीर यह अरकार को जटाने चाहिए। अगर बी जे पी के लिए स्रोवरसीज बीठ जेठ पीठ बनाकरके छ. सी करोड़ रुप्ये ह्या सकते हैं तो स्वगीय राजिय गांधी के नाम पर हम एक हजार करोड़ रुके ला सकते हैं, यह मैं ग्रापको विश्वास दिलाना चाहता है। राजीव गांधी की स्मिति के लिए 20,5 या 4 करोड ६५ छे कोई मायने नहीं रखते हैं। क्या यह पैसा भ्रापके घर से ा रहाहैं? ग्रीर सबसे बड़ी चिंज जो

THE VICE-CHAIRMAN (DR NAGEN SAIKIA): Please conclude and take your seat.

डा० रताकर पाण्डेय: उत्तर प्रदेश, जहां का मैं रहने वाला हं, वहां भगनक सुला ५ड़ा हुआ है। जनता लाहि वाहि कर रही हैं। भवमरी फैल चकी है। ५ण चारे के अभाव में, धानी के अभाव में मीत के घाट उतर रहे हैं। वहां के लोग नौकरियों की खोज में दिल्ली, कलकत्ता, कानपूर, संबर्ध भाग रहे हैं ग्रीर एक-एक दाने के लिये मोहताज हो रहे है। ऐसी स्थिति में मैं चाहुंगा कि इस बाजट के माध्यम से वित्त संत्री जी तमाम उत्तर प्रदेश स्त्रीर विशेषत: पर्वी उत्तर प्रदेश स्त्रीर पश्चिमी बिहार, जहां भ्यमरी फैली हुई है, जहां खेतों में घास तक नहीं दिखाई दे रहीं है, बहां की ग्रोर विशेष ह्यान दें। इसी तरह अन्य इलाकों जैसे कि राजस्थान में, मध्य प्रदेश में जहां ऐसी स्थिति है सरकार को तरन्त इस भ्खमरी को रोकन के लिये प्लान बनाना चाहिये। वहां ५र सांसदों की टीम जाय, ध्रापकी सरकारी टीम जाय ग्रौर ग्रापेके फुषि मंत्रालय की ग्रोर रे टीम जाय, राहत कार्य पहुंचाने वाली टीम [30 JULY 1991]

जाय और वह वहां पर रोजगार देने की योजनाओं को तरत कार्यान्वित कराये। श्रव्यवारों में रोज छये कि दस श्रादमी भूख से मर गये, सौ श्रादमी बिना खाना मिल मर गये, उसके पहले ग्रापकी सरकार की प्रीकाशंस लेनः होगा । अंत में

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): The excess time that you had taken will be deducted from your parly.

डा० रत्नाकर पाण्डेय : कर्नाटक और तमिलनाइ की पानी की समस्या आज मह बांये खड़ी हैं। काबेरी जल विवाद को लेकर जिस तरह की आणंका और श्रविश्वास और बदले की भावना चीप पापुलरिटो के लिये लोग कर रहे हैं, उस पर ग्रांक्श लगाने की ग्रावन्यकता है। क्योंकि यह मामला हमारी श्रर्थ-व्यवस्था से जुड़ा हवा हैं। मैं इस सदन के माध्यम से मांग करूंगा ग्रीर कहना चाहंगा कि राजीव जी जब उद्यानमंत्री नहीं ये तो उस वक्त करार्टक के श्रीराभटटनम में दंगे हार ग्रीर उनके लिये उन्होंने मुख्य मंत्री को दोधी पाया और उन्होंने बीरेन्द्र पाटिल की विकाल बाहर किया । मैं इन सरकार से मांग करूंगा कि ...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please don't refer to the incidents that had taken place in the past.

डा० रत्नाकर वाण्डेय : सरकार से मांग करूंगा कि पार्टी स्तर पर भो म्हामंबी संबात करें ग्रीर ग्रन्ते भरवाइवल-के लिये चाहे वह किसी भी दल का मुख्य मंत्री हो, चाहे कांग्रेस का ही मुख्य मंत्री वयों न ही, संविधान में सशोधन करके जो ट्राइ॰यूनल बना था...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): I shall call the next speaker if you don't stop now.

डाः रत्नाकर पाण्डेयः , .इसके लिये जिम्मेदार चाहे एस० वंगरप्या ४यो न हों उन पर सरकार को कड़ी कार्य-बाह्यो करनी चाहिये और अगर उनकी मस्येंड करना हो तो उनको सस्पेंड भी कियाँ जाय।....(व्यवधान)

श्री हेच० हन्मनतप्पा (कर्णाटक) : यह बवा बोल रहे हैं आप ?.... (व्यवधान)....

डा० रत्नाकर पाण्डेयः तमिलनाडु ग्रीर कर्नाटक की अपन की लडाई को केन्द्र सरकार मुक देखती रह जाय, इस तरह की चीज नहीं होती चाहिये।...(**व्यवधान**)

इत शब्दों के साथ में इस बजट का समर्थन करता है।

DR. YELAMANCHILI SIVAJI: Are you supported this Budget or not?

DR. RATNAKAR PANDEY: I have you supported this Budget whole-heartedly.

DR. YELAMANCHILI SIVAJI: You said that this would be the last budget,

DR. RATNAKAR PANDEY: No. we will be giving four more budgets.

SHRI H. HANUMANTHAPPA: Sir. 1 want you to check up the records, especially what he had spoken at the end.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): I shall look into the records. If there is any objectionable thing, will be removed, .. (Interruptions)

DR. RATNAKAR PANDEY: Mr. Hanumanthappa, you are a nationalist.

SHRI H. HANUMANTHAPPA: I am a nationalist. But you should not have said these things. This is not the forum.

DR. RATNAKAR PANDEY: You are a nationalist and you are not a provincial man...(Interruptions).

SHRI H. HANUMANTHAPPA: * DR. RATNAKAR PANDEY: *

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): These arguments will not go on record. You are killing the time of the House ... (Interruptions) Nothing is going on record.

^{*} Net recorded

SHRI ASHIS SEN (West Bengal): Mr. Vice-Chairman, Sir, I was just wondering whether I will be able to get an opportunity to speak, looking at the cross-talk between my friends, Dr. Ratnakar Pandey and Mr. Hanumanthappa, and their conflicting viewpoints.

THE VICE-CHAIRMAN (DR NAGEN SAIKIA): And you have to start at 4.20.

SHRI ASHIS SEN: I am coming to the Budget. This is an indication. The way Dr. Ratnakar Pandey has been speaking, exceeding his time, is an indication of j the situation where nothing better can be expected from the Congress Government than what we are witnessing today on the ruling side.

Dr. Manmohan Singh—as I had the occasion to know him to be—is an economic technician. Had the matter been left to him, perhaps, the Budget would have been different. But now that he has to acclimatise himseif -"s a political animal—I will correct myself—as a political being, the Budget presented is not one which he would have presented, if it had been left to him, but it is one which is based on the views of the rulers of the country and, perhaps, the views of those who pull the strings from that distance place called tbe IMF.

Now, the deficit is there. It has to be made up. But how does deficit come? I am not going into the question whether Rs. 100 crores should have been earmarked for setting up foundation in the name of a particular person and whether that money could have been utilised for setting up small-scale industries and for rehabilitating hundreds of workers. I am not going into that question at all.

What I would say is, if there had been better revenue collection, if we had been able to get whatev5r we estimated, this gap between revenue and expenditure could have been minimised. But this is not being done. We have been seeing that successive Governments have been going in for more and more tax proposals, but they never look back to see whether there has been proper collection,

proper recovery, in respect of the tax

proposals made in the earlier Budgets. They never look back. They just come and say that so much is the deficit and, therefore, we have to ievy these taxes. But what do we see on the other side? We read in that so.. many crores of newspapers rupees are lying outstanding from the big industrialists in the corporate sector. go to the court Enough of it. Then, for another five-ten years, this money, Rs. 100 crores or Rs. 1,000 crores, will be utilised by these industrialists, the concerned taxpavers. and the Government will not be able to get that money from them. This will go on. To set it right, another Rs. 1,000 or Rs. 2,000 crores of tax will be levied. This is the way things have been going on in this country. but natural and it is inherent in the economic system we have where the interests of only a selected few is taken care of and the interests of the general masses are neglected. • We claim to be a socialistic country, but graudally, we are giving up the socialistic objective.

We see that the corporate sector has not been much.' Perhaps, under pressure, the Finance Minister has increased the coporate tax by 5 per cent. Is it sufficient compared to the huge amounts they are collecting from their operations? Should they not have been taxed more instead of increasing the indirect taxes and throwing additional burden on the common people? By this, the consumers are hit. The administered prices are going up. Subsidy is withdrawn. For example, in the case, of sugar. The Finance Minister speaks eloquently about his party ant his Party's election manifesto. says that within 100 days the prices are to be brought down to a particula: level which was operating last year but even before the budget was presented or soon after the budget, wha have we been experiencing? In th< budget proposals there has been increase in the administrative prices. At the same time, we are finding reaction in the rriaket where th price of every consumbale item a common man's interest is going up

Today's paper has said that as compared to 15th July, the wholesale price index has gone up by certain per cent. You can very well imagine what impact it will have on retail prices. And this price rise we are not seeing in this country for the first time, it has been going on for years.

Coming to the open door policy, the Fagnce Minister has proposed that our country's doors should be made still more wide open to the multinational corporations and for foreign capital. This is going on since 1984. Somebody was the Prime Minister at that time. Somebody was the Finance Minister at that time. The proposal made at that time was open door policy' and the door was quite open since then. As a result, we found that more and more multinationals entered into this country. The development of our industrial base remained stagnant or went backwards. That is an important point to be taken care of.

Now coming to 51 per cent equity, it is said that 51 per cent equity will be given to a foreign investor. Where is the national or Indian control on those institutions? The Finance Minister has even said that if those foreign industries are export-oriented, they can be given 100 per cent equity participation. I do not know how you are going to maintain your economic independence, and consequently our political independence. In this manner, we are allowing foreign capital to have a grip and control over our economic life. How long will you be able to maintain your economic freedom, political freedom, thinking freedom? The minds of our policy makers are gradually and systematically conditioned by certain conditionalities of the international monetary funds. Not directly, they are polluting or brain-washing the minds of many of our intellectuals, including certain economists, through their agencies. They have been developing an idea as if borrowings from IMF and World Bank are an inevitability

for the purpose of resurgence >f our economy. Totally we disagree with that. It cannot happen to be so That is why we feel that there are some people in our administrative system who have got close links and tien with the people who are formulating and preparing for budget sitting at »<. distance, in Washington or New fork. There must be some link between them which has got to be unearthed. I said the same thing the other day also. Otherwise, a country that wants its own prestige, independence and economic liberty, would never have gone down the dictates of the foreign loan givers in this manner. However much you say, "No, no, we are not bowing to the dictates of IMF," the fact is that every item that was prescribed by IMF, step by step, gradually you are yielding to that. No doubt we are doing certain things independently, maybe, they coincide with the prescription of the IMF. We are independently, gradually helping ourselves to lose our independence. That is the independence that has been indicated in this budget as far as our economic life is concerned.

Whatever restrictions were under MRTP or FERA, they have all been given a go by. This means total lais-sezfaire. What else is there for us to have control over our economy visavis foreign investors? Clearly we do not want to have anything of that type. And this is the budget presented by the new Government.

What is the effect of this multinational open door policy? Our national industires, our indigenous industries, are systematically getting adversely affected. Even the spokesmen of the Chambers of Commerce and Industry, industrialists here in this House also, have said that this policy is going to affect very seriously the growth and development of our indigenous industries. Whether it is a fact or not has got to be stated clearly. If it is really so, then the prices are rising. Wholesale prices are rising. That 100-day question is

[Shri Asish Sen]

gone. Every year there are administered prices and even this year it has been done.

It is in the interest of the common man, in the interest of the poorer sections of the people that is what the Finance Minister told us the other day while presenting the budget. Devaluation has come. Devaluation for what? I am not in a position to share the optimism which was displayed by the Finance Minister and some of the spokesmen on behalf of the Finance Minister that devaluation was a must and a necessity. Whether it is in the interest of the foreign investors to reap higher vast market that India has got, from the whether as a result of that we should bow down to the question of devaluation or not, there is and opportunity to have a look-back at the subject. I feel that there is something behind it. Otherwise, how could it be done? India has got a vast market. We are talking about exports. Our industries have to be export-oriented and we have to compete in the international market. If India, with the type of economy which we have got today, has to compete with Japan, France, the United States and Great Britain, even a child in the primary school of economics will be able to say that some statement like this that with our state of development we will be able to compete with these industrially advanced countries, that it will appear to the people to be a joke. In that case what he says is, why not? We have 80 to 85 crores of people in this country, many people are going without clothes, people cannot meet their elementary requirements—dsty-to-day requite— ments. Our industries are there-small, medium even larger industries—which have got such a big j market, the market which is being looked at with an eagle's eye by the foreign investors. In our own country our industries cannot fully exploit this market and make goods available j to our common people. It can be done

provided they have an alternate outlook, an alternate thinking, an alternate approach towards the revival oi the economy which, in the wake of the independence of our country, we would like to have. That is the point that has got to be borne in mind.

In whose interest has the devaluation been done? Has there been any improvement as a result of that during this period, has there been any Improvement in our exports as compared to our imports? Rather the picture is completely different. We are having more imports and the balance of payments position is not getting tilted in our favour but otherwise.

Take oil production. It is stated of the Gulf crisis that because it became necessary for us to go in for a foreign loan to bridge the gap. Now is it not a fact that the production capacity of our country, so far as the oil industry is concerned, has not gone up to the plant load factor, 100 per cent utilization or even 60 per cent utilization of the capacity we have got in our oil industry? That has not been done. Why? If we had paid attention improvement to industry, the need for import of crude oil from the Gulf region or any region for which Rs. 8,000 crores to Rs. 10,000 crores had to be paid, with the balance of payments position becoming weaker, would not have arisen. not It would have been necessary if we had paid proper attention for the proper exploitation of the oil establishments that we have got in our country. Why not invest money for the development and further expansion of our domestic oil industry instead of borrowing1 money to pay the exporters of crude oil to our country? Could we not do that?

Excuse me, I have to repeat it again, the entire formulation of our budget is nothing but a systematically planned thing as dictated, perhaps, by the team which has come to New Delhi or the team which started doing it from there itself and has come now,

and following it these things have been done. I have an information-I do not know how far I am correct— subject to correction, Mr. Vice-Chairman, Sir, that about four, five years back, maybe in 1986 or 1987 or 1985 we had a surplus foreign-exchange balance, we had a surplus, several thousand crores we had surplus. But at that point of time the ONGC, through the State Bank of India, was called upon to borrow several thousand or several hundred crores from foreign market to make an exhibition to the world, to our countrymen that the foreign-exchange position was not so good. Though we had a sufficient foreign-exchange balance at that time, it was sought to be offset by unwanted borrowing in the name of the ONGC. I would like to have a clarification from the Finance Minister because I don't want to mislead the House. I want to be corrected whether this information of mine is proper or valid or not because this has been worrying mo for quite some time.

Coming to the question of the Reserve Bank instructions, today we find that the Reserve Bank has given instructions about the advances given by commercial banks to industries, sick industries, that the cure for bringing back sick industries to health should not be at the banks' cost. Are the banks a private property or are all these banks owned by the Government of India itself after the nationalisation? So, any money paid by these banks is the money paid by the Government in an indirect way. So, if development is to be there, if sick industries are to be sustained and maintained and if so many thousands and lakhs of workers are not to be made jobless, then, should the position be like this, that sick jobless, that siek industries should not be maintained at the cost of the banks? After all, then, let the Government of India abandon the responsibility of looking after the needs of the working people of our country or the small and medium industries. I-would have understood it if you

say, "Yes, we do not want to bother about that. We want to have a certain section, 5 to 10 per cent of the total population. The entire Government policies are to be made only in the interest of that small coterie, not the masses of people." But, instead, why do you put it like that, that the cure for industrial sickness should not be at the cost of banking companies? What is developing banking in our country then? For a country which is just trying to improve its economic condition, the credit institu-

tions is an important instrument. That instrument has been nationalised so that it may not be in the hands of a certain few people to misuse the funds of these institutions for their sectional or group gain. When it is

intended for mass improvement for that matter and when these particular banking institutions are owned by the Government of India, then, they

should be treated like a wing of the Government for the development of our country in all parts, in all States. That is what is needed today. That is development banking.

Instead, you are thinking in terms of privatising the banks, privatising the public sector. At whose dictates are all these things coming? At whose instance? Who have been talking about these things for quite some time? We have been reading and hearing about them. These were coming from far across the seas, and that is gradually being implemented

here. Can the banking institutions and public sector institutions not be made more active, more effcient?

Then, we find that in many of the public sector undertakings and in several banking institutions also there is no chief executive. For months, even years there is no Chairman. Managing Director in specific institutions. I am not going to elongate my speech by naming them. Why don't you appoint in time the chief executives of these banks so that they can move properly? Proper effort should be put therein. I know some institutions. I don't want to name them. There are a certain institutions. There

[Shri Asish Sen] certain people have been placed at the top. They are ruining those institutions. They should be removed, and proper and efficient people should be brought and put there. If suggestions are required, then, we are in a position to come forward with suggestions. They could be given.

Now, for the public sector a talk is going on about a security net. A security net for what? Security for not to get jobs, security to become unemployed. Is this a security net? If the weak and non-performing—I should not say "non-performing"— non-profit-making public sector undertakings are to be wound up, then, for whom is this security net and for what? That has to be seen. Where is the guarantee that the workers will not become jobless and that they will be able to have the purchasing power to create the demand for the cosumer goods that our local, indigenous industries could provide?

Incidently I have found that a Minister of State who is not sitting over there, had misled the House by placing a balance sheet, which is not the correct reflection of the state of affairs of the financial institution called the Industrial Finance Corporation of India, i will be able to give more factual details about it, but today I am only mentioning that this is happening.

Now I come to the question of denationalisation. How is it going to improve the working and efficiency? If denationalisation is going to improve the efficiency, why did we go in for nationalisation? If privatisation is going to improve matters, then why not let the Government think in a different way that except law and order and Defence nothing will be looked after by it. Everything will be given to the multi-national corporations and the Government will not have to come before the House and explain and elongate the dictates and formulations of the IMF. Give these to them. Otherwise there is no meaning of it. When the foundations were

created for the core sector of our economy and industry by nationalising certain sectors and keeping in reserves certain inaustries, why now systematically they are to be one by one—and more particularly the credit institutions—have to be handed over to private individuals and institutions? By doing so I don't know whether we will be going back to the pre-1969 or pre 1956 position or we will be going forward to strengthen the foundation of our economy.

Now I come to the question of efficiency because of privatisation. All these institutions could be very much efficient provided there could have been good and proper industrial relations. For example what is the position in which we are finding today cerain banks and financial insicutions? I give you an example of Madnya Pradesh. A leader of a union of small, tiny Regional Rural Banks exposed to the sponsoring bank that its Chairman has created so many wrong things. He showed evidences of corruption and other things. The moment he reported to the higher authorities, he was suspended. Last Friday we found employees of Regional Rural Banks came here and sat on Dharna on these and other issues. Tomorrow Syndicate Bank Officers are coming and are going to sit on Dharna. On what ground? Nearly 250 of their Officers have been harassed, victimised and vindicative action is being taken against them. Why? Because they exposed the corrup practices of of the management of the Syndicate Bank. For the last one and a half years repeated attempts were made by them, but nothing is happpening. More and more vindicative action is being taken against them. These are the people who will be able to help in running hese institutions in the way that is needed in the country. If this way the industrial relations go on, ultimately you will be saying these public sector undertakings have become inefficient. So betterhand it over some private agencies so that they will be able to o it better. It Cannot bannen like

Mutual Funds are coming up. So long the Mutual Funds were being dealt with as subsidiaries of the Banks. In today's perhaps I find in the Corporation Bank the Mutual Funds allowed to be run as a normal banking business of the Corporation. That means Rs. 205,000 crores which has been deposited by the small-ipeople as small savings deposits will be utilised for speculative activities. And who does not know that tomorrow these banks will become sick again and the Minister and the Government will come and say they have become sick. Naturally we have to deal with it in a different manner. That is my worry about it.

Now I come to Centre-State relations. A lot has been said by my friend, Mr. Ratnakar Pandey, that this Budget is going to improve the revenue of the State Governments. But actually what we find from the press reports is that the specific projects of West Bengal and the various non-Congress (I) Governments are being refused funds and loans

Allocation of funds is not being properly done. There is a positive sign of discrimination. The Central Plan assistance to West Bengal was about Rs. 863 crores for 1991-92. That was provided by the then Deputy Chairman of the Planning Commission, Mr. Mohan Dharia. It was already approved. But I came to know only today that it will not be given to the State of West Bengal. This amount includes Rs. 130. crores which was meant to be given by the Soviet Union for the Bakreshwar Thermal Power Project. The cess amount due to the States of West Bengal, Bihar and Orissa—I think, Mr, Ambedkar talked about Madhya Pradesh also— for coal and other minerals will not be paid. They will not be given their legitimate dues by making charges between cess and rovalty.

SHRI CHATURANAN MISHRA: The Chief Minister of Bihar and members of the State Assembly are coming *orer* to Delhi to stage a

dharna for this purpose. You please mention that point also.

SHRI ASHIS SEN: I am coming to that. You can supplement it to my point.

The Chief Ministers of different States are coming to Delhi for staging a dharna. The question, is comrade workers came over here to stage a dharna. Our comraae omcers are coming trom different institutions to stage a dharna. Now, the Chief Ministers are also required to come over here for dharna, this is indicative of what is happening to the Centre-State relations out of the present budget. This is ali that I wanted to say about it. I would like to say that yet there is time for the Finance Minister and the Government that instead of looking across the seas, instead of looking across the border, there is immense scope and possibility for an alternate line of approach which can be thought of, worked out in consultation with various people and it can be implemented by stages. There should not be a type of sell-out of our country at the dictates and at the orders of the International Monetary Fund and the World Bank which is going on today. That is my submission to the Finance Minister and to the Government as well. Let not our country be put to that position.

SHRI CHHOTUBHAI PATEL (Gujarat): Mr. Vice-Chairman, Sir. I rise to support the budget of 1991-92. Dr. Manmohan Singh was the Finance Secretary. He was the Governor of the Reserve Bank of India. He was an Advisor to the Central Government. Today, he is the Finance Minister of the Government of India. He has a vast experience. He has a clear concept of global economy. He has covered the concept of the Congress party's manifesto. This budget has opened a new economic age.. This budget shows comprehensive action

[Shri Chhotubhai Patel] plan for national economy. The Gov ernment has built a runway for take stage for the economic develop ment the country. Now our country will get a chance to compete global economy. This budget is not only a balance-sheet but it is a document of the Government's economic and financial policies programmes. want to make points about the current economic scenerio of the country. Before budget what was the fiscal position? The Indian economy is facing days The IMF loan is the way at this stage to come out of this difficult position. During the 18 months, somehow or the other, the economy of the country has been facing set-backs generally, and exports particularly. The Gulf War is also a vital factor in putting great strains on the economy. During the last 18 months, the following are the areas in which the country has seen the downward which has affected the entire economy:

- 1. Our exports have come down from 39.9 per cent to 20.4 per cent. This has adversely affected the foreign exchange position and increased the big gap in our trade deficit. This has happened only due to the unstable Government and absence of long-range planning.
- 2. Due to the increase in the price of oil as well as other petroleum products, the country has to pay heavy foreign exchange and day by day, the trade deficit is Creasing enormously.
- 3. Due to the unstable Governments, the inflow of funds from non-resident Indians has sharply come down and it has created deficit in foreign exchange.
- 4. The administrative and nonproductive expenses have increased sizeably. This has also affected the production and generation of funds

within the country.

- 5. We had two good monsoons. However the oilseeds production has come down and as a result, the import of edible oil has become a must. For this reason, again, the country has to pay heavy foreign exchange.
- 6. The RBI has put very strict restrictions on credit flow and it has affected the local production and created an adverse atmosprere.
- 7. We have put a ban on very important items of import. This has also affected production and exports.
- 8. The Government was no really serious to undertake immediate steps to cdntain the position.
- 9. Our external deficits have increased and the proper planning for repayment was not made.
- 10. The Government belatedly approached the IMF to come out of this serious situation. If timely action had been taken, this situation would not have arisen.

Sir, today, we are remembering our beloved leader Shri Rajiv Gandhiji. He was a new Prime Minister of India. At that time, some politicians said and that Rajivji was a new man a man and an inexperienced voung person. They said he could deliver the goods for the

nation. But, Sir, we saw this competency and credibility. Today, our Finance Minister also hascompe-

क्यौर ऐसा कहने के पीछे मेरा तात्पर्य यह है कि ही ग चाहे छोटा हो या बड़ा, मगर उनकी चमक-दमक एक ही होती है।

सरः फाइनेंस मिनिस्टर ने जो पालिसी पैकेज एडाप्ट किए हैं उनके बारे में मैं ग्रापसे ग्रीर ग्रापके नाध्यम से सरदशर से कहना चाहंगा कि इस उपाय के तौर पर एक तो रुपए का अवम् ल्यन किया, सोने को गिरवी रखा, निर्यात को उदार बनाया श्रीर नई इंडस्टियल पालिसी को भी उदार

and credibility.

502

बनाया । तो ऊपर जो कही गई बातें हैं उनको महोभजर रखकर हमें बजट की देखना चाहिए। बजट घाटा कम किया है उसके लिए नाम प्लाम एक्सपेंडिचर में 150 प्रतिशत कम किया है। सबसिडी भी कम की गई है । वार्षिक योजना खर्च में भी 13 प्रतिशत की बढोतरी की गई है। विदेशी मुद्रा अजित करने के लिए उदारीकरण किया गया ग्रीर काले धन को मध्य धारा में लाने के लिए योजना बनाई गई है। टैक्सेशन के बारे में भी प्रत्यक्ष, डायरेक्ट टैक्सिज से इन्कम ज्यादा होगी। मगर मैं भ्रापके साध्यम से सरकार को कहना चाहुंगा कि डायरेक्ट टैक्स कलेक्ट करने के लिये हवारी जो एड-मिनिस्ट्रैटिव मशीनरा है उसको सक्षम करना पड़ेगा, उसको सुदृढ़ करना पड़ेगा। ध्रत्यन्त अप्रत्यक्ष कर केम होने का वजह से ग्राम जनता पर कर का बोझ कम होगा । कर प्रणाली हमें सुदृढ़ करनी पड़ेगी । सर, रेबेन्यू डेफ़िसिएट अधिक महत्वपूर्ण है। सरकार को विदेशी कर्जा भी जो बोरोइंग बात है, पर अधिक ग्राधारित नहीं रहना चाहिये । इंटरेस्ट पेमेंट्स कम होना चाहिरे । सातवीं पंच-वर्षीय योजना में हमने वित्तीय साधनों की डेफिस्पिट फ़ाइनेंसिंग से पूर्ति की है जिससे हमारी यह ग्राधिक हालत हुई है। ग्राठवीं योजना में हम नहीं दोहराना चाहते जिससे हमें शांतरिक संसाधनों को जटाना पड़िमा । पढिलक सैक्टर से हमें ज्यादा धनराणि कमानी पडेगी, कर ढांचे में ग्रधिक सुधार करना पड़ेगा जिससे हमारी आय बढगी । आठबीं योजना में हमें बोरोइंग एंड डेफिसिएट के बारे में ध्यान रखना पड़ेगा । यह बजट एक कदम है This Budget is a first stage for economic reforms.

सर. मैं ग्रापके माध्यम से सरकार को कुछ सुझाव भी देना चाहुंगा। रेवन्यू डेफिसिएट को बढ़ने नहीं. चाहिये, इसके लिये नॉन प्लान एक्सपेंडिचर को कम करना पड़ेगा। बाहर से पैसालेने के बनाय इंडियन मार्केट से ज्यादा पैसा लेनाचाहिये। पब्लिक सैक्टर में भीकाफी

सुधार लागा काहिये क्योंकि हमारे कई पब्लिक सैक्टर घाट में जा रहे हैं। पब्लिक सैक्टर को हम इकॉनामिवःली नहीं कर पायेंग तो मुझे लगता है कि इकॉ-नोबिक बैलोंस के प्रति जो हम जा वह है तो ज्यादा अन-बेलेंस्ड हो जायेगा। टैक्सेशन से अधिक से अधिक धनराशि प्राप्त करनी चाहिये, कीमतो को बढ़ने से रोकने के लिये ब्रावन्यक वस्तुएं--वेज गड्स जो हैं इसका प्रोड॰शन बढ़नः चाहिये । हाई कास्ट इकॉनोमी के बारे में श्रधिक जरूरी है कि हमें देश में उत्पादन भौर क्वालिटी बढ़ानी पड़ेगी । काला वाजार, जमाखोरों पर कडे हाथों से काम लेना चाहिये। हर एक राज्य की ग्रपने स्टेट के लिये इस बजट की क्या प्रतिक्रिया हुई है, इसके बारे में एक सेल बनाकर स्टेट क इकानोमिकली डवलपमेंट के बार में समीक्षा करनी चाहिये। नये बजट के संदर्भ में जो लेबर एंड एम्प्लोयमेंट पोलिसी। है उसमें कुछ बदलाव लाना भी मझे जरूरी लगता है ताकि इस बजट से ज्यादा से ज्यादा लाभ ग्राम जनता को मिल सके। में इस सदन में लम्बे अरसे से कह रहा हं दि: Subsidy is not a remedy. सगर सर्वासडी प्रोडक्शन के साथ लिव-धप करना चाहिये ताकि ग्राम जनताको सब्सर्डा का ज्यादा बेनिफ़िट मिल सके, पश्चर-फार्मर्स को इसका बेनिफिट ज्यादा मिल सके। इस बजट में व्यापार उद्योग में तो खुशी का गयी है, इसका सपना साकार हुआ है । मगर मैं आपके माध्यम से सरकार को कहना चाहंगा कि ग्राम जनता का सपना कब सकार होगा। (समय की घंटी)

सर, मैं ज्यादा समय नहीं लूंगा । सगर ५छ प्रव्यल बातें हैं, कुछ हाई-लाइटस जो हैं इसके बारे में दो-तीन बातें म कहना चाहंगा। एक बात तो यही है कि सरकार ने टैक्नोलोजी कमिशन फार डिकिंग बाटर राजीव गांधी जी के समय में बनाया था, तो राजीव गांधी जी के नाम पर यह मिशन चलाने की बात जो सरकार ने कही है, फाइनेंस मिनिस्टर ने जो बात कही है यह बहुत खुशी की बात है देश के लिये। मगर सार देश में

[Shri Chhotubhai Patel]

विशेषकर के ं गुजरात, राजस्थान और मध्य प्रदेश की बात करता हूं तो वहां हजारे यहां जो पानी मिजता है वह साफ-स्थरा पानी नहीं मिजता । उत्तर गुजरात में देखें तो पताराइड बाटर ज्यादा है, सीराष्ट्र के रीजन में हज देखें तो गिन्नी-वर्म का ज्यादा है । हम गजरात के कास्टल एरिया में देखें तो सलाईन वाटर, जहीं पर आयरन वाटर भी है । ती मैं अपके माध्यम से सरहार को कहना चाहूंगा कि इसके बारे में जो धनराजा 7.85 करोड़ की रखी गयो है ।

महोदय, इसमें ज्यादा से ज्यादा धन राशि देने की जरूरत है। हमारे देश का जो वैस्टर्न बैल्ट है—गुजरात, मध्य प्रदेश और राजस्थान, वहां के लिए ज्यादा से ज्यादा धनराशि चाहिए। हमारा सौराष्ट्र रीजन पूरा सुखा है। वहां पानी ले जाने के लिए हम एक बड़ा बिज बनाने की सोच रहे हैं जिसकी लागत 400 करोड़ से बढ़कर 600—800 करोड़ हो गई है। तो मुझे लगता है कि पानी के बारे में सरकार ने जो कदम उठाया है वह मही बदम है। मगर गुजरात में जो साफ़-सुथरा पानी मही मिलता है, इसके बारे में मैं आपके माध्यम से सरकार का ध्यान आक्षित करना चाहता है।...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please conclude now.'

SHRI CHHOTUBHAI PATEL: I am concluding, Sir...'

महोदय, कम्युनल हारमोनी का जो ताना-बाना है वह बहुत बीक हो गया है। इसके लिए सरकार ने जो सोच है वह बहुत श्रच्छा बात है। इससे हमारे देश में माइनोरिटी के लोगों में विश्व स पैदा हो सकेगा। इसके साथ ही पिछड़े बर्गों के लिए जो निगम बनाने की बात कहीं गई है वह भी स्वागत योग्य है। इससे पिछड़े वर्गों का राष्ट्र की मुख्य धारा में शामिल कियां जा सकेगा और उनका इकानोमिक डेवलपमेंट भी हो सकेगा।

महोदय, राजीव गांधी फाउंडेशन के लिए जी 20 करोड़ स्पए देने की गुजाइश बजट में है वह बहुत खुशों की वात है। तो फ़ाइनेंस मिनिस्टर में जो कदम जठाए हैं वे सराहनीय हैं और मेरी सभी साथियों से विनती है कि वे फाइनेंस मिनिस्टर को अपना सहयोग दें और इस बजट को पास करें। धन्यवाद।

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Shri S. P. Gautam, not here. Mr. Ashwini Kumar, you can speak on behalf- of your party.

श्री ग्रश्विनी कुमार (बिहार) : मान-नीय उपस्माध्यक्ष महोदय, इस वर्ष जो बजट प्रस्तुत किया गया है जस बजट के ग्रदर जिन तीन भूतपूर्व प्रधानमन्त्रियों के नामों की बार-बार दहाई दी गर है, उनकी घोषित नीतियों को वित्त मंत्री ने रही की टोकरी में फैंक दिया है। श्राज तक देश की जो भी नीतियां थीं उनको वित्त मंत्री ने नकार दिया है । यद्यपि उन्होंने कहा यही है कि हम उन्हीं नी दियों पर चल रहे हैं लेकिन वास्तव में उन नीतियों को नकार कर एक नई दिशा की स्रोर जाने का प्रयास किया गरा है। ण्डापि उनकी स्वीकारोक्ति यहां है कि हम उन्हीं नीतियो पर चल रहे हैं लेकिन व्यवहार मे उन नीतियों को बदल दिश गया है। जिन नीतियों के श्राधार पर देश की स्वाधीनता, स्वादलंबन की चर्चा की गई थी, उनको तिलांजलि दें दी गई है और नयी तरह से एक नयी दिशाकी श्रोर हम बढ़ रहे हैं। वह दिशा ठीक है, या नहीं, यह मैं आगे कहंगा।

महोदय, भ्राज एक संकट की तस्वीर पेश की गई है। यह कहा गया है कि देश पर भ्रपार संकट है। संकट यह है कि विदेशों के साथ जो हमारा क्यापार है, जो हमारा भ्रायात-निर्यात है, विदेशों से हम जो मंगा रहे हैं वह ज्यादा हैं भूर जो भेज रहे हैं वह कम है। हम कर्जदार हो गए हैं भौर उस कर्ज को चकाने की हमारी क्षमती खत्म होती चली जा रही है भौर इसलिए देश दिवालिएपन के क्यार पर भा खड़ा हमा है। इसलिए एक खतरे की स्थिति पिछले वर्षों में ब्राई है लेकिन इस स्थिति के ब्राने के पीछे कौन सी नीतियां जिम्मेदार थीं, विशेषकर पिछले पांच सालों में ?

महोदय, 1980 में हम इतनी बुरी स्थिति में नहीं थे, साधारण स्थिति में थे. चलने वाली स्थिति में थे। सन 1985 में हमारी स्थिति थोडी सी खराब हुई और 1985 से 1990 तक जिस प्रकार हमने खुले हाथों भ्रायात किया भीर नए-नए ऋण लेकर घर चलाया, यहांतक कि रेवेन्यू बजट की पूर्ति के लिए विदेशी कर्जा लिया उपने तो यही बात चरितार्थ होती है कि ''ऋगं स्वा ब्तमपिबेत'' श्रथति ऋण लेकर घी पियो । पुनर्जनम किसने देखा है, मत्य के बाद जो ग्राएगा वह देखेगा और श्राज वही हो रहा है । जिन्होंने पिछले 10 वर्षों में ऋण लिया है, वे उसके बाद की स्थिति को देखने के लिए यहां नहीं हैं. भगवान के पास चले गए है और हमें भगतना पड़ रहा है।

हनते सुख-सिवधाओं के लिए जिस प्रकार से अधाध्य श्राणत किया है, यह उसी का नतीजा है। ग्रगर हमने हाई-टेक्नोलाजी के लिए मशीनरी इंपोर्ट की होती तब भी बात समझ में श्राती थ्रौर वह घनराणि हम लैंटाने की स्थिति में होते। लेकिन हमने एयरकंडीशनर, बी० सी. ग्रार. जैसी चीजें इंपोर्ट कीं। ग्राज भी महोदय, हमारे यहां जो टी० बी० भारतीय नाम से बिकते हैं उनके कबिनेट तक भी विदेशों से बनकर श्राते हैं। यह टेक्नोलाजी इंपूबमेंट पिछले वर्षों में हमारे यहां हुशा है।

महोदय, जब हमारा देश 1947 में गुलामी से मुक्त हुआ तो एक साहूकार देश था और इंग्लैंड के ऊपर हमारा हजारों करोड़ का बैलेंस आफ पेमेंट था लेकिन आज दुनिया का शायद ही कोई ऐसा देश होगा जिसके हुम कर्जदार नहीं हैं। यहां तक कि हम आयरलैंड और डेनमार्क भी कर्जदार है जिनकी आवादी शायद दिल्ली की आवदी के बराबर होगी। हम कर्जदार क्यों वन गए, यह सोचने का

विषय है। इसके बारे में सारे देश को गभीरता से विचार करना चाहिए। जिन उद्देश्यों को हम सामने रखकर चले थे, हम उनकी पूर्ति नहीं कर पाए।

महोदय, मैं थोड़े से शब्दों में देश की स्थिति का वर्णन करना चाहता हं। आरज बेरोजगारी बढ़ रही है। ग्राज देश के साहे तीन करोड़ नौजवान बेरोजगार हैं ग्रीर जो अर्ध-बेरोजगार हैं उनकी तो गिनती ही नहीं है । प्रतिवर्ष लाखों नीजवान स्कल-कालेजों से निकलकर बाजार में काम खोजने था रहे हैं लेकिन उनको काम देने में भारत सरकार ग्रक्षम है। बेरोजगरी बढ़ रही है भुखमरी बढ़ रही है। हम उन लोगों को काम नहीं दे सकते। छाप गांवों के ग्रंदर काम देने की बात करते हैं । मैं पूछना चाहता हं कि क्या हम 42 सालों के श्रंदर ग्रपने भाइयों को गांवों में पीने का पानी उपलब्ध करा सके हैं ? कितनी शर्म की बात है। श्राप भी गांवों के साथ जुड़ हए हैं। द्यादि वामी इलाकों में, गांवों में जो पानी हमारे भाई-बहन पीते हैं उसके लिए उन्हें कितनी दूर जाना पड़ता है।

इतनी दूर से उनको पानी लाना पड़ता है, कहीं कहीं तो 5 किलोमीमीटर दूर से पानी लाते हैं। लेकिन उसके लिए जो स्कीमें हैं वह ग्रांज तक लागू नहीं हुई हैं। पानी के बगर श्रांज भी हजारों गांव हैं। ग्रांज भी हमारे देश मे सबसे ज्यादा अनपढ़ लोग हैं, श्रांज भी हमारे यहां सबसे ज्यादा टी. बी. के मरीज हैं, आज भी हमारे यहां सबसे ज्यादा गांव बिना बिजली के हैं। क्या इनको युधारने की दृष्टि से इस बजट में कोई इंतजाम है?

उपसमाध्यक्ष महोदय, मुझे बहुत काट के साथ कहना पड़ रहा है कि इनको सुधारने की एक भी स्कीम या एक भी उपाय हमारे इस बजट मे नहीं है। दूसरी जो मुझे शंका हो रही है वह यह है कि हमने जो 1947 मे राजनीतिक स्वाधीनता प्राप्त की, इन नीतियों के द्वारा शायद हमारी धार्यिक स्वाधीनता हांशियन के दरवार में पिरवी होती चली जा रही है। ग्राज जो कुछ भी हम कर रहे हैं,

[श्री अश्विनी कुमार]

उनके इनारों पर कर रहे हैं हॉलांकि ये कह रहे हैं कि आई. एम. एफ. हमकी डिक्टेट नहीं कर रहा है। जिन लोगों ने विदेशी समाचार पवों में पढ़ा होगा म महा के समाचार इसों में पहा होगा पिछले 6 महीने से आई. एम. एफ. कह रहा है कि ये काम करोगे तो तमको उद्यार देंगे । हम दूसरों से उद्यार मांगने जाते हैं, जब हम भिखारी हो गए हैं तो इम सही चीज क्यों नहीं कहते, क्यों डाटेड लाइन पर दस्तखत करने पड़ रहे हैं ? हमारे साथी कहते हैं कि हम अपने ब्यक्हार में सुधार करें। वह वह रहे हैं कि हम श्रपनी मर्जी से कह रहे हैं, ं हमें कोई डिक्टेट नहीं कर रहा है । ऊपर से तो श्रपनी मर्जी भी दिखा रहे हैं। इसका मतलब यह है कि जो कुछ भी कर रहे हैं वह बेमन से कर रहे हैं। धीर करने का जो परिणाम होगा उससे दुष्परिणाम निकलेंगे । उसमें से कोई ग्रन्छ। परिणाम निरुलने का लक्ष्य मझे नजर नहीं भारहा है।

ब्राई. एम. एफ. के डिक्टेट पर, उनके कहने-सूनने पर कई देशों की ग्राधिक स्थिति सुधरी है, ऐसा हम को वहा जाता है। जैसे फिलीपिन्स का उद हरण है, मैक्सिको का उद हरण है। फिलिपिन्स के बारे में ग्रभी पीछे 15 दिन पहले समाचार पह में यह रहा था कि फिलिपिन्स में अमेरिका ने बर्ल्ड बैंग ने अरबों-गरोडों डालर वहां जाकर डाल दिये हैं। फिलिपिन्स की स्थिति क्या है ? उनको अपना बैलेंस ब्राफ ऐमेंट चुकाने के लिए अपने जंगल की सारी लकडी विदेशों में भोजनी पड रही है। उनकी इंडस्ट्री बंद हो रही है। घर बनाने के लिए, होटल बनाने के लिए स्लम को डियमैंटल करना पड़ रहा है। हर शहर में रोज घरवार तोड़े जा रहे हैं। फिलिपिन्स के जवान साउध-ईस्ट में जाकर कमा रहे हैं उससे बैलेंस आफ पेमेंट चुका रहे हैं। सबसे कष्ट का विषय यह है कि फिलिपिन्स की बालाएं जापान के बाजार में देह बेच कर बैलेंस ग्राफ षेमेंट च्काने के लिए बाध्य हो रही हैं। यह फिलिपिन्स की हालत हम देख रहे हैं। क्या हम उधर जाने की मनःस्थिति बना रहे हैं? यह सारी नीतियां उधर ले जाने के लिए बाध्य कर रही हैं। मैं घापके भाध्यम से वित्त मंत्री जी के माध्यम से सरकार को चेतावनी देना चाहता हूं कि ध्रार इन्हीं नीतियों पर गये तो देश का भविष्य खतरे में पड़ जायेगा। उसकीं ध्रोर सावधान हो जाईये। ग्रगर साबधानी से नहीं चलेंगे तो देश का कल का भविष्य भयंकर खतरे में पड़ जायेगा।

प्रो. चन्द्रेश पी. ठाकुर (विहार) : कोई खतरा नहीं हैं।

श्री श्रश्विती कुमार : श्रापको नहीं लगता होगा । मृगमारीचिका में श्रोस्टरिच को भी नहीं लगता कि मृझको खतरा होगा।

श्रीमती सत्या बहिन (उत्तर प्रदेश) : खतरा श्राप से भी है ।

श्री श्रिष्वती कुमार : खैर हस ने खतरा है तो हम तो घर के हैं । इसे रिया के खतरे को जरा संभालिये । जिसे रोज आप गली देते रहे हैं । वह आपके सिर पर भंत बन कर बैठा हुआ है । (व्यवधान) अभी तो हम कांग्रेस गवर्नमेंट की चलीस साल की हालत देख रहे हैं। जब हमारा विषय आयेगा तब देखा जायेगा। आयेगा या नहीं यह तो भविष्य जाने लेकिन आपका हम देख रहे हैं।

श्रीमती सत्या बहिन : यू० पी० में स्राग स∃लगाइये । (व्यवधान)

श्री अश्वनी कुमार : इस समस्या का निदान करने के लिए स्वावलम्बन का विषय लागे होते तो उसाम कोई अर्थ होता । हसने विदेशों के अर्थ कर्ज मांगा है । मल्टीनेशनल के लिए दरवाजे खोल दिये हैं । मल्टी नेशनल हसारे यहां क्या बनाते हैं ? हमारे यहां बहुत सी मल्टीनेशनलम ऐसी मशीनरी बनायें जो भारत में उपलब्ध नहीं है तो उसका हम स्वागत कर सकते हैं । मगर आज ऐसी मल्टीनेशनलम हमारे देश में है जो ऐसी मशीनें बना रही हैं जो भारत में है । साब्न बना रही हैं जो भारत में है ।

[30 JULY 1991]

जुता बना रही हैं, पाउडर बना रही हैं। जब तक विदेशी मल्टीनेशनल का बनाया हमा जता नहीं पहनेंगे तो क्या **हमा**रे पैर की चरमाराहट नहीं मिटेगी ? क्या जब तक हम विदेशी मंजन नहीं करेंगे तो हमारा काम नहीं चल सकता ? जब तक हम विदेशी परपयम नहीं लगायेंगे क्या तब तक हमारे देश का काम नहीं चल सकता ? हम उनकी श्रोर जा रहे हैं। 1947 से मल्टीनेशनल्स सारी चीजें बना कर हसको दे रही है। जिनके माध्यम से विदेशों में हसारा पैसा जा रहा है। ग्राज हमने उनको खला निमंत्रण दे दिया है। हसारे पास कुछ करने को नहीं है। श्राप हमको बचार्या । अल भी सदन में कई लोगों ने कहा कि इसका परिणाम यह होगा कि मल्टीनेशनल्स हमारे यहां की इंडस्ट्रीज को समाप्त करेंगी। हमारे बड़े इंडस्ट्रियलिस्ट्स छोटं इडस्ट्रियलिस्ट्रेस को समाप्त करेंगे । छोटे इंडस्ट्यिलस्ट्स कोटेज स्माल स्केल वलों समाप्त करेंगे । इससे बेरोजगारी श्रीर गरीबी बहेगी । आज जोरोजगार सिल रहा है हमारे देश के नीजवानों को, मजदरों को वह स्माल स्केल, मिडिल स्केल ग्रीर विलिज इंडस्ट्रीज से मिल रहा है। बडी इंडस्टीज में सिर्फ पांच परसेंट होगा बाकी 95 परसेंट इन छोटी इंडस्टीज में है । ग्राप इन 95 परसेंट लोगों के रोजगार पर, उनके पेट पर लात मारने जा रहे हैं। जिनको दो जून किसी प्रकार से रोटी मिलती है शायद वह भी उनसे छोन कर अमेरिका और वहां के बड़े-बड़े पंजीपितयों के हत्यों में देने जा रहे है । भ्रम ग्राप हवई जहाज बनाने के लिए मल्टीनेशनल्स का अयोग करें तो स्थिति समझ में ऋती है। परन्त आज जो दरवाजे ग्रापने खोले हैं यह देश के लिए घातक हैं। मैं अपके साध्यस से मरकार को साबधान करना चाहता हं कि देश की अधिक स्थिति को सुधारने के बजाय गड़डे में ले जाने के लिए बहर बडे हिस्सेदार हो जायेंगे।

जब कर्जा आता है देश के ग्रंदर. ग्रात्मिनभरता ग्रीर स्वाभिमान के ग्राधार पर ग्रादमी चल नहीं सकता है। विदेशी कर्जा लेकर कर्जा उतारने से नीति नहीं चलती है। भ्राज वहीं नीति चल रही है

जो हमारे लिए अत्यन्त घातक हो रही है। इन नीतियों से हम देख रहे हैं कि आज बजट में देश की ग्रर्थ नीति में सुधार लाने के लिए छोटे-छोटे उपाय विये जाते हैं भीर वे भी हाफ हार्टंड एफर्टंस हैं। चुकि समय क्य है, इसलिए मैं दो तीन बातों का वर्णन करना च हंगा। कालेधन को निकालने की वित्त मंद्री ने योजना बनाई है कि 3 नवम्बर तक सारा धन जसा वर दिया जाय । मैं एक मैगजीन में पढ रहा था, मैं विक्त मंत्री जी से कहना च हुंगा कि ग्रगर में गलत हुं तो वे सुधार कर लें, उस मैगजीन के माननीय लेखक ने कहा है कि पिछले 25 वर्षों में काला धन निकालने की 21 योजनायें बन चकी हैं और वे सब फेल हो चुकी हैं। यह णायद 22वीं योजना है । इसमें वहा गया है कि ग्राप काल धन जमा कर दीजिये और छट्टी पा जाइए, लेकिन **ग्रगर ऐसा** नहीं करेंगे तो कहा गया है कि हम कठीर कदम उठायेंगे । ग्राप ग्रपने इनकम टैक्स विभाग से पूछिये कि उसने कितने छापे मारे हैं। उन छापों में सिर्फ दी प्रतिशत का कंविक्शन होता है ग्रीर बाकी 98 प्रतिशत में धे-दे वलके कारोबार चलता है। यह बात हर व्यक्ति जानता है भीर ग्राप भी जानते होंगे। इस बारे में लोगों ने हमें बताया है, आप भी जानना चहते हैं तो अपसे उनको मिला द्गा। ये स्थान भ्रष्टाचार के केन्द्र बने हुए हैं। ब्लैंक मनी को रोकने के लिए ग्रापने क्या उपाय किये हैं ? ब्लैंक मनी बनता है इनकम टैक्स ला श्रीर एक्साइज श्रीर कस्टम ला में जो दोष हैं उनके कारण। जब तक ग्राप इन दोनों को दूर नहीं करेंगे तब तक ब्लैक मनी बनतारहेगा। वित्त मंत्री ने कहा है कि एक बड़े अर्थणास्त्री प्रो कालाडोर ने कहा है कि इतने प्रतिशत तक टैक्स होने चाहिए । मैं उनसे पूछना चाहता हं कि कालाधन बनने से रीकने के लिए क्या आपके पास दूस**री** युक्ति नहीं हैं ? क्या भारत में बुद्धिमान लोग नहीं हैं, इकनोमिक एक्सपर्ट नहीं हैं, जो इस बारे में विचार करने के लिए तैयार हैं ? क्या ब्राप इनकम टैक्स की दर घटाने के लिए तैयार नहीं हैं ? ग्राज गरीब क्लास के लोग. मध्यम श्रेणी के लोग और यहां तक कि पब्लिक सेक्टर में एक चप-

सोना श्रावश्यक है । हमारी मां-बहिनों के सोने के गहनों की भुख है। कोई भी गादी दो सेट या चार सेट सोने के गहने दिये बिना नहीं हो सकती है। हमारे पास सोना नहीं है। क्या सरकार ने सोना लाने की कोई व्यवस्था की है ? सरकार इसमें ग्रक्षम रही है। इस चीज की जरूरत है। श्रापको पता है कि सोना आ र हैं, तस्करी से ग्रा रहा हैं। उसको लाने का कोई सीधा रास्ता बना दो तो तस्करी खत्म होगी। लेकिन ब्लैक मनी का रास्ता खुला रखा हुआ है। मैं आपको कहना चाहता हं कि अगर आप इसको शोकने के लिये अपनी इच्छा शक्ति नहीं लगाते, इसका उपाय नहीं करते तो इसके गंभीर परिणाम होंगे । लेकिन जो वेस्टेड इंटरेस्ट इन गवर्नमेंट इसके ग्रंदर हैं, जो ब्यरोक्नेसी है उसको आप निरस्त नहीं कर सकते हैं।

तीसरा, श्रापने सार्वजनिक क्षेत्र के बारे में कहा कि उसमें प्रांफिट नहीं हो रहा है। भ्राप समझते हैं कि भ्रापने उनको नेशनलाइजेशन किया है लेकिन वास्तव में उनको नेशनलाइजेशन नहीं किया गया है बल्कि उसका व्यरोक्टाइजेशन किया गया है। ग्राज हमारे बड़े-बड़े उद्योगों की स्थिति क्या है ? लावािश सम्पत्तियां हैं । न उनकी कोई मां है न उनका कोई बाप है। किसी को न उनसे कुछ लेना है न उनसे कुछ देना है। अपनी नौकरी करो और वहां से घुस कमायो । वह सफेद हाथी है पैसा भ्रायेगा भीर जायेगा । पिछले 20-30 सालों में, जब से पब्लिक सेक्टर श्राया है क्या सरकार ने उनके लिये कोई ऐसी नीति बनाई है तिक वहां जो एम. डी. है, जो वहां काम करने वाले हैं, उनको यह लगे कि यह हमारा उद्योग है और इसमें मेहनत करके हम ज्यादा प्रांफिट कमायें तो प्राफिट का कुछ ग्रंश भी हमें मिलेगा या हमें यश मिलेगा। लेकिन न तो आप यश देने के लिए तैयार हैं ग्रीर न ही प्राफिट देने के लिये तैयार हैं। रूस में भी यह डंडे के जोर के बावजद फेल हो गया, आपके पास तो वह डंडा भी नहीं है। यह ऐसा विषय है जिस पर श्राप थोड़ां सा विचार करके रखें तो अच्छा हो। दुनिया में पब्लिक सेक्टर ग्राज चल रहा है। यह फास ग्रौर इटली में ग्रच्छा चल

श्री अधिवनी कमारी रासी भी इनकम टैक्स देता है। क्या आप उसको छट देने के लिए तैयार नहीं हैं? श्राज जो ब्लैंक मनी जैनरेट हो रहा हैं उसको रोकने के लिए कोई उपाय नहीं किये गये हैं । इसमें वित्त मंत्रालय में जो ब्युरोक्रेसी हैं उसके वेस्टड इंटेरेस्टस हैं। इनकम टैक्स आफिसर से लेकर अन्य जो लोग हैं, जिनके केसेज द्यापके पास द्याते हैं, वे सब इामें मिले हुए हैं। करोड़ों की सम्पत्ति इताज अफसरों के हाथ में हैं। हमारे देश में जो कालाधन बन रहा है उसमें बिजनैयान श्रीर ब्यरोकेसी क एक्सिस है और कहा तो यहाँ तक भी जाता है कि ाजनीतिज्ञ भी इसमें शामिल हैं। इस पर श्रापको कोई एक्शन लेना चाहिए था । ग्रापको इनकम टैक्स तिसिट 36 हजार और 40 हजार तक बढानी चाहिए थी और बड़े लोगों से आप जो टैक्स लेते हैं उसको राशनालाइज करना चाहिए थां जिससे ब्लैक मनी बनना बंद हो सके। कहा जदाहै कि हमारे देश में 80 हजार करोड़ का कालाधन है। एक प्रकार से यह एक पैरेलल इकनामी चल रही है। यह भ्राज की बात नहीं है। इस संबंध में जो भी कदम उठाये गये वे हाफ हार्टेड कदम थे। उसका कोई लाभ नहीं हुआ । मेरा निवेदन है कि आप कोई समूल योजना बनाइये और इनकम टैक्स के अन्दर कोई आम्लचल परिवर्तन करना चाहें तो वह भी की विधे। एक सुझाव यह भी श्राया था कि क्या इनकम देक्स रखना नितान्त ग्रावश्यक है ? यह कोई सोशलिस्टिक प्रणाली होगी या कैपिटेलिस्ट प्रण ली होगी जिसमें यह रखा गया है। लेकिन आज इलैक मनी जैनरेट हो रहा है। हमारे देश में बड़े-बड़े इन्नोमिस्टस बैठे हुए हैं, वित्त मंत्री हैं, बे इन बातों पर विचार कर देखें।

दूसरी एक समस्या जिसकी तरफ मैं ह्यान खींचना चाहता हूं वह तस्करों की हैं। हमेशा कहा जाता है कि हमारे देश में तस्करों हो रही हैं। वित्त मंत्री ने कई बार प्रश्नों के उत्तर में स्वीकार किया है कि लगभग 75 टन सोना प्रतिवर्ष तस्करों से ग्रा रहा है ग्रीर ग्ररबों रुपयों की दवायें ग्रीर जुग्न श्रा रही हैं। इनको वया किया गया है?

514

रहा है। यहां भी अच्छा चल सकता है लिकन इसके लिये आपने कोई ऐसी व्यवस्था नहीं बनाई है। हमें अपने पब्लिक सेक्टर में प्राफिट लाना होगा। इसके लिये मेरा कहना है कि उसमें आप मजदूरों को भागी-दारी दीजिये। हमारे यहां प्राइवेट सेक्टर में एक्सपेरीमेंट हुआ। कमानी टयूब का दिवाला हो गया, नहीं चली लेकिन उसे कई दो हजार मजदूर चला रहे हैं। जहां तक मेरी जानकारी है कि प्रांफिट में वह चल रही है। आप भी ऐसा करके देखिये। वर्कर्स को शेयर दीजिये परन्तु वह रिजल्ट अोरियेन्टेड हो। इस चीज को देखने की आवश्यकता है।

उपसभाध्यक्ष महोदय, एक दो विषयों की ग्रोर ध्यान देकर में अप नी बात समाप्त करूंगा । देश की ऋर्थिक उन्नति का ग्राबार ऊर्जा है, पावर है। लेकिन हमारे यहां पावर की णार्टेज है । 7 प्रतिशत, 8 प्रतिशत विजली की शार्टेज है । उपसभाध्यक्ष महोदय, यह वडे दर्भाग्य का विषय है कि इस देश के अंदर दो प्रकार की चीजें हैं। मैं एक जगह का उदाहरण देना चाहता हूं । उत्तर प्रदेश में एक झील है। उसके किनारे 6-7 पावर हाउस लगे हुए हैं। एक पावर हाउस की क्षमता 50 प्रतिशत है, दूसरे की 85 प्रतिशत और तीसरे की 110 प्रतिणत है। एक ही झील के किनारे के तीन पावर हाउक्षेज में इतनी भिन्नता है । इसलिये मैं सरकार से निवेदन करना चाहुंगा कि सरकार यह देखें कि एक में क्यों 50 है और दूसरे में क्यों 110 है। एन. टी. पी. सी. कुछ अच्छा काम कर रहां है लेकिन जो हमारी स्टेट इलेक्टी-सिटी बोर्ड हैं वे देश की एकानामी पर ्रकैंसर बनकर रह गये हैं । वे भ्रष्टाचार का केन्द्र बने हुए हैं । पावर एफोसेंसी नहीं है । अगर देश हित में ग्राप उनमें मुधार नहीं करेंगे तो श्राप जो चाहे कर लें देश का भविष्य नहीं सुधरने वाला है। ग्राप एक नहीं हजारों करोड़ रुपया कर्जा ले लें जब तक श्राप स्टेट इलेक्ट्रिसटी बोर्ड को सुधारने की सक्रिय योजना बनाकर काम नहीं करेंगे तब तक देश का कोई भविष्य नहीं है।

महोदय, श्राज मैं पढ़ रहा थां, प्रणव मुखर्जी ने कहा है कि 89 प्रतिशत गांबों में विद्युत चली गई है । बहुत अच्छी बात है, बड़ी उपलब्धि हुई हैं । पर कितने घरों में गई हैं, 25 प्रतिशत घरों में । ये श्रांकड़े बता रहे हैं कि यह उपाय जरूर है परन्तु उसकी हम घरों तक ले जाने में श्रममर्थ हैं । जिन लोगों के पास खाने के लिये रोटी नहीं है वे बिजली कैसे लगायेंगे यह सोचने की बात है।

श्रंत में मैं सुझांव देना चाहुंगा उप-सभाध्यक्ष महोदय कि प्रधानमंत्री कह रहे हैं, वित्त मंत्री कह रहे हैं कि देश पर संकट है, पेट बांधकर खाम्रो । लेकिन क्या ग्राप पेट बांधने के लिये तैयार हैं? मैं कहना चाहता हूं कि सरकार के कितने ही ऐसे मंत्री हैं जिनके पास एक बंगला, दो बंगल, तीन बगले, चार-चार **बंग**ले हैं और ऐसे कितने ही मंत्री हैं जिन्होंने 10 लाख, 15 लाख, 20 लाख अपने रीफर्निशिंग पर खर्च किया है। इसलिये यह जो आप कह रहे हैं यह आप गरीबों का अपमान कर रहे हैं कि टाइटेंड युवर वेल्ट । महोदय, हमारे देश में एक व्यक्ति हुआ है जिसने टाइट बेल्ट कराया है। उसके बारे में लोगों की राय थी कि वह ईमानदार व्यक्ति है, सात्विक जीवन व्यतीत करता है। 1965 के युद्ध में जब देश में संकट उत्पन्न हुआ तो उसने कहा कि श्राज श्रमेरिका आर्म टिवस्टिंग कर रहा है। पी. एल.-480 के अंतर्गत जो हमको गेहं दे न्हा है उस पर शर्ते लगाई जा रही हैं । अगर देश साथ दे तो हम उनसे मुक्ति पा सकते हैं। हम सब एक बार सोमवार को अनाज खांना बन्द कर दें, यह उसका उपाय है। सारे देश ने इसको स्वीकार किया । क्या इसी प्रकार का नेतृत्व आप देश को प्रदान करने की क्षमता रखते हैं ? अपने व्यवहार को सुधारिये, नहीं तो ग्राज हम ग्रुप सेवन की गुलामी की ग्रोर चलते जा रहे हैं (समय की घंटी)

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): The time is running out of our hands.

SHRI ASHWANI KUMAR:, I will conclude only in one minute.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): You have already taken 5 or 6 minutes in excess.

SHRI ASHWANI KUMAR: में आपने दो निनट का समय मांग रहा हं। कभी कभी धप इनायत कर देते हैं इसीलिए ग्रापसे कह रहा हूं। जो नीतियां हैं हम सात इंडस्ट्रियल नेशंस की गलामी की स्रोर बढते जा रहे हैं। सन 1947 में हमने आर्थिक स्वाधीनता प्रदाकी थी। जिस ढंग से हम प्राजकी नि ियां ला रहे हैं, मुझे यह लगरहा है कि हम वाशिगटन की आर्थिक गलामी की ग्रोर बढ़ रहे हैं। यह बजट देश की श्रार्थिक गुलामी की घंटी बजा रहा जो हमने कुछ तरीके बताएं हैं उनसे श्रनुसार चल कर श्राप इसको रोक सकते हैं। स्वाघीनता को लाइये, स्वावलम्बन को लाइये, सादगी को लाइये लोगों को लगे

that there is transparency of character with the Government which is running.

श्राज वलार गो आफ अयार्टी हो रहा है। इसको अगर आप रोक सकते हैं तो इसको रोकिये। आपके सामने ब्राजील श्रीर अर्जनटीना के उदाहरण रखे गए हैं हैं। अगर आपको विदेशी उदाहरणों से सीखना हो तो मैं यह कहूंगा कि सन 1947 में जब हम स्वाधीन हुए तो साहूकार थे। जर्मनी और जापान की फैक्टरी की एक एक इंट उठा कर इंग्लैंड, अमरीका और रूस ने गये। आज 40 साल के बाद वही जर्मनी और जापान दुनिया को डंके की चोट पर आधिक चनौती देरहा है।

Deutsche Mark and yen are more powerful than dollar and pound.

अगर आप अपना सकते हैं तो वह रास्ता अपनाइये । उन्होंने टाइटनिंग आफ वेल्ट किया, सेविंग की । बड़े से बड़े नेता ने जनता के सामने उदाहरण प्रस्तुत करके दिखाया । मेरे कुछ सिबों ने बताया जो सात-प्राठ साल बाद जर्मनी गये कि वहां के चांसलर और मजदूरों ने कोट में पेबंद लगाए, पैंट में पेबंद लगाए और नये कपड़े नहीं सिजबाए तथां लेविंग-करके देशा का नविन्मीण किया ।

उपसभाध्यक्ष महोदय, ग्रगर हम को देश को बचाना है तो हमें खन पसीना एक करके इस देश का आर्थिक निर्माण करना पहेगा। जो ग्रपव्यय हमने किया है, उस पर रोक लगानी पड़ेगी । जब तक रेक नहीं लगाएंगे ग्रौर बाहर से कर्ज हेकर 'ऋणम इत्वा घतम पिवेत' की नीति पर चलेंगे तो आने वाली पीढ़ियों को हैं कर्ज में डवोते जायेंगे । मेरा ग्रापके माध्यम से साकार से निवेदन है कि बड़े संकट की स्थिति में श्रापने शासन की सम्भाला है, देश को गलामी की तरफ न ले जा कर स्वाधीनता की ग्रोर ले जाने के लिए कदम उठयें तब हम बजट का समर्थन करेंगे, अन्यथा नहीं । आज का बजट गुलामी का बजट है, इसल्एि मैं इसका विरोध करता हं

YASHWANT SHRI (Bihar): I have a point of clarification. I had raised a matter in this House during Zero Hour and the Minister of State for Parliamentary Affairs had stated that, he would try and come back to the House with full facts by today. I would like to know from the Government as to what has happened to that matter, whether they will come back with full facts to the House today, about Mr. Dixon's suicide and Mr. Rajiv Gandhi's murder case. Will somebody from the Government react and tell us what exactly we are in for? We must know because we have to make our programme accordingly.

SHRI V. NARAYANASAMY (Pondicherry): Today morning the hon. Minister of State for Home Affairs said that after collecting all the information he possibly will come to the House. He did not commit for today. (Iterruptions)

SHRT YASHWANT SINHA: Mr. Narayanasamy can't say anything on behalf of the Government. I do not know whether he has been promoted. Have you been inducted in place or Mr. Rama Murthy? Are you... (In-terruptions) Have you taken over in place of Mr. Rama Murthy? There

are Ministers present in the House and they can answer.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Narayanasamy, you are not expected to say anything on behalf of the Minister. The Minister is there. He will react. Please take your seat. (Interrup-Rsns)

SHRI V. NARAYANASAMY: I am just telling what happened in the morning. (Interruptions)

SHRI YASHWANT SINHA: I want to know, is the Minister coming back with the reply today with full facts? Is he making a statement today or not? This is a thing in which the whole House is interested in knowing

वित्त मंत्रांलय में राज्य मंत्री (श्री दलवीर सिंह) : पार्लियामेंटरी श्रफेयर्स मिनिस्टर ने यह रिक्टेस्ट किया थां उस ववत उपसमापित महोदयः भी यहां थीं, कि जब फैक्टस एंड फिगर्ज श्रा जाएंगे उस श्राधार पर उसको यहा रखा जाएगा ।

श्री यशवण्त सिंहाः उन्होंने यह कहा था कि वे श्राज भी प्रयास करेंगे ग्राने के लिए। श्रागर ग्राज संभव नहीं होगा तो कल श्रवश्य करेंगे। में यह जानना चाहता हूं कि श्राज वे इस स्थिति में हैं या नहीं हैं? ग्राज वे इस स्थिति में हैं (व्यवधान) श्रध्या नहीं, वे बतायें कि ग्राज करेंगे, कल करेंगे। ये क्यों नहीं बता रहे हैं कि श्राज करना हैं, कल करना है। सरकार में कोई नहीं है जो यह बात बता सकता है कि ग्राज करना है या कल करना है।

श्रो दलकोर सिंह: वह प्रयास जारी है। ग्राज नहीं तो...(व्यवधान)

SHRI V. NARAYANASAMY: Our Government is more efficient than your Government.

SHRI YASHWANT SINHA: That is what you are saying here every

day. And Mr. Narayanasamy, we are seeing here three or four parliamentary *faux pas* a day. That is your record.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): The Government has taken note of the point and the Parliamentary Affairs Minister will come and inform the House.

श्री श्रिश्वनी कुमार : मेरा यह नि-वेदन होगा कि आप कोई समय बांध दें 15 सिनट या अधा घंटा जिसमें कि आकर ये सूचित करेंगे ताकि उस हिसाब से हम भी अपना कुछ प्रोग्राम बन यें श्रीर इंतगर कर सकें।

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): He will inform the House in what position he is now.

SHRI ASHWANI KUMAR: Where is he? He is absent.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): He has to collect the information and he will then come to the House.

SHRI ASHWANI KUMAR: Is he coming today or tomorrow? Let him tell us within half an hour. It is my request. You ask the Parliamentary Affairs Minister to come within half an hour to take the House into confidence as to what he is going to do. We are not dictating as to what he should do. Let him take us into confidence.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Okay. I shall ask the Parliamentary Affairs Minister to come and inform the House. Now, Shri S. S. Ahluwalia. I know you can speak very efficiently for hours together and with all merit. But we have very little time in our hands. I know this also that you can be very brief even with all the heavy thoughts.

SHRI S. S. AHLUWALIA (Bihar): You know all my qualities, Sir.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Knowing all your qualities, I hope that you will be very brief...

SHRI S. S. AHLUWALIA: I will be very brief, Sir.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA):...and you will conclude within the time allotted.

SHRI S. S. AHLUWALIA: The Budget is very big, Sir.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Your speech will prove your efficiency, how brief you could be.

श्री श्रीवनी कुमार : पालियामेंट्री श्रअफोयर्स मिनिस्टर या गये हैं। श्रगर वे रिएक्ट करना चाहते हैं तो हम लोग प्रसन्तता में सुनना चाहेंगे।

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Minister, Shri Yashwant Sinha and others want to know what information you could collect.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, I told the House in the morning that I am making efforts to get the information from Coimbatore about the question they have asked. If I am able to get all the information today, I will come before the House. I have not received all the necessary information yet Sir, I cannot make it now.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): So, today you are not going to make?

SHRI MENTAY PADMANAB-HAM: You are not going to make any statement today?

SHRI M. M. JACOB: No.

SHRI MENTAY PADMANABHAM: Tomorrow?

SHRI M. M. JACOB: Subject to the collection of the information. I am collecting the information.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please collect the information. And after collection, you inform the House.

SHRI MENTAY PADMANABHAM: You are not serious about the investigation.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Now, Mr. Ahluwalia.

श्री सुरेन्द्रजीत सिंह ग्रहल्बालिया : उपसभाध्यक्ष महोदय, जनरल वजट पर अभी यहां बैठकर में जो भाषा सूत रहा था वह भाषण सुनते सुनते मैं सोच रहा था कि सोये लोगों को जगाना जरूरी है..(**व्यवधान**) जो जागते हए सो रहे हैं उन्हीं को जगाने की कोशिश में हं क्योंकि जब उन्होंने कुछ मंत्रियों, पदाधि-धिकारियों और नेज़ुओं के नास पर श्रारोप लगाये कि उनके सकानों को जरा देखें तो मैं उसी वक्त उठकर कहना चाहता था कि इपया सुन्दर लाल पटवा का घर भी जाकर झांक कर देख लेते। सुन्दर लाल पटवा के क्रियाकलाप भी जरा सुन लें ग्रौर उन पर कुछ कार्यव ही कर लेते तो मैं शायद ज़तार्थ हो जाता और इस देश की जनता भी जार्थ हो जाती कि इनकी कथनी भीर करनी में कोई फर्क नहीं है, ये जो यहते हैं वह करते हैं।

श्री श्रीस्वती कुमारः चला जाए। देख लिया जए। चलिए, देखने के लिए हम तैयार हैं...(च्यवधान) वे देखकर अये हैं उनके परम मिलों में से हैं।

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): The person who is not present in the House should not be referred to here.

SHRI S. S. AHLUWALIA: Sir, he is a Chief Minister. I belong to the Council of States.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Confine to the Budget.

SHRI S. S. AHLUWALIA: Don't take wrong brief.

SHRI ASHWANI KUMAR: Are you passing aspersions on the Chair? i

SHRI S. S. AHLUWALIA: I am not passing aspersions on the Chair. If wrong information is given, it is wrong.

श्री अश्विनी कुमारः उन्होंने किसी का नत्म नहीं लिया। चोर की दाढ़ी में तिनका। (व्यवधान)

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): I request the Members to confine their speech to the Budget and not make any irrelevant statement which can provoke other Members.

श्री हैच. हनुमनतप्पाः टोका-टोकी तो पालिय मेंट्री डिसक्शन का सिस्टम है। वह टोका-टोको करें ग्रीर हम लोग चुप रहें, यह नहीं होगा। (व्यवधान)

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): When your turn comes you speak. You should riot interrupt.

SHRI H. HANUMANTHAPPA: Mr. Ashwani Kumar spoke about the Ministers of Congress Government. How are the BJP Ministers behaving? Is it wrong?

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): No interruptions. To make interruptions is not a parliamentary practice.

SHRI ASHWANI KUMAR: No... (Interruptions).

्डनकेपास तीन बंगले हैं, अरंप भी जानते हैं और मैं भी जानता हूं। (अथअधान) SHRI S. S. AHLUWALIA: Mr. Hanumanthappa, I don't need any

अगर सदन सिर्फ जनरल बजट पर ही सीमित रहता और अपने सीम ओ में बांध कर ही चर्चायें होतीं, तो शायद इस संविधान में अधिकारों की रक्षा करने वाले मंदिर से जो आदेश निमलते, वह पालित होते। पर इनकी परम्परओं को किसने तोड़ा है? इनकी परंपरओं को किसने धराशायों जिया है? िसी सदस्य के फिल फ बात करने से पहले यह सोचने की भी जरूरत है।

राष्ट्रीय बजट पर चर्चा करने हम ग्रा तो रह हैं, पर उससे पहले हम जो राष्ट्रीय समस्य ग्रों को सामने नहीं रखते हुए हमने दूसरी राष्ट्रीय समस्य में खड़ी की हुई हैं, सारे विश्व का ध्यान उन समस्य ग्रों की तरफ है, सरी सरकार का ध्यान उन समस्य ग्रों की तरफ है, जिससे अगर पूरी तरह से उनको कोल्ह्र में डाल कर चलाया भी जाए, तो तेल गहीं निकलता, सिंफ समस्य में निकलती हैं ग्रीर वह समस्य एं खड़ी करने वाली पार्टी है—भारतीय जनना पार्टी, जिसने हमारे मुलक में राष्ट्रीय सनस्य ग्रों की एक बाढ़ लाकर सामने खड़ी कर दी है। ...(व्यवधान)

श्री अश्विनी कुमार: 42 सल में हम ने राज करके गराबी लाई है और कर्जा बढ़ाया हैं यह आप स्वीकार कर रहे हैं, तो हम स्वीकार कर लेत है।

श्री सुरेन्द्रजीत सिंह श्रहलुवालियाः श्राज देश में क्षत्रीयवाद की बात विसने उठाई, श्राज देश में जातीयवाद की बात किसने उठाई, श्राज देश में जातीयवाद की बात किसने उठाई है, श्राज देश में जांत्रदायवाद की बात किसने उठाई है? श्राज देश में एक-एक घर के श्रंदर पार्टीशन की दहलीज या एक दहलीज पर जो दीवार खड़ी की है—हिंद्र श्रांग सिख की, सिख श्रींग मुसलमान की, मुसलमान की श्रांग हिंद्र की, वह कीनसी पार्टी है। कीनसी पार्टी वहती है कि गर्व से कहो कि मैं हिंद्र

[श्री सुरेन्द्रजीत सिह अह्लूबालियां] हृ? की असो पर्टी है जो जहती है—— "जो हिंदू हिं। में जान करेगा, वहीं देग पे राज करेगा"? वह की तसी पार्टी है, यह जिसकी पर्टी है?

श्री रफीक श्रालम् (बिहार): पूरी कंट्रीको खत्स सर रहे हैं।

श्री सुरेन्द्रजीत किंदु श्रह्तुवालियाः क्या में उत्त पर्टी का लडस्त हूं ? राष्ट्रीय सनस्य श्रों का श्रम्बार लगा डाला है इन्होंने बाट की सन्ताचना करने से पहते कम से कन अपनी तस्वीर शीशों में देखें कि हमारे बेहरे किस तरह से लहु में रंगे हुए हैं।

श्री श्रश्चिनी कुनार: 1984 में हमीं ये यह हिन्द्र-लिख र यट जरवाने के लिए। ...(व्यवधान)

श्रो सुरेन्द्रजीत तिह श्रहतुवालियाः वह िसने सरवाये हैं? ...(व्यवधान)

श्री श्रश्चिती कुमारः प्रा करिए ना। ... (व्यवधान)

श्री सुरेन्द्रजीत तिह श्रह्तुवालियाः वह हनको बच्छो उत्ह संनलून है।

श्री प्रश्विती सुनार: इंकायरी रिपोर्ट देखो, उत्तपर एक्स: लो। ...(व्यव-धान)

श्री सुरेन्द्रजीत सिंह श्रहसुवालिया: इंक्व यरी स्पिटं यह एहती है कि दिल्ली का हर दूलरा घर जनसंघ का है, भारतीय जनका पर्टी का है और अप गर्व से यहते हैं अप 1984 में कहां थे?

श्री ग्रश्विनी कुमारः हसने सहायता की थी। ...(व्यवधान)

श्री मुरेन्द्रजीत विह श्रहलुवालिया: बी.ज.पी. का कोई एप भी कार्यवर्ती खड़ा होतर यह दे कि मैंने विसी लिख की गर्दन बटने में बचाई थी तो मैं उस बी.जे.पी. के कार्यगती का लिए सोने से महवा दुंगा। श्री अश्विती कुमार: हमारे चार वार्याती विवेते मारे गए हैं, 4 कार्यविती विवों को बवाते हुए सारे गए हैं। कहिए, तो नाम ले दूंगा?

डा. रत्नाकर पाण्डेय: आप लोग देशव्यापी दंगा अराना चहते हैं?

श्री ग्रहिवनी कुमार: वंगे ग्रापने करवए हैं। सन् 1947 में हुए। ... (व्यवधान)

े डा. रस्ताकर पाण्डेय: गुरुहारे में ग्रंथ साहब को प्रणास करने जाने वाले जो याता थे उतको ग्रापने बसों से उतार करके गोली घरवया ग्राप ग्राप बात करते हैं...(व्यवधान) श्रापकी सरकार देशक्य पी दंगा कराना चाहती है।... (व्यवधान) क्या मुसलसानों को हिन्द मह स गर में डुबोएंगे, बंगाल की खाड़ी में डुबोएंगे,? मुसलसान इत्पसंख्यद वहां ज एगा, सरदार कहां जाएगा? (व्यवधान)

श्री सुरेन्द्रजीत सिंह ग्रह्लुवालियाः मैं तो बड़े श्रांतड़े इंट्टे करके लाया था।(व्यवधान)

श्री ग्रश्विनी कुमार: हमने कैबिनेट विक्तिस्टर उत्तर प्रदेश की सरकार में सरदार को भी बनाया है और मुखलबान को भी बनाया है।

डा. रत्नाकर पाण्डेयः वह कागज के फून की तरह श्रापने बना रखा है नेग जो इन सदन का मुसलकान, असलो फूल नहीं है। ...(व्यवधान)

श्री सुरेन्द्रजीत सिंह श्रहलुबालिया: उपलगाध्यक्ष जो, श्रभी जो व तव्य सामने रखा गया, मैं निछले हफ्ते पीलीभीत घूस कर अया हूं, जहां इनकी सरकार चलती है। 29 जून को जो याली गुरू गोविन्द जिह के जन्म स्थान पटना साहिब का दर्शन करने गए और 2 तथा 3 तारीख को पटना साहिब गुरुद्वारे में वे 25 आदमी सराय में रहे। उसकी फोटो कापी मेरे पास है। वहां की सराय की जो लिस्ट है, जो रिजस्टर है उसकी फोटो

कापी मेरे पास है। 5 से 8 तारीख तह वह बांदेइ वाहिब सब खंड हज्र साहेब गुरु ल हिंच को जो समाधि है वहां दर्शन करने गए। वहां के रिकस्टर की भी फोटो जलो मेरे पास है जो यासी गए। उसके बद इंदौर होते हुए खालियर होकर बंडी छोड गुरुद्वारे ग्व लियर किले में दर्शन करके 12 न रीख पुबह कचल घाट पहुं वे। वहां इनके हिलायती वह सुपरिटेंडेंट पुलित, जो अपने कार्यकलापों के लिए मशहर है, जिन्होंने मलियाना में कुछ नी बवानों को मार कर उनके पैरों के साथ बाल के बोरे और पत्थर बांध कर उन्ह नहर में फिकवा दिया । जब बीस-बीस दिन बाद उनकी लागें फुल कर अपर ब्राई तब वे पहचाने गए[ँ]। वह विषाठी, एस. पी. जिसके दिस ग में एक जनन है, जो इनको उसी पार्टी का सदस्य है, जो कहती है कि गर्व से कही, मैं हिन्दू हं।

श्री अश्विनो कुनार: वहां किसका राज या, आपने उस पर कोई एक्शन लिया?

श्री सरेन्द्रजीत सिंह ग्रहलुवालिया : एक्यान तो हम ले रहे थे, इसका एक्छन विदड़ां किसने किया ?

श्री अश्विनो कुनार: गुरदासपुर का एस. पो. बता रहा है कि ये आतंकवादी थ ।....(व्यवधान) जरा उसको भी पड़ लो । अब तुम हो ने उसे एस. पी. बना कर पीलीभीत में रखां हवा है। . . . (व्यवधान)

श्री प्रेरेन्द्रजीत तिह शहलुवालिया: इस घटना के 15 दिन पहले उत्तर प्रदेश के मख्य मंत्री कल्याण सिंह महोदय ने यह सारे केस विदड़ा किए और 12 तारीख को इनको सुबह दस बजे कचलाघांट में बस से उतार कर जीप में बिठां लिया और रात को तीन हिस्सों में बांट कर मुठभेड़ दिखा दिया । उपसभाध्यक्ष महोदय, आज तक उनकी लाशों को पहचानने वाला कोई नहीं पहुंचा ग्रौर उनकी लागे जला दी गइ। श्राज तक पीलीभीत के जो नरिन्द्र सिंह ग्रीर लखाविन्द्र सिंह हैं, उनके घर में

धाज तक उत्तर प्रदेश प्रशासन की हिम्मत नहीं हई कि जाकर कहे कि आपके बच्चे भी इसमें मारे गए हैं। श्रापने किससे मुठभेड़ की ? तीर्थ यात्रियों के साथ. जिनके पास आम काटने के लिए चाक तक नहीं था और छाप कहते हैं कि इस देश में सरकार चलाना चाहते थे। श्राप ऐसी सरकार बनाना चाहते हैं?

श्री अश्वनी कुमार : हमने तो जडी-णियल इंक्वायरी घोषित कर दी है। आपने 1980 से 1990 तक क्या किया है, जरा उसे भी देख लीजिए। पंजा**ब** के बेटों को श्रापने क्या बना दिया ? श्रापने उन्हें खांलिस्तनी बना दिया है। श्राप अतिकवादी बना रहे हैं। हम तो आपके आए हैं।...(ध्यवधान) पाप धोने

डा॰ रत्नाकर पाण्डेय : ग्राप राम मंदिर में जाकर नाटक मत की जिए।

श्री धरिवनी कुसार : श्राप नाटक कर रहे हैं।

डा० रत्नाकर पाण्डेय : राम मंदिर के नाम पर जनता को अरगला रहे हैं।

श्री अश्विनी कुमार : ग्राप भी नहीं बरनलाइए, फैक्टस बताइए।

डाः रत्नाकर पाण्डेय: ग्राप जो कार्य कर रहे हैं, वह देश को तोड़ने वाला है।

श्री अश्विनी कुमार: सन 47 में श्रापने ही देश को तोड़ां है।

THE VICE-CHAIRMAN NAGEN SAIKIA): Please don't enter into arguments.

श्री सुरेन्द्रजीत सिंह श्रहलुवालिया: उपसभाध्यक्ष महोदय, इन्होंने 1952 से कांग्रेस का इतिहास पढ़ां। नेहरू जी के जमाने से बजट को खींचते ग्राए । मैं इनका बजट भाषण सुन रहा था। महोदय, इस मुल्क को आजाद करने वाले जो स्वतंत्रता संग्रांम सेनानी थे, चाहे जिन्होंने फांसी के फंदे चूमे हों, चाहे काले पानी की सजा काटी हो, चाहे कामागता-

[श्री सरेन्द्रजीत सिंह अहलुवालिया] मारू जहाज पर चढकर श्राए हों ग्रौर शहीद हो गए हों--उन सब का सपना कुछ ग्रौर था। यदि उसे बापू के शब्दों में, राष्ट्रियता के शब्दों में एक वाक्य में कहें तो वह सोने का भारत बनाना चाहते थे। पर यह किसी एक दल को बर्दाश्त नहीं या ग्रौर वही दल ग्राज भी इस चीज को बर्दाश्त करने के लिए तैयार नहीं है कि यह भारत, स्वर्णिम भारत हो, इस भारत का इतिहास स्वर्णिम ग्रक्षरों में लिखा जाय, इस भारत का भारतीय, सिर ऊंचा करके घम सके । आज भी यह **बर्दाश्त** नहीं है। यही कारण यां कि गांधी जी को पैर छुने के बहाने, पैर छुते हुए उनको गोली सार दी गयी। महोदय, भांग्य की विडंबना देखिए कि यह वही ताकतें हैं, ये वही लोग हैं जिन्होंने भारत को, स्वणिम भारत बनने से रोका है ग्रीर आज जब राजीव गांधी श्रात्म-निर्भरता की बात करते थे, तो उसी तरह पैर छने का बहाना बनाकर राजीव गांधी की भी हत्या की गयी । इन ताकतों में आज भी कोई फर्क नहीं क्राया है।

उपसभाध्यक्ष महोदय, इस पूरे देश को अगर में अपने परिवार के रूप में देखं तो किसी भी परिवार की प्रोग्नेस, उसकी प्रास्थिरिटी, उस परिवार में **शांति**. उस परिवार में संपदा तभी क्रा सकती है जब कि परिवार में एकता हो, जब परि-वार एक हो, एक होकर खड़ां हो तभी वह बिविष्ठ परिवार बन सकता है। महोदय, गांव में लोग घबराते हैं कि वह परिवार बलिष्ठ है क्योंकि एक है। पर उस परिवार को तोड़ने की सबसे तेज कोशिश, 1947 से जब श्राजादी मिली तभी से एक तरह से शरू कर दी गयी। किसी ने हिंदू महासभा बना ली और नारेलगाना गुरू किए । "हिंदी, हिंदु, हिंदुस्तान" के नारे लगे ग्रौर लोगों को गुमराह करने की ग्रीर इस मुल्क को कमजोर करने की कोशिश जारी रही। पर श्राजादी के बाद जो लोगों में देश प्रेम की भावना थी, उस कारण देश इन सा**र**ी चीजों कमजोर कर अपने पथ पर अग्रसर होता रहा ।

उपसमाध्यक्ष (प्रो० चन्द्रेश पी० ठाकुर) पीठासीन हुए ।

SHRIMATI MIRA DAS (Orissa): It is a budget speech or about history?

SHRI S. S. AHLUWALIA: When we are taking about the Budget, we should know the history. A man, in this country, is known by history only.

श्रादमी कृता भी खरीदने जाता हैतो उसकी पिडिग्री पूछता है।

डा० रत्नाकर पाण्डेय : ग्ररे भाई भजन सुनाम्रो ।

श्री ग्रश्विनी कुमार: बजट की पिडिग्री पर आ जाइए।

उपसमाध्यक्ष (प्रो० चण्ड्रेश पी० ठाकुर) : श्रामे बोलिए श्रहलुवालिया जी।

श्री सुरेन्द्रजीत सिंह ग्रहल्वालिया : श्रगर ग्राप भजन सुनना चाहते हैं तो वह भी सुना देता हं क्योंकि मैं प्रवचन भी कर सकता हं।

उपसभाष्ट्रयक्ष महोदय, मेरे कहने का मकसद यह है कि राष्ट्रीय समस्यओं का सामना करने के लिए एक बलिष्ठ और एकजट भारत चाहिए।

पर वह एकजट भारत होने नहीं दिया । कहीं तो किसी ने नाग लगाया कि मैं हिंदु है, किसी ने नारा लगाया कि मैं मुसलमान हं, कोई सिख है, तो कोई ईसाई है। हालत उससे भी बदतर हो गई जब नारा लगने लगा कि मैं बंगाली हूं, मैं बिहारी हूं, मैं ग्रसमी हूं, मैं पंजाबी ह, में उड़िया हूं, मैं तिसल हूं, मैं कन्नड़ हू, में ब्रांध्रा का हूं, में मगठी हूं, मैं गुजराती हूं। इस तरह के नारे जब लगे तो देश और कमजोर होने लगा। आखिर यह सब क्या है ?

मान्यवर, ग्रगर एक ग्रादमी का जो शरीर है, उसका हर ग्रंग कहने लगे कि में अलग हूं और प्राण से अलग होकर बात करने लगे तो उस प्राण-विहीन संग का क्या श्रस्तिस्व है ? श्राज हमारे वेश की

ग्रवस्था वही है । बजट चाहे जैसा हो, उस बजट को चलने कौन देज है ? श्राण देखें, पालियामेंट में प्राथिरटी क्या है ? प्राय-रिटो यह नहीं हैं कि ग्ररबों का बजट चार दित में पास कर दिया जाता है, रात के ग्रंधेरे में पास कर दिया जाता है. चाहे सरकार किसी की रहे । चार-पांच मेमबर बैठकर पास वार देते हैं । क्यों ? क्योंकि प्रायरिटी आज क्या हैं ? प्रायरिटी टेरारिज्स है। प्रायरिटी क्या है ? कम्य्-निलिज्म है। प्रायिख्टी क्या है ? सेपर-टिज्म है। प्रायिग्टी क्या हैं? लॉए०इ म्राडर है। प्रायिटी यह नहीं है कि गांव के लोगों को पानी मिला है या नहीं मिला है ? प्रायरिटी यह नहीं है कि स्कूल में बच्चे जाते हैं तो वहां शिक्षिका जाती हैं या नहीं जाती है। प्रायिग्टी यह नहीं है कि ग्रगर स्कूल के नाम पर ग्रन्दान • दिया जाता है तो वहां वाकई में बिल्डिंग है या नहीं है । प्रायिन्टी यह नहीं है कि उस स्कूल में ब्लेकबोर्ड है या नहीं है। प्रायगिटी यह नहीं है कि स्कल के बच्चों को किताबें मिलती हैं या नहीं मिलती हैं ग्रौर उस बच्चों को जोरोज का नून-मील देने के लिए पैसा जाता है तो उनको खाना पहुँचता है या नहीं पहुँचता है। यह प्रायिरिटी नहीं है। भ्राप भ्रपने विवेक से पछें कि कितने दिन धापने इन चीजों पर चर्चा सदन में किया है ! कितनी ही मिनस्टरीज एसी हैं, जिनके बारे में सदन में चर्चा ही नहीं हुई है। कितनी बार ग्रापने चर्चा करके देखा है कि वाकई यह प्रायरिटी है या वह प्रायरिटी है ? प्राय-रिटी है, मैं देखता हूं, जीरो ग्रावर में पूरा हाऊस भरा रहता है ग्रीर जब रेल बजट का भाषण हो रहा था, रेल बजट णस हो रहा था तो सिर्फ सात सदस्य थ हाउस में । फिर ग्राप प्रायरिटी कैसे मान रहे हैं ?

उपसभाध्यक्ष महोदय, जब तक हम ग्रपना नेशनल करेक्टर नहीं बनाएंगे, जब तक ग्रपने ग्रापको हिंदू, सिख, ईसाई, मुस्लिम बोलने से छोड़कर ग्रपने ग्रापको भारतीय नहीं कहेंगे तब तक इस बजट की महत्ता हमारे सामने कुछ नहीं है क्योंकि हम ग्रंकुश नहीं लगा सकते हैं, हमारे में हिम्मत नहीं है कि हम करण्यान रोक सकें

क्योंकि हम व्यस्त हैं ग्रपने कार्यकलायों में, भ्र<mark>पनी राजनीति में</mark> । जब तक हम यह नहीं सोचेंगे कि कैस राष्ट्रीय संपदा, राष्ट्रीय ग्राय, राष्ट्रीय संपत्ति की रक्षा की जा सकती है, जैसा कि अभी हम कह रहे थ कि ब्लेकमनी निकालने के लिए यह वाईसवीं बार, तेईसवीं बार चांस दिया गया है, मेरा वहने का सतलब है कि जब तक हमको यह पता नहीं होगा कि राष्ट्रीय संपत्ति श्रीर राष्ट्रीय बाय इससे एफ़क्टेड होती है तब तक इस तरह के चोर रहें गे ही और इस तरह के टैक्स-इवेशन करेंगे ही। तो हर चीज के लिए जरूरत है राष्ट्रीय चिन्ह्य की ग्रीर वह राष्ट्रीय चरित्र जब तक नही आता तब तक आण राष्ट्रीय ग्राय नहीं बढ़ा सकते, राष्ट्रीय ध्यय नहीं रोक सकते । इन सब चीजों के लिए राष्ट्रीय चरित्र बनाना पहेगा ग्रीर वह गष्टीय चित्र हमारे पास नहीं है। ग्रब माननीय सदस्य उठकर चले गए, ग्रपना भाषण दे दिया ग्रीर चले गए। उनको जवाब कैसे दें ?

उपसमाध्यक्ष (प्रो॰ चन्द्रेश पी॰ ठाकुर) : टक्नीकली वह सुन रहे हैं। ग्राप भ्रपना भाषण करते रहिए।

श्री मुरेन्द्रजीत सिंह ग्रहलुवालियाः राष्ट्रीय चरित्र का जब तक गठन नहीं होगा, तब तक हमें राष्ट्रीय महत्व का पता नहीं लगगा ग्रीर जब तक... (व्यवधान)

श्रीमती कमला सिन्हाः (विहार) श्रीस्वनी कुसार जी मैदान छोड़कर चले गए हैं।...(व्यवधान)...

> डा रत्नाकर पाण्डेय: ग्राप तो बैठी हैं।

श्रीमती कमला सिन्हाः हम तो बैठी रहेंगी।

श्री सुरेन्द्रजीत सिंह श्रहलुवालिया । उपसभाध्यक्ष महोदय, यह मेन मुद्दा है बजट का कि जब तक हम ऐसा चरिन्न नहीं बनाएंगे तब तक यह हमारे लिए श्रांककों का एक पुलिन्दा ही है श्रीर इस

श्री सरेन्द्रजीत सिंह अहल् वालिया। द्यांकडों के पुलिन्दे में, भल-भुलैया में कुछ नहीं है। यह मोटे-मोटे बजट के पेशर ग्रीर हमारी विजनेस एडवाइजरी कमेटी का निर्देश कि चार दिन के ग्रांदर इसका फैसला कर देना है, चार की बजाए श्रमर तीन में हो जाए तो वह भी कर देना है । तो इसका कोई फायदा नहीं है, इसको समजने की जरूरत है क्योंकि हम बजट का तो यहां फैसला करते हैं पर गांव में बैठे इंसान को पना ही नहीं कि उसके बलाक के लिए किवना पैसा सैंक्णन हमा है, वहां एक्सिल हसबेंडरो के लिए कितना पेता या रहा है या पीने के पानी के लिए या स्कूल के लिए या अस्पताल के लिए कितना पैसा का रहा है ? उसे तो पना ही नहीं लगता श्रीर वह पैसा ऊपर ही

श्रीमती कमला सिन्हाः ग्राप ही की जेव में आ रहा है।

ऊपर दुसरे की जेब में चला जाता है

फ्रीर जब वहां पर निरीक्षण विद्या जांदा है तो शाया जाता है कि वहां तो स्कृत

है हो नहीं, यहां तो नलक्प है ही नहीं।

...(व्यवधान)... मैं कह रहा हूं

कि राष्ट्रीय चरित्र जिनका नहीं है, उन्हीं

की जेब में जा रहा है, वह मैं भी हं,

ग्राप्त भी हैं।

श्री **पुरे**त्वजीत सिंह श्रहतुवालियाः ^हंतो कह रहा है कि मेरी ग्रीर श्रापको, दोनीं की जेव में जा रहा है।

उपसमाध्यक्ष (प्रो० चन्द्रेशपी० ठाकुर) : ग्रहलुवालिया जी, आपसे श्रनुरोध है कि ग्रमना भाषण जारी रखिए।

श्री नरेश सी० पुगलिया (महाराष्ट्र) : ग्रभी बजट पर तो शुरू ही नहीं किया है।

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया :
ग्रभी तो वार्म-अप हो रहा हूं । उपसभाध्यक्ष महोदय, मैं इस वजट की बहुत
ज्यादा ग्रालोचना या समालोचना के चक्कर
में नहीं पड़ना चाहता क्योंकि इन श्रांकड़ों
के हिसाब में मैं नहीं पड़ना चाहता क्योंकि
ये ग्रांकड़ें ऐसी चीज हैं जो ग्रादमी को
कन्पयूज करने के सिवाय ग्रीर कुछ नहीं
करते । मार्च के बाद डिबेल्युएशन हुग्रा

रुपए का ग्रौर डिवेंल्युएशन होने के बाद उसका सबसे ज्यादा फर्क पड़ा है, मैं आंकड़ों में क्यों नहीं पड़ना चाहता यह बना दूं, क्योंकि मेरी समझ में नहीं आया, हो सकता है मंत्री जी को नमझ आया हो । उपसभाष्ट्रयक्ष महोदय, थोड़ां सा ध्यान देंगे ग्राप !

्डपत्रभाध्यक्ष (प्रो> चन्द्रेश पी० ठाकुर).—े हां । मैं ध्यान दे रहा है ।

श्री **सुरेन्द्र**कीत विह श्रहलुवालिया श्राप कहते हैं कि आपको एडरेस करूं.: श्राप उभर देख रहे हैं।

उपसमाध्यक्ष (प्रो चन्द्रेस पो ठाकुर) : नहीं. सुन रहे हैं। ... (व्यवधान)... आवाज इननी चुलन्द है क कोई चारा ही नहीं है. मुनना ही पड़ेगा।

श्री मुरेन्द्रजीत सिंह श्रह्मुवालिया : उपसभाष्ट्रक्ष महोदय, धेंने कहा कि श्रांकड़ मेरे को कम समझ श्राते हैं । श्राप इकानामिस्ट भी हैं, मेरे को तो समझ में नहीं श्राए । मार्च में...

उपसमाध्यक्ष (प्रो॰ बन्द्रेश पी॰ ठाकुर) : ग्राप उन झमेलों में नहीं पड़िए दूसरो बात कहिए।

श्री सुरेन्द्रजीत सिंह श्रह्मचुवालिया : उस झमेले में नहीं पड़ रहा हूं, इसलिए मेरे को समझा दीजिए आप ।

श्री विठ्ठलभाई मोतोरास परेल (गुजरात) : अब इनको कल बोलने दीजिए, 6.00 बज खत्म कीजिए । हम सुबह के बैठे हैं, खाना खाने भी नहीं गए ।

डा० रःनाकर पाडेय : हां, खत्म कीजिए ग्राप । ग्राप सारे सदस्यों की राय ते लीजिए ।

श्री सुरेन्द्रजीत सिंह ग्रहसुवालिया : क्या हाउस एडजॉरन कर रहे हैं आप?

उपसभाध्यक्ष (प्रो॰ चन्द्रेश पी॰ ठाकुर) : नहीं, नहीं । Next Speaker is already in. [30 JULY 1991]

श्री विश्वतमाई मोतीराम पटेल: नहीं. नहीं । यह रोज नहीं हो सकता । ... (व्यवधान)...

SHRI M. M. JACOB: It is our desire to complete the debate. (*Interruptions*)

Rs.6. 00 P.M.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): The Minister wants to make some observation.. . (Interruptions) ...

SHRI M. M. JACOB: This is our own Parliament. Mr. Ahluwalia is speaking. Don't disturb him.

SHRI VITHALBHAI M. PATEL: He can speak tomorrow also.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): If you listen to him now, he will not speak tomorrow!

श्री स्रेन्द्रजीत सिंह श्रहलुवालिया : उपसभाध्यक्ष जी, मेरे को एक चीज समझ में नहीं ग्रायी कि मार्च, 1991-92 का जो बजट एट ए ग्लेंस निकाला गया उसके बाद रुपये का डिबैल्युएशन हम्रा भ्रीर रुपये का डिवैल्युएशन उन-उन मिनिस्टियों पर बहत जरूरी से लाग होता है जहां पर हम चीजों को इंपोर्ट करते हैं । जो चीजें इंपोर्ट ग्रौर एक्सपोर्ट से जुड़ी हुई हैं उस पर बहुत फर्क पड़ता है। महोदय, मैं जिन डिपार्टमेंट्स को उसमें हं--इलैक्ट्रोनिक्स, भ्राइडेंटिफाई करता साइंस एंड टैक्नोलोजी, ग्रोणन डेवलपमेंट, इन चोजों में मार्च में जितना पैसा सैंक्शन था जलाई में उतना ही दिखाया गया हैं। उपसभाध्यक्ष महोदय, बड़ा श्राश्चर्य होता है कि हम लोगों ने पीछे बिना किसी ब्लंड ग्रैंड के करीब डेंढ लाख नौटिकल माइल्स एरिया समुद्र में लिया जो एक्स-क्लितिव इकोनोमिक जोन है हमारा ग्रीर पिछित्रे कई वर्षों से हम कोशिश कर रहे हैं कि वहां ग्रोशन डवलपमेंट में पैसा लगा कर उसकी टैकनीक हमारे पास नहीं हैं, हम बाहर से टेक्नीक लाकर श्रीर वहां पाली मैटलिक नाडयल है उनको निकाल कर उसमे काफी विदेशी मद्रा ग्रर्जन कर सकते हैं, पर वह ग्राज तक नहीं कर सके ग्रीर जब डिबैल्युएशन भी हो रहा है तब भी आप उसमें प्रावधान नहीं बढ़ा रहे हैं, श्राप वहीं के वहीं ग्रटके हुए हैं और तो और भ्रोणन डेलपमेंट में एक ऐसी चीज है कि ग्रगर वहां पर इन्फ्रा-स्ट्रक्चर पूरा तैयार किया जाये तो स्रोशन डेबलपमेंट के ग्रंदर शुरू में टूना फिश पकड़ कर करोब एक साल के अंदर 8 मिलियन डालर कमाया जा सकता है श्रौर हमें इतनी विदेशी मुद्रा मिल सकती हैं पर हमारो कोई कोशिश नहीं, हमारे ग्रांकड़े मार्च के ग्रौर जलाई के वहीं के वहीं खड़े हुये हैं जबकि इस बीच हमने रुपये का डिबैरयएणन भी किया हैं, जो डालर के साथ, पींड ग्रीर स्टलिंग के साथ ऋीर येन के साथ में फर्क पड़ता है। ग्राखिर ऐसा विचारक्यों हैं ग्रीर इसकी हम पूरा कैने करेंगे ? दूसरी बात हैं महोदय, मैं बहुत ज्यादा समालोचना नहीं करता, पर मंत्री महोदय से मैं पूछना चाहंगा ग्रापके माध्यम से कि इस बजट के मायम से श्रापने ग्रोध रेट क्या लिया है?

उपसभाष्यक्ष (प्रो० चन्द्रेश पी० ठाकुर) : फोर परसेंट ।

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : ग्रीर उस ग्रीय रेट में श्राप कितने लोगों के लिये एम्प्लोयमेंट जेनेरेट कर सकेंगे ?

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Nine hundred million. That is what the budget says.

श्रीमती कमला सिन्हा : श्रापका 13 मिनट है...(व्यवधान)

श्री सुरेन्द्रजीत सिंह श्रह लुवालिया : 13 मिनट में तो गरमी आती है... (व्यवधान) मैंडम, आप परेणान करती रहेंगी तो यहीं बैठी रहेंगी और हम बोलते रहेंगे.... (व्यवधान) उधर ही पूछिये।

महोदय, यहां बड़ी चर्चाएं हो रही थीं कि कोई आई. एम. एफ. कह रहा थां,

[श्री स्रेन्द्रजीत सिंह अहलुवालिय] कोई म्राई. डी. ए. कह रहा था, कोई कुछ कह रहा था, यह प्रानी परम्परा है हमारे देश को बांटने की ग्रौर यह परम्परा पहले आती थी कि कभी मोहम्मद गजनवी त्राता था. कभी मोहम्मद गौ**र**ी श्राता था. कभी ईस्ट इंडिया कम्पनी आयी, कभी फ्रेंच ग्राये थे ग्रीं कभी पूर्वेगील शायेथे। उस बक्त एक कंतेण्ट यां बर्ल्ड में टेशि-टोरियल एक्सपेंशन का । उस वक्त एक कंसेप्ट था वर्ल्ड में टैरिटोरियल एक पंजान का, अपने क्षेत्रों को बढ़ाने का ग्रौर जब सारे विश्वमें यह परिणाम सामने ग्राया कि टैरिटोरियल एक्स-पैंशन कभी-कभी लैबलिटी वन जाता है तो उन्होंने यह कंसेप्ट छोड़कर माकिट एक्स-पैंजन की बान सोची और धाज यह मार्केट एक्सपैंशन की ही बात है। आज उन्हें कहीं अपना यनियन जैक नहीं लगाना है, अपना झंडा नहीं लगाना है बहिक श्रपने कंटी के लेबल का मैटीरियल बेचने के लिए उन्हें बाजार चाहिए ग्रीर वे भारत को बाजार बनाना चाहते हैं। महोदय, उस बाजार को रोकने का सबसे अच्छा त**रीका यह होता कि हम** इस मैक्रो ग्रीर माडको इकोनोभिक्स को भलकर इस मल्क के सीधे-सादे गांवों के लोगों के बारे में सोचने ग्रौर उनकी परचेजिंग पावर बढ़ाते, उनकी परचेजिंग कैपेसिटी बढाते, ग्रोवरग्रॉल इकनोमिक डेवलपमेंट की बात करते क्योंकि जब देहात के लोगों की परचेजिंग पावर बहेगी तो कंज्यमर मार्केट बढ़ेगी ग्रीर तभी कंज्यमर प्रोडक्शन बढेगा ग्रीर तभी इस देश में ग्रात्मनिर्भरता ग्रा सकेगी। जब तक हम ग्रपने देश के लोगों की परचेजिंग कैपेसिटी नहीं बढ़ाएंगे, तब तक हम अपने देण में आत्मनिर्भरता नहीं ला सकते हैं। हम भारतीय जरूर कहलाएंगे पर हमारे बाजारों में माल विदेशों का ही मिलेगा। जिस तरह इस पालियामेंट में भी जो हैड-फोन लगा हुया हैं, उसके नीचे एक स्टिकर लगा है---"मेड इन हॉलैंड''।

महोदय, जब तक हम अपने मार्केट को अपने कंट्रोल में नहीं रखेंगे, जब तक हम प्रात्मितर्भरता की बात नहीं लाएंगे, तब तक यह बजट और हमारे भाषण

ग्रौर हमारी चर्चाएं व्यर्थ हैं। इससे बचने के लिए जरू**र**ी है कि फॉरेन पा**वर्स** का जो मार्केट हमारे यहां है, उसको दूर करने के लिए अपने मुल्क के लोगों की परचेजिंग पावर को हम बढ़ाएं ग्रीर उसके लिए जरूरी है कि ऐसी इकना मिक पालिसी लाएं जो हमारे लोगों को उनकी 🦠 भाषा में समझ ग्रा सके। महोदय, रिह बात मेरी समझ में नहीं आई कि माच के बाद रुपए की कीमत घटी हैं ग्रौर उसके बावजद श्राप कुछ महत्वपूर्ण मिनि-स्टीज को पैसा नहीं दे रहे हैं जिनका काम इंपोर्ट पर चलता है। इसका मतलब यह है कि ग्राप उनका काम कम कर रहे हैं ग्रौर वे ऐसे डिपार्टमेंट हैं जो ग्रापको सैंल्फ-रिलायेंस की तरफ ले जा सकते हैं।

महोदय, हमारे पूर्वजों का एक सपना था कि हम एजुकेशन फाँर आँल, हैत्थ फाँर आँल, जाटर फाँर आँल, जाटर फाँर आँल का एक कसेंग्ट लेकर चलेंगे पर वह सपना कहीं कहीं टूट जाता हैं और विखर जाता है क्योंकि हमारा ध्यान इन टारगैंटम से हटकर दूर निकल जाता है और हमें विभात होकर कहीं और चले जाते हैं। हम यह नहीं सोच पाते कि धाकई हम राष्ट्र-निर्माण कर रहे हैं या अनी पार्टियों का निर्माण कर रहे हैं या अपने व्यक्तित्व का निर्माण कर रहे हैं या अपने व्यक्तित्व का निर्माण कर रहे हैं या का निर्माण कर रहे हैं या का निर्माण कर रहे हैं।

हमें अगर राष्ट्र-निर्माण की तरफ चलना है तो हमारे पूर्वजों के जो मपने हैं उनको पूरा करना होगा और सीधी भाषा में जमीन का जो आदमी है उसके साथ बात करने का जो रवेंया राजीव गांधी ने अपनाया थां, उसे अपनाना होगा ताकि ये जो बीच के सत्ता के दलाल हैं, ये जो कमीशन एजेंट हैं, ये जो ब्यूरोकेसी में हैं इलिंग लॉसेज हैं, इनको जब तक हम नहीं रोकेंगे तब तक चाहे जितना भी अच्छा या बुरा बज्र श्राए, उसका फायदा श्राम श्रादमी तक नहीं पहुंच सकता है।

महोदय, दुर्भाग्य की बात यह ें कि जिस बक्त यह बात कही जा रही थी

उस वक्त हमारे विपक्षी साथियों ने इसका विरोध किया और ग्रगर 2 साल पहले वह रास्ता अपना लिया गया होता तो शायद जो ये 50 प्रतिशत का हैंडलिंग लॉस हैं, वह रुक जाता और उसे 50 प्रतिशत से हम बहुत से काम कर सकते । लोग बड़े गर्व स कर्ज की बात कहते 🔫। कोई कहता है मैं ग्राई.एम.एफ. से लोन ले श्राया, कोई कहता है मैं श्राई. डी.ए. से लोन ले आया, कोई कहता है मैं वर्ल्ड बैंक से लोन ले ग्राया मगर कर्जा तो कर्ज़ा ही हैं और यह कर्ज़ा लेना शर्म की बात है ग्रीर जब हमारा राष्ट्र कर्जा लेता है तो यह राष्ट्रीय धर्म की बात है। इससे बड़ी शर्म की बात ग्रौर कुछ नहीं हो सकती है। पर दु:ख इस बात का है कि जब-जब जनता ने कुछ फैसले किए भीर दूसरी सरकारें आई तो उन्होंने अपने फर्ज को भूलकर लोगों को विश्वांत किया।

महोदय, मैं श्री लालू प्रसाद यादव का एक बयान पढ़ रहा था जिसमें उन्होंने कहा है कि वे चाहते हैं कि बिहार में चुनाव हो। ग्रभी मार्च 1990 में बह चुनाव हुआ था और उन्होंने सरकार बनाई थी ग्रीर ग्राज वह चाहते हैं कि चुनाव हो। क्या चुनाव में खर्चा नहीं होता? चुनाव में तो चुनाव आयोग का खर्चा होता ही है पर मैं तो आश्चर्यचिकत हुं कि कच्छ से कोहिमा तक ग्रीर कश्मीर से कन्याकुमारी तक चाहे उनके उम्मीदवारों को जमानत जब्त हो गई हो पर एक पार्टी का झंडा हर जगह जरूर लगा हमा था ग्रीर बड़े-बड़े पोस्टर्स जरूर लगे हुए थे ग्रौर वेशकीमती वैनर्स जरूर लगे हुए थ। भ्राखिर यह पैसा श्राया कहां से ? कोई उनसे पुछे कि इतना पैसा कहां से श्राया ग्रीर कहां लगाया गया तो उनके पास जवाब नहीं है। वे जवाब नहीं दे सकते और उनके उम्मीदवारों की हर जगह जमानत जब्त हुई है। लेकिन फिर भो उन इताकों में उनके पोस्टर्स ग्रीर बैनर्स देखकर में ग्राश्चर्यचिकत रह गया।

महोदय, मैं ग्ररूणांचल प्रदेश में कहीं घुन रहा थो। वहां सुझे महाराष्ट्र केएक

द्रार.एस.एस. के कार्यंकर्तामिल गए। मैंने कहा भाई यहां तुम्हें कितने वोट मिलेंगे क्योंकि जितना खर्चा कांग्रस ग्रौर विपक्ष ने किया ग्रौर तुम शायद उससे सौ गुना ज्यादा खर्चा कर रह हो। तो व बोल कि साहब हम अपनी राष्ट्रीय पहचान बना रहे हैं। हम कमल के फुल को खिला रहे है। हमे बोट मिलता है या नहीं यह तो मालम नहीं पर लोग झंडा तो पहचान रह है कि यह इस दल का झंडा है। हम ग्रपने सिंबल की पहचान बना रहे हैं। तो एसे लोग, ऐसी पार्टियां जब राष्ट्रीय चरित्र को इस तरह से भ्रष्ट करने की कोशिश करेंगी और इस तरह से अलग पहचान बनाने की कोशिश चलती रहेगी तो श्रापका राष्ट्रीय बजट चाहे जितना अच्छा हो, इसका फल गरीब जनता तक नहीं पहुंच सकता।

महोदय, जब हम बजट पर चर्चा करते हैं तो हरेक ग्राटमी यह कहता है कि हमारे देश की जनसंख्या बहत ज्यादा है ग्रीर उसके कारण हम खर्चा पूरा नहीं कर सकते। महोदय, ग्रगर इस जनसंख्या को हम ऊर्जा के रूप में देखें तो एक दिल्या पर बांध बांधकर हम विजली पैदा कर सकते हैं। हम **हाइ**ड़ो-इलेक्ट्रिश पावर बना सहते हैं। हम झरनों, दरियाओं पर बांध बनाकर विजली पैदा कर सन्ते हैं। हमारे पास जब इतने आदमी हैं और हमारे यहां ह्यमन रिसोर्सेज डवलपमेंट मिनिस्टरी है तो हम इस कांसेप्ट को क्यों नहीं लेते कि हम इनको वह ट्रेनिंग द ग्रीर ट्रेनिंग देशर इन्हा एक्सपोर्ट अरें। ग्राज डवलपिम कंटरीज में लोग जाते तो जरूर हैं - प्लम्बर से लेकर इंजीनियर तह पर वहां जो विदेशी मद्रा कमाते हैं वह विदेशी मद्रा सरकार के खाते में नहीं क्राती। वह हवाला कस्पनी के साध्यम से कानावाचार में चली जाती है। श्राज भी सापके पास कोई ऐजेंसी ऐसी नहीं है जिसके माध्यम से ग्राप डायरेक्ट लेबर सप्लाई कर सके। आपके यहां नेशनल बिल्डिंग कंस्टक्शन कारपोरेशन था। वह कभी-कभी यह काम लरता घा। पर भाज उनमें भी दलाली है। उनके माध्यम से जाने के पीछे भी इतनी दलाली है कि एक ग्राइमी

[श्री सुरेन्द्रजीत सिंह अहलुवालिया] को दुवई जाने के लिए, अब्धावी जाने के लिए या अमान जाने के लिए अपना घरबार बेच देश पहुता है। क्साता तो जरूर है पर जब वह एयरपोर्ट पर उत्तरता है और जो वह विदेशी सामान जा अम्बार लाता है वह विदेशो मुद्रा, विदेशी सामान स्टेट बैंक में जमा नहीं होता। वह विदेशी मद्रा के दलाल जो हवाला कम्पनी के हैं वह उन्हें इसके बदने इंडियत करेंसी दे देते है। हमें इससे क्या फायदा होता है? अगर हम इस प्रोवल्म को चेनाल इंग करें, इस सही रूप से लगाने की कोणिण करें तो इस के साध्यस से न सिर्फ एम्पनायमेंट देंगे विला इसके संध-संध विदेशी मद्रा का भी आगतत होगः । उससे जो याय होगी वह राष्ट्रीय आय होगी । याज तक इस पर कोई विचार नहीं हुआ। में आपके साध्यस से मंत्री महोदय से गजारिश करूंगा कि वह इस पर विचार परें, ऐसा कोई कमीशन बैठायों, कोई लमेटी बैठायें जो इस पर विचार करे। ग्रगर इसकी फिजिबिलिटी है जो ि मैं सपझता हं, है, उस पर कार्यान्वयन किया जाये।

यह बजट हर वर्ष आता है और हर बार आकर यह कहा जाता है कि इस पर स्वास्थ्य मंत्रालय इतना काम करेगा, शिक्षा विभाग इतना काम करेगा. रेल विभाग इतना काम करेगा, पेटोलियस विभाग इतना कास करेगा। पर उसके वावजद जो डाक्टर्स और पेशेंट का रेशो है वह क्यों नहीं एस होता। टीचर ग्रीर स्टडेंटन का रेशो है वह क्यों नहीं कम होता ? जॉब अपोर्चितिटी ज और एम्पलाय-मेंट का रेशो है वह क्यों वहीं कम होता? ट्रेन और पसंतर का रेशो है वह क्यों नहीं अस होता? आज देन में चढ़ने के लिए जगह नहीं सिलती। बन में चढने के लिए जगह नहीं सिलती। मैं विहार से काता है। बस में जाने के लिए जसह नहीं सिलती। ट्रेन में लोग छन पर चढ़ कर आते हैं। मंती महोदय विहार से ग्राते हैं भीर जाप भी विहार से ग्राने हैं। जरा सोचिए। श्राखिर बजट का पैसा इन चीजों को कंट्रोल करने में क्यों नहीं समर्थ होता, क्यों नहीं सक्षम होता? इन चीजों को स्ट्रीसलाइन करने के लिए सबसे जरूरी चीज यह है कि जब तक इस देश में राष्ट्रीय चिन्ह का निर्माण नहीं होगा तब तक यह बजट व्यर्थ है। क्योंकि ऐसे बजट से इन चीजों को कोई फायदा नहीं पहुंचेगा।

में यंतिम बात ग्रापके सामने रखता हो। अब उन **हमारे इस सदन में इस** वजट के बाथ दृत्यंवहार किया जायेगा। विशे ि वह बजट अरबों स्पयों का है। ग्रीर इस पर हम सिर्फ तीन दिन में फैसला करना चहते हैं, जब तक यह दर्व्यवहार होगा तब तक यह समझ में नहीं आएगा कि बजट क्या है। इस बजट की समस्या को हम जब तक नहीं नमझेंगे ग्रीर तब तक हम ग्रपने देश के लोगों तक इस बजट की भावना को नहीं पहुंचा सकते हैं, राष्ट्रीय सम्पदा भी भावता को नहीं पहुंचा सकते हैं, राष्ट्रीय सम्पत्ति की भावना को नहीं पहुंचा सकते हैं, राष्ट्रीय धन की भावना को नहीं पहुंचा सकते हैं, राष्ट्रीय आय की भावना को नहीं पहुंचा सकते हैं और जब तक हम इन भावनाओं को उन तक नहीं पहुंचायेंगेतब तक सब व्यर्थ 言し

उपसभाष्यक्ष (प्रो० चन्द्रेश पी० ठाकुर) : श्री वेंतट रामन् ।

श्री विठ्ठलमाई मोतीराम पटेल: सहोदय, हम कव तक बैठे रहेगे? हस सुबह से बैठे हुए हैं ...(व्यवधान)।

SHRI MENTAY PADMANABHA!/!: Sir, it is already 6.30 p.m. Are you continuing?

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): He is already on his legs. We will continue. Yes, Mr. Venkatraman. (Interruptions). It is a very important item. So many Members are interested in speaking.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): We have various meetings to **attend.** We have our own commitments. We cannot sit here. (*Interruptions*).

SHRI TINDIVANAM G. VENKA-TRAMAN (Tamil Nadu): I will - speak tomorrow.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): No. Please go ahead.

SHRI TINDIVANAM G. VENKATRAMAN: I may take half ah hour.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): You have the audience. Do not worry. (Interruption). Renukaji please. I request you.

SHRI MENTAY PADMANA-BHAM: It is not a question of audience. It is already 6.30. We have our own engagements.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): The question is that the total number of speakers is very large, (In-terruptions).

DR. RATNAKAR PANDEY: It is a question of the prestige of the Chair, Sir.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Mr. Venkatraman, please go ahead.

SHRI TINDIVANAM G. VENKATRAMAN: Everybody wants to have it tomorrow. I cannot go against them. (Interruptions).

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Don't you want to speak?

SHRI TINDIVANAM G. VENKAT-RAMAN: I want to speak tomorrow.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Do you want to speak today or not?

SHRI TINDIVANAM G. VENKATRAMAN: I want to speak tomorrow.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR: I am calling the next speaker. Mr. Hari Singh.

SHRI TINDIVANAM G. VENKA-TRAMAN: Everyone has left.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR?: Everybody has not left. Prof. Bhattacharjee, would you like to speak?

PROF. SOURENDRA BHATTA-CHARJEE: Mr. Vice-Chairman, please do not do it now. (*Interruptions*) . He says tomorrow.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Then he will take his turn tomorrow. Do you want to speak today or not?

PROF. SOURENDRA BHATTA-CHARJEE (West Bengal): My time may also kindly be given tomorrow. Today, nobody is in a mood to listen. (*Interruptions*).

SHRI TINDIVANAM G. VENKA-TRAMAN; Today nobody is in a mood to listen, nor to speak.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Let me individually check up who is in a mood and who is not. Prof. Bhattacharjee, are you in a mood to speak today?

SHRI TINDIVANAM G. VENKATRAMAN: No. Tomorrow.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Please, you don't speak for him. (Interruptions) .

SHRI TINDIVANAM G. VENKATRAMAN: . . .I think the Chair wants to divide and rule.

PROF. SOURENDRA BHATTA-CHARJEE: Mr. Vice-Chairman, I am not averse to speaking, but... (Interruptions).

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Mishraji, would you like to speak?

DR. RATNAKAR PANDEY; He is asking why he should speak when nobody is there.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): They are all coming. (*Interruptions*). The whole question, of course, is whether the House is in a mood to speak and listen.

DR. RATNAKAR PANDEY; Sir, you have to honour the mood of the House.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): I am just trying to assess the mood. (Interruptions). Let me share the problem with you. The total hours allotted, you know, are limited. How many people are interested in speaking? So it is left to the good wisdom of people who are still to speak whether they mant to speak or not. If they want to speak, then sohne Members must be there to let the House continue. (Interruptions).

पटेल सहब जरा सुनो भी।

श्री विष्ठलभाई मोतीराम पटेल: में तो अस बोजने वाला है।

उपसमाध्यक्ष (प्रो. अन्द्रेश पी. ठाकुर): श्रभी तो लगावार बोल रहे हैं ग्राप।

We have just heard an hon. Member, Shri Ahluwalia, making a charge that the Budget should be taken seriously. One of the elementary ways of taking the Budget seriously is to utilise the time available to you effectively. (Interruptions).

SHRI VITHALBHAI M. PATEL: We have discussed it the whole day. This is not fair. We are not bonded labour.

श्री मुरेन्द्रजीत सिंह ग्रहलुवालिया: उपसभाध्यक्ष महोदय, मैंने सीरियसली यह कहा लेकिन यह नहीं कि रात को बैठकर यह किया जाय। मैंने कहा कि 11 बजे से 6 बजे के ग्रंदर, जो भी ग्रापका विजनेत है वह करिये। ऐसी बात नहीं है कि देर रात तक बैठकर यह किया जाय।

श्री ग्रस्विनी कुमार : एप्रोप्रियेशन विल तो पास हो चुका है। इसलिये इसको अगर कल कर नें तो अच्छा होगा।

उपसभाध्यक्ष प्रो. चन्द्रेश पी. ठाकुर): इतनी देर में तो एक स्पीलार बोल चुका होता। ...(व्यवधान)... इतनी देर में पटेल साहब आप अपना भाषण कर चुके होते:

How many of you want that there should be continued discussion this evening? How many of you want the discussion this evening? How many of you want the discussion today and how many of you want it tomorrow?

SEVERAL HON'BLE MEMBERS: Tomorrow.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR):
I think the House is not unanimous. Anyway, I respect the wishes of the majority of the Members. If you are not in a mood, let us adjourn till
11 A.M. tomorrow.

The House stands adjourned till 11.00 A.M. tomorrow.

The House then adjourned at twenty-seven minutes past six of the clock till eleven of the clock on Wednesday, the 31st July, 1991.